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**INTELLECTUAL
PROPERTY INDIA**

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**GOVERNMENT OF INDIA
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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 96 of the Geographical Indications Journal dated 15th June, 2017 / Jyaistha 25th, Saka 1939 has been made available to the public from 15th June, 2017.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
566	Wooden Mask of Kushmani	20	Handi Crafts
567	Madurkathi	20,27	Handi Crafts
568	Darjeeling White	30	Agricultural
569	Darjeeling Green	30	Agricultural
570	Otho Dongo	19	Manufactured
571	Jaipuri Razai	24	Textiles
572	Komal Chaul of Assam	30	Agricultural
573	Lucknow Bone Carving	20	Handi Crafts
574	Thaikkal Rattan Furniture	20	Handi Crafts
575	Kalpetta Bamboo Craft	20	Handi Crafts
576	Kannur Baby Wraps	24	Textiles
577	Grana Padano	29	Manufactured
578	Lucknow Chikan Craft (Logo)	24	Handi Crafts
579	Krishnagar Sarpuria	30	Food Stuff
580	Krishnagar Sarbhaja	30	Food Stuff
581	Punjab Seed Potato	31	Agricultural

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

G.I. APPLICATION NUMBER – 531

Application Date: 24-08-2015

Application is made by 1. State Agricultural Management & Extension Training Institute (SAMETI), Government of West Bengal, Ramkrishna Mission Ashrama, Narendrapur, South 24 Parganas - 700103, West Bengal, India; 2. Bidhan Chandra Krishi Vishwavidyalaya, P.O. Krishi Viswavidyalaya – 741252, District Nadia, West Bengal, India for the registration in Part - A of the register of **Gobindabhog Rice** under Application No. 531 in respect of Rice falling in Class 30 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) Name of the Applicant** : 1. State Agricultural Management & Extension Training Institute (SAMETI),
2. Bidhan Chandra Krishi Vishwavidyalaya
- B) Address** : 1. State Agricultural Management & Extension Training Institute (SAMETI), Government of West Bengal, Ramkrishna Mission Ashrama, Narendrapur, South 24 Parganas - 700103, West Bengal, India.
2. Bidhan Chandra Krishi Vishwavidyalaya, P.O. Krishi Viswavidyalaya – 741252, Nadia, West Bengal, India

Facilitated by:

Patent Information Centre, WBSCST, DST-Government of West Bengal.

- C) Types of Goods** : **Class 30 – Rice**

D) Specification:

Gobindabhog is a rice cultivar from West Bengal, India. It is a short - grain, white, aromatic, sticky rice having a sweet buttery flavor. It derives its name from its usage as the principal ingredient in the preparation of the offerings to Govindajiu, the family deity of the Setts of Kolkata.

Plant characteristics:

- a. **Plant** : Adaptable to rainfed medium land, long-duration type (140–150 days maturity) and tall in stature (130–140 cm)
- b. **Stem** : Stem length (excluding panicle) long (120–125 cm), absence of anthocyanin pigmentation in nodes and internodes

- c. **Leaf :** Long (60–70 cm), narrow (0.8–1.0 cm) and green in colour, ligule split, auricles present, flag leaf attitude semi-erect at early observation and horizontal at late observation
- d. **Inflorescence:** Medium panicle length (25–27 cm) and deflexed curvature of main axis
- e. **Flower:** Bi-sexual flower, six yellow-coloured anthers, and white, feathery stigma
- f. **Grain and kernel:** Lemma and palea of grains straw in colour, grains without awns, low test weight (10.0– 10.3 g), short bold type white kernel (length 3.9–4.1 mm, breadth 1.9–2.1 mm and L/B ratio 2.0–2.1), low amylose content (17.8–18.2 %) and medium- strong aroma
- g. Details of SSR markers and base pair length of ‘Gobindabhog’ rice

SSR Marker	Motif	Rice Chromosome No.	Annealing temperature (0C)	Length of base pair (bp)	
				‘Gobindabhog’	IR 36 (International check)
RM 42	(GA)6	8	65	160.88	156.36
RM44	(GA)16	8	55	112.20	112.78
RM72	(TAT)5C(ATT)15)	8	55	161.08	165.65
RM80	(CTT)20	8	65	125.03	121.82
RM112	(GAA)5	2	55	141.02	141.98
RM149	(AT)10	8	59	256.71	246.99
RM152	(GGC)10	8	60	149.87	149.96
RM182	(AT)16	7	59	312.65	296.27
RM207	(GA)25	2	65	129.02	128.48
RM210	(GA)23	8	55	145.32	149.75
RM218	(GA)24	3	55	144.14	155.29
RM223	(GA)25	8	55	154.72	164.34
RM250	(CT)17	2	60	152.71	150.96
RM251	(CT)29	3	55	120.11	119.88
RM282	(GA)15	3	59	128.49	140.39
RM284	(GA)8	8	55	144.96	139.68
RM310	(GT)19	8	55	103.44	107.57
RM337	(CTT)4-19(CTT)8	8	59	158.58	161.29
RM339	(CCT)8(CCT)9CCT)5	8	59	180.75	143.09
RM341	(CTT)20	2	55	95.33	174.97
RM505	(CT)12	7	55	117.42	126.25
RM530	(GA)23	2	59	154.64	168.02
RM569	(CT)16	3	59	174.25	167.61

E) Name of the Geographical Indication:

GOBINDABHOG RICE



F) Description of the Goods:

a. Plant characteristics: Morphological

‘Gobindabhog’ is traditionally grown in lower Gangetic plains and rahr region of West Bengal for about 400-500 years. With the historical, agro-ecological and socio-economical processes during the period, the cultivation of ‘Gobindabhog’ paddy has been concentrated mainly in 8 districts in the native area along with adjoining 4-5 districts. Based on available data and survey-related information, it is estimated that more than 1,00,000-1,10,000 farmers cultivate ‘Gobindabhog’ rice in about 38,000-40,000 ha. land every year in the state.

The indigenous aromatic rice cultivar, ‘Gobindabhog’ was evaluated in open field with three replications at ‘C’ Block Farm, Bidhan Chandra Krishi Viswavidyalaya, Kalyani, Nadia, West Bengal during kharif (wet) season of 2010, 2011, 2012 and 2013 following conventional agronomic practices. Each test experiment unit / trial plot consisted of 6-metre distance of 20 cm. The DUS descriptors following the ‘PPV&FRA DUS Test Guidelines for Rice’ were used to characterize the morphological and related traits of ‘Gobindabhog’ rice (Table 1).

Plant characteristics of ‘Gobindabhog’ rice following DUS guidelines of PPV&FRA

Sl. No.	Characteristics	Code / Value	Description
1	Coleoptile: colour	2	Green
2	Basal leaf sheath colour	1	Green
3	Leaf : Intensity of green colour	5	Medium
4	Leaf : anthocyanin colouration	1	Absent
5	Leaf : distribution of anthocyanin colouration		
6	Leaf sheath : anthocyanin colouratin	1	Absent
7	Leaf sheath: intensity of anthocyanin colouration		
8	Leaf: pubescence of blade surface	5	Medium
9	Leaf : Auricles	9	Present
10	Leaf : anthocynin colorations of auricles	1	Colourless
11	Leaf : collar	9	Present
12	Leaf : anthocyanin colouration of collar	1	Absent
13	Leaf : ligule	9	Present
14	Leaf: shape of ligules	3	Split
15	Leaf: colour of ligule	1	Green

16	Leaf : length of blade	7	Long (66.77 cm)
17	Leaf : width of blade	3	Narrow (0.93 mm)
18	Culm : attitude (for floating rice only)		
19	Culm : attitude	1	erect
20	Time of heading (50% of plants with panicles)	7	Late (114 days)
21	Flag leaf attitude of blade (early observation)	3	Semi-erect
22	Spikelet : density of pubescence of lemma	5	Medium
23	Male sterility	1	Absent
24	Lemma: anthocyanin colouration of keel	1	Absent
25	Lemma: anthocyanin of area below apex	1	Absent
26	Lemma: anthocyanin colouration of apex	5	Medium
27	Spikelet : colour of stigma	1	White
28	Stem: thickness	5	Medium (0.48 cm)
29	Stem: length (excluding panicle)	7	Long (124.1 cm)
30	Stem: anthocyanin coloration of nodes	1	Absent
31	Stem : intensity of anthocyanin colouration of nodes		
32	Stem : anthocyanin colouration of internodes	1	Absent
33	Panicle: length of main axis	5	Medium (25.2 cm)
34	Flag leaf: attitude of blade (late observation)	5	Horizontal
35	Panicle: curvature of main axis	5	deflexed
36	Panicle: number per plant	3	Few (10.67)
37	Spikelet: colour of tip of lemma	2	Yellowish
38	Lemma & Palea : Colour	1	Straw
39	Panicle: awns	1	Absent
40	Panicle: colour of awns (late observation)		
41	Panicle: length of largest awn		
42	Panicle: distribution of awns		
43	Panicle : presence of secondary branching	9	Present
44	Panicle : secondary branches	2	Strong
45	Panicle : attitude of branches	7	Semi-erect to spreading
46	Panicle: exertion	7	Well exerted
47	Time of Maturity	7	Late (143 days)
48	Leaf : senescence	7	late
49	Sterile lemma: colour	2	Gold
50	Grains: weight of 1000 fully developed grains	1	Very low (10.17 g)
51	Grain : length	1	Very short (6.1 mm)
52	Grain : width	2	Narrow (2.2 mm)
53	Grain : phenol reaction of lemma		
54	Decorticated grain: length	1	Very short (3.97 mm)
55	Decorticated grain: width	1	Very narrow (1.95 mm)

56	Decorticated grain shape	2	Short bold
57	Decorticated grain: colour	1	White
58	Endosperm: presence of amylose	9	Present
59	Endosperm: content of amylose	3	Low (17.9 %)
60	Varieties with endosperm of amylose absent only- Polished grain : exertion of white core		
61	Gelatinization temperature through alkali spreading value	3	Medium (Alkali score 3.7)
62	Decorticated grain : aroma	9	Present (Medium-strong)

b. Grain quality

The grain quality parameters of ‘Gobindabhog’ rice were determined at ‘Aromatic Rice Laboratory’, Department of Agronomy, Bidhan Chandra Krishi Viswavidyalaya, Mohanpur, Nadia, West Bengal under RKVY Project on ‘Promotion of Bengal Aromatic Rice through Improved Production and Processing System’ during 2010, 2011 and 2012.

100 g clean paddy sample at 13-14% moisture content was passed successively through Rice Sheller (Indosaw, India), Rice Polisher (Indosaw, India) and Rice Grader (Indosaw, India) to obtain brown rice, milled rice and head rice, respectively. The length and breadth of kernel were measured by ‘Anandarpan / E-Vision System (C-DAC, India), while the lengths of cooked rice kernels were recorded by placing them on graph paper (mm). Standard methods were followed to determine amylose, protein content, alkali value or gelatinization temperature and aroma.

Grain quality of ‘Gobindabhog’ rice

Parameter	Value	
	Average	Range
Hulling (%)	77.8	76–79
Milling (%)	71.7	70–73
Head rice (%)	62.4	60–63
Kernel length (mm)	3.97	3.9–4.1
Kernel breadth (mm)	1.95	1.9–2.0
L/B ratio	2.04	2.0–2.1
Kernel type	Short bold	Short bold
Kernel colour	White	White
Amylose (%)	17.9	17.8–18.2
Protein (%)	7.2	7.1–7.4
Fat (%)	1.05	1.0–1.1
Alkali Value / Gelatinization Temperature	3.7	3.6–4.0 (Intermediate)
Kernel length after cooking (mm)	7.4	6.9–7.2
Elongation ratio	1.77	1.7–1.8
Aroma	2.56	2.4–2.7 (Medium-strong)

Mean hulling, milling and head rice recovery of ‘Gobindabhog’ rice are 77.8, 71.7 and 62.4%, respectively. The average kernel length, breadth and L/B ratio of milled rice are 3.97 mm, 1.95 mm and 2.04, respectively. Based on kernel size parameters, it is

categorized as short bold (SB) type grain. The milled rice of ‘Gobindabhog’ contain low-intermediate (17.9%) amylose, 7.2% protein, intermediate gelatinization temperature (alkali spreading value 3.7), medium (1.77) elongation ratio and medium-strong (2.56) aroma

G) Geographical area of Production and Map as shown in page no: 24

As per District Gazetteers of 19th and 20th Century, ‘Gobindabhog’ rice is traditionally grown in lower gangetic planis and *rahr* region of West Bengal for about 400-500 years. Based on available data and survey-related information, it is estimated that more than 1,00,000-1,10,000 farmers cultivate ‘Gobindabhog’ paddy in about 38,000-40,000 ha. land every year in the state. The native region of ‘Gobindabhog’ rice consists of 8 districts, viz. (i) Bardhaman (26,000 ha.), (ii) Bankura (4,000 ha.), (iii) Hooghly (3,500 ha.), (iv) Nadia (3,500 ha.), (v) Birbhum (1,200 ha.), (vi) Murshidabad (900 ha.), (vii) North 24 Parganas (800 ha.) and (viii) Howrah (200 ha.).

The geo-physical and demographic description of the native districts of ‘Gobindabhog’ rice during 1872 and 2011.

Geo-physical and demographic description of native districts of ‘Gobindabhog’ rice during 1872 and 2011

	1872 / 1909*		2011	
	Location	Area (sq. mile)	Location	Area (sq. km)
Bardhaman	22°46'–23°53'N 86°52' – 88°39'E	3525	22°56'–23°53'N 86°48'– 88°25'E	7028
Bankura	23°37'–22°54'N 87°33' – 86°51'E	1346	23°38'–22°38'N 87°45'– 86°36'E	6871
Nadia	24°11'–22°52'N 89°24' – 88°10' E	3414	22°53'–24°11'N 88°09'– 88°48'E	3900
Hooghly	22°13'–23°40' N 89°24'–88°10' E	1482	23°01'– 22°39'N 88°30'– 87°30' E	3149
Howrah	22°13'–22°47' N 87°51'–88°22' E	510	22°48'– 22°12' N 88°23'– 87°20'E	1467
Birbhum	24°09'–23°33'N 88°6'–87°9'E	1344	23°32'–24°35'N 88°1'–87°5'E	4545
Mushidabard	23°43'–24°52'N 87°39'–88°16'E	2462	24°50'–23°43'N 88°46'–87°49'E	5341
North 24 Parganas	22°57'–21°55'N 88°20'–88°6'E	2536	22°15'– 22°11' N 89°5'– 88°20'E	4094

H) Proof of Origin (Historical records):

The state of West Bengal has precious wealth of genetic diversity in aromatic rice. It is estimated that about 3, 00,000 tonnes of such premium rices are produced every year in the state, which have different end-uses like cooked table rice, dessert (payash), pulao, biriyani, etc.

Rice (*Oryza sativa*) is a principal food crop of Bengal and India as a whole since the dawn of civilization. It is basically a gift of culture of ancient-Austriya peoples' group and the rice- based food habit is common from rich to poor people in Bengal.

'Pandurajar Dhibi' is an important archaeological site beside the river 'Ajoy' in Aushgram I block of Bardhaman district in West Bengal. During 1962, the excavation of 'Pandurajar Dhibi' was started, where some rice husk-mixed earthen pots were found in first dwelling layer of the site. Based on scientific tests, the experts opined that the ancient people within 'Pandurajar Dhibi' area knew the rice cultivation during 2000 B.C. The ancient cultivation of paddy in Bengal indicated in various uses in traditional culture and social life of the people. The use of paddy seed or grain with durba grass (*Cynodon dactylon*) during blessings to the kings, youngers, etc. in social functions, festivals, etc. was mentioned in the Folio 462 of 'Kavikankanera Chandi' written by Kavikankan Mukundaram during 16th century

Lord Shiba, was worshipped as the 'God of Agriculture' by the people of lower castes in Bengal as mentioned in 'Shibamangal' or 'Shibayan' written by Rameswar during 18th century. Rice, the staple food of the people in Bengal, was considered as the basic need for sustenance of life as mentioned during the conversation of 'Devi Annada' and IswariPatni in the 'Annadamangal' during 18th century in Bengal.

The small and medium grained scented rice varieties of Bengal belonged to non-Basmati type aromatic rice group. The word, 'Gandhashila' paddy is probably the earliest document, for the group or variety of scented rice of Bengal, found in the Folio 207 of 'BanikKhanda' (Trader Chapter) of 'Chandikabya' written by Kabikankan Mukundram during 16th century.

The old glory of aromatic rice was well documented in 'Naisadha Charita' (chapter 16/68) where the description of rice served to guests in the marriage ceremony of 'Dayamanti' were mentioned as: The rice served to the guests was white, slender, well-boiled, warm, flaky, delicious along with pleasant aroma. Milk and dessert (*payash*) were the common and popular food items in the social functions of the rich family.

Among 35-40 traditional scented rice landraces in West Bengal, 'Gobindabhog', one small- grained aromatic rice, is very popular in domestic market for its excellent quality features along with much potentiality for international trade.

The name of 'Gobindabhog' bears a popular and reliable history-based social story before establishment of Kolkata city(1690 A.D.) as described by Bhattarcharya (1988). He narrated that as the Hooghly port beside the river Ganges was developed after siltation and narrowing of Saraswati river. So, many Bengali trader families of Saptagram came to Hooghly for their business, while some came to Betorh near Shibpur in Howrah district for more profit in business. Four Basak and one Seth families of their ancestors left Betorh, crossed the rivers Ganges and developed the Gobindapur village (presently Garer Math area) after cleaning jungles for their dwellings in Kolkata. They found a temple for 'Lord Gobinda' and started cultivation of fine rice there. That particular fine, aromatic rice was used for the preparation of 'bhog' offered to 'Lord Gobinda', which became popular as the 'Gobindabhog' rice in Bengal

The socio-historical story could be supported by the description of *bhog*, characterized by its quality and pleasant aroma, offered to Lord Krishna and Radha during the visit of Chaitanyadeva in the peoples' house as mentioned in 'Chaitanyacharitamrita' written by Krishnadas Kabiraj during 17th century

The earliest record for cultivation of 'Gobindabhog' rice in Rahr and Gangetic Bengal area during 19th century was documented by W.W. Hunter (1877) in his book, 'A Statistical Account of Bengal: Districts of Bardwan, Bankura and Birbhum, Vol. IV'. He mentioned as: "Both the aus and aman rice are divided into numerous varieties and the collector returns the following sixty-six descriptions of rice as growing in Birbhum district", of which, 'Gobindabhog' rice was included as 58th accession in the name of 'Gobindabhog'.

'Handbook of Indian Agriculture' mentions that "The varieties of rice recognized in Bengal alone are innumerable. Dr. Watt, as Reporter of Economic Products, had occasion to examine four thousand varieties of Bengal rice at one time." Mukherji mentioned in this book as: "Of aman paddies suited for ordinary paddy land (not bil land), the following Bardhaman varieties may be mentioned as noted for special virtues: Gobindabhog, Khash-khani, Bansmati, Benaphuli, Kamini and Badshabhog, are fine and scented varieties, which are highly prized".

Rice cultivation including some principal varieties of Hooghly districts was discussed in the 'West Bengal District Gazetteers, Hooghly'. "Aman, the principal rice crop, is sown in May and June, transplanted on the onset of the rains, and harvested, on high lands, between November and January, and on lower grounds, by February. The principal varieties of fine aman rice are Rupsal, Sitalal, Dudhkalma, Kanakchur, Saban, Dadkhani, Ramsal and Gobindabhog."

I) Method of Production:

'Gobindabhog', a native short-grained scented rice of South Bengal region, was cultivated with traditional knowledge and culture for hundreds of years as per District Gazetteers (Hunter, 1875, 1876a, 1876b, 1877a, 1877b; and Mukherji, 1901) upto '70s of the last century. However, a few modern technologies have slowly been inter-mixed with traditional practices in the native region during last 3-4 decades.

Season

'Gobindabhog' paddy, being an indigenous photo-sensitive crop, is cultivated during aman (kharif) season for hundreds of years in Bengal. As per Hunter (1877) for Bardhaman district, also applicable for the entire native area, "The Aman or Haimantik rice.....is sown in Ashar or Sraban, corresponding to June and July, and reaped at the end of Agraphayan and beginning of Paush, or from the middle of November to the middle of December."

Land and Crop Sequence

'Gobindabhog', an indigenous rice of the region, has been adopted to grow in medium to upland during kharif season. The variety produces tall-statured plants with lodging

tendency at hard dough or near-maturity stage, which makes the variety unsuitable in low-land situation.

Sowing time

The optimum sowing time of 'Gobindabhog' rice is the month of Aasahr in Bengali calendar, i.e. from middle of June to middle of July during kharif season.

Seed rate

Farmers generally use their own seeds with replacement habit of every 4-5 years. They are advised to collect the seeds from Government Farms, University Farms / Research Stations, West Bengal State Seed Corporation, reputed Seed Companies / Agencies, etc. to ensure about the kind and quality of seeds.

The recommended seed rate of 'Gobindabhog' paddy is very low (20 kg./ ha. or 8 kg. / acre) because of its small seed size (short-bold type, mean test weight 10 g) to transplant the seedlings in main field.

Seed treatment

Genetically pure, free from weed seed, healthy and truthfully labelled seed is to be procured from authentic sources. Before sowing, seed lot is to be dipped in saline water solution (165 g common salt in a litre of water) for 10 minutes and 2 litres of such solution would be required for 1.0 kg of seed. Floating chaffy seeds are to be discarded and heavier seeds which settle at the bottom need to be selected. Seeds are to be taken out from the salt solution and washed thrice in plain water. Thereafter, seeds are to be soaked overnight in 1 litre of raw cattle urine, followed by draining the urine and keeping the seeds in a gunny bag in moist condition for germination.

Nursery raising and seed sowing

'Bengal District Gazetteer, Bardhaman' described the sowing of paddy seed as, "For the nursery a plot of ground is chosen either in a corner of the field itself or in a place where water is available. It is heavily manured with well-rotted dung and ashes after careful ploughing. For sowing advantage is taken of a slight rain, or the moisture necessary for the purpose is obtained by artificial irrigation. A maund of seed is sown broadcast on a bigha of nursery land. Sometimes a little more. The field must not be watered after sowing, for this causes the soil to sink and cake, which greatly interferes with the proper germination of the seed."

The area for nursery bed is selected in medium lands, preferably having irrigation facilities, and 200-300 kg well-decomposed cow dung manure or farmyard manure (FYM) is applied before first ploughing.

The average seedbed area, *i.e.* about 700-1000 m² for 1 ha main field is prepared by repeated ploughings followed by laddering to level the land. Then the area is divided into nursery beds of convenient size, usually 5-7 m length × 1-1.5 m in width, along with mud bunds around the borders keeping irrigation or drainage channels out side.

Soaked or pre-germinated seeds of 'Gobindabhog' are sown by uniform broadcast method in the nursery beds. The beds are kept wet without allowing standing water for first 3-5 days, thereafter the water level is maintained at 1-3 cm as per age of the seedlings.

Main field preparation

The land preparation of winter rice in Bengal as: "The paddy fields should undergo regular cultivation after the commencement of the rains, ploughing being done in puddle. The object of this is to bury the grasses and weeds. Two ploughings and two cross-ploughings, followed by one laddering in each case, are enough for the field to receive seedlings."

The main field of 'Gobindabhog' rice is generally ploughed by power-tiller or country plough to a depth of 12-15 cm for 2-3 times at 3-4 days interval including final ploughing in standing water or puddled condition followed by planking to level the land.

List of various agricultural implements used for ordinary agriculture, particularly for land preparation of rice in Bardhaman district as: "(i) *nangal*, or plough; (ii) *mai*, or harrow, made of bamboos and dragged over the field by a pair of bullocks, to break the clods or level the soil; (iii) *kodali* or spade."

However, main field should be prepared with the use of green manure and the green manure crop should be trampled at 10 days prior to transplanting to allow proper decomposition. *Azolla* can be released to grow in the field having shallow water.

Crop establishment methods

Normal transplanting

As per traditional practices, ".....the transplanting can be commenced when the regular rainy season just sets in, *i.e.*, about the first week of July or earlier"

'Bengal District Gazetteer, Bardhaman described the transplanting of paddy seedlings as: "The seedlings are ready for transplantation when they are about a foot high. After they have been taken out their roots are well washed. They are then made into bundles, each bundles containing as many plants as can be grasped with both hands and kept floating in water..... One bigha of land will require 60 to 70 bundles of seedlings, and this is the produce of about two kathas of nursery..... The usual time for transplanting is the end of June and the beginning of July, but very much depends in this respect on the period and amount of rainfall. The seedlings are planted in the soft earth at a distance of nine to fifteen inches apart, four to five being placed together."

A base-line survey conducted in Nadia district during 2010 revealed that "major (83.1%) transplanting operations were done during the period between 2nd fortnight of July and 1st fortnight of August. The planting of 'Gobindabhog' during the month of August indicated that there was jute as per-wet season crop in the land, which would be harvested during 1st week of August..... Random planting was the general practice in all the 6 blocks of study, with the exception of some farmers in Santipur and Chakdah blocks (*i.e.* 17.6% of the district), who planted their seedlings in rows. Mean spacing across the blocks was about 19.4 cm between the rows. Most of the 'Gobindabhog' growers planted either 22-28 days (44.1%) or 29-35 days (49.0%) old seedlings in the field, with a district average of about 27.7 days".

Two-three seedlings of 25-30 days' old (with 4-5 leaves) are to be transplanted in each hill at a spacing of 20 cm × 20 cm (8'' x 8'') and depth of 2-3 cm. The gaps should be filled up as early as possible (within a week) wherever seedlings have died.

Nutrient management

'Gobindabhog' rice is grown under traditional organic nutrient management system for more than 200 years,

"Manuring is not practiced in its cultivation, but in some places the more intelligent cultivators used 20 baskets of cowdung or a mound of oil-cake per bigha just before transplanting the seedlings." Similar opinion of Mukherji (1915) was recorded as: "Aman land is seldom manured, but manuring with oil-cakes, at three maunds per acre, would generally give a better yield, and perhaps pay for the outlay by the increased out-turn." In the context, Peterson (1910) mentioned that "Cowdung is considered the manure, and the Bengali term of manure is synonymous in which it is held by the popular rural saying, 'sarsatya Lakshmi' – cowdung is the real Lakshmi (goddess of fortune)."

Generally, 4-5 t / ha. of well-decomposed cow dung or farmyard manure (FYM), depending on availability, is incorporated in the soil before the first land preparation. Generally, 4-5 t / ha. of well-decomposed cow dung or FYM, depending on availability, is incorporated in the soil before the first land preparation. Based on soil fertility status under varied land situations in different blocks of native districts, 40-50 kg.N, 20-25 kg. P₂O₅ and 20-25 kg.K₂O / ha.(16-20 kg.N, 8-10 kg.P₂O₅ and 8-10 kg. K₂O / acre) is applied; wherein entire phosphate, one-fourth nitrogen and half potash are given as basal, half nitrogen at 3 weeks after transplanting (WAT) as first top dressing, and rest one-fourth nitrogen and half potash at 6 WAT as second top dressing.

Besides, 2.5-3.0 t vermicompost ha⁻¹, green manuring / green leaf manuring with *dhaincha* (*Sesbania aculeata*), 10 kg blue green algae (BGA) ha⁻¹ or 5 t *Azolla* ha⁻¹ should be applied / incorporated as organic manures in main field (Bhowmick and Dhara, 2010a). For growing rice organically, green manuring or *Azolla* incorporation prior to puddling is an important practice. Application of FYM at recommended dose along with mustard cake / neem cake @ 90 kg ha⁻¹, rock phosphate @ 150 kg ha⁻¹, N-fixing bacteria (*Azospirillum*) @ 5.0 kg ha⁻¹ and phosphate solubilizing bacteria (PSB) @ 3.5-5.0 kg ha⁻¹, 30 kg molasses, 30 kg rice dust are to be applied at the time of initial land preparation.

The use of mustard cake instead of chemical fertilizers during top dressing has widely been adopted by the growers of 'Gobindabhog' paddy particularly in Dakshin Damodar plains area with a view to improve the growth, yield and quality. It is observed that chemical fertilizers can reduce plant's resistance to disease and pest

Intercultural operations

To ensure a good plant population, the missing hills should be filled within a week after transplanting, but not late as this can cause non-uniformity in maturity time and thus, contaminate the seeds. Any extra plants / stand above the number recommended should be thinned or removed at two weeks after sowing to reduce plant competition for light, nutrients and water.

Weed management

So far as quality seed production is concerned, weed management both in nursery and main field are equally important. Water level should be maintained to avoid weeds in nursery bed. For main field, continuous 3-4 cm standing water for a week from 3 DAT and two rounds of hand weeding at 20 and 40 DAT can check the weed problem in case of conventional transplanting, whereas in SRI, use of cono / rotary weeder for mechanical incorporation of weeds for 3-4 times at 10 days interval starting from 10-15 DAT is recommended. Initial weeding and incorporation in the rice field is necessary to delay further weed growth. In any case, weeds should never be allowed to produce seeds in rice field. Keeping *Azolla* in the main field suppresses weed growth. At least 3 weedings are important to have good crop.

The use of *bida*, weeder with iron teeth, dragged over the field to clear it of weeds in Bardwan district during 19th century was reported.

The field of 'Gobindabhog' rice is kept weed-free by two hand weedings, one at 3 WAT and another at 6 WAT. The base-line survey for 'Gobindabhog' rice during 2010 revealed that "About 93.5% farmers in Nadia district weeded their plots manually and rest of the farmers kept their fields unweeded.....none of the farmers included in the study, in the district adopted the mechanical or chemical methods of weed control. First weeding was done between 21.5 days (Chakdah) and 24.8 days after transplanting (Krishnagar I), with the district average of 22.6 days. The second weeding was done between 42.2 days and 45.7 DAT".

Water Management

The most favourable climatic conditions for the rice crop are: (i) premonitory showers in May, facilitating final preparation of land and sowing in seed-beds; (ii) heavy showers during June and in July, facilitating *nigarh* and weeding operations; (iii) heavy rains in September, when the *aman* is coming into ear; (iv) casual but heavy showers in October, about once a week, especially during the first fortnight."

Being a crop of the rainy season *aman* rice does not generally require artificial irrigation, but in October and November, just when the plants begin to blossom, it is sometimes necessary."

'Gobindabhog' rice can tolerate short-season drought during the cropping season to some extent. However, irrigations are given, where facilities available, as per need and age of the crop.

'Gobindabhog' paddy in Nadia district that "All the farmers in the study irrigated the fields mainly through shallow tube-well depending on distribution pattern and amount of rainfall during the cropping season. Thus, it indicated that the growers did not want to raise 'Gobindabhog' paddy as a pure rainfed crop in their areas because of their expectations of high returns compared to other common rice varieties cultivated for domestic consumption."

Continuous submergence of 3-4 cm water for a week from 3 DAT helps in the establishment of seedlings and development of better root system, besides controlling

weeds. Later on, irrigation may be applied on alternate days or one day after the disappearance of ponded water. In case of limited supply of irrigation water, the field may be kept saturated only by repeated irrigations. The crop should not suffer from any water stress, particularly during tillering and anthesis stages. Water stress at the first stage diminishes tillering, whereas the process of fertilization is affected at the second stage, which ultimately curtails the size of the sink. Irrigation may be stopped about a fortnight before harvesting of the crop. Draining the field makes the crop mature faster and helps to achieve uniform maturity in the crop. Even diminishing soil moisture at the time of grain filling is reported to favour the aroma formation

Plant Protection

Necessary prophylactic measures, balanced nutrition and clean cultivation can help reduce losses. Major insects, which infest ‘Gobindabhog’ rice, include: (i) yellow stem borer (*Scirpophaga incertulas*) at tillering phase and (ii) gundhi bug (*Letocorisa acuta*) at milk stage of the crop. Plant protection measures are being taken as per guideline of Directorate of Agriculture, GoWB and State University.

‘Gobindabhog’ rice is less infested by disease(s) due to having some tolerance or resistance, but common diseases include: (i) blast (*Pycularia oryzae*), (ii) brown spot (*Helmenthosporium oryzae*) and (iii) sheath blight (*Rhizoctonia solani*). Seed treatment is taken care as per guideline of Directorate of Agriculture of GoWB and State University. *Trichoderma viride* 3.0 g l⁻¹ can be sprayed for 2-3 times starting from 20 DAT at an interval of 15 days to prevent different diseases. Otherwise, chemical measures need to be taken.

Harvesting and threshing

Ascertaining optimum harvest time is very essential. Harvesting should be done when the panicles are ripe (about 80-85% grains mature) and the straw has just turned yellow, usually 30-35 days after flowering of the crop. Delayed harvesting leads to over ripening, grain shedding / shattering and fissure formation in rice. Early harvesting also leads to grain yield losses due to higher percentage of under-developed green kernels and low head rice recovery (HRR). Harvesting is traditionally done by sickles (Hunter, 1877b) preferably during morning hours. The harvested plants are kept in the field for sun drying for about 2-3 days, then these are tied in bundles and carried to the yards of the farmers’ houses, where threshing is done by pedal thresher or beating the plants on bamboo-made platform. The grains obtained after threshing are cleaned by winnowing and then stored in paddy storage structures (*marai* or *gola*) or in gunny bags.

Storage

“After threshing the paddy is winnowed and stored in thatched granaries with split bamboo walls (*marai*)”. There is a system of long-term storage of ‘Gobindabhog’ paddy particularly by the big farmers and rice millers for better quality of cooked rice and more market price.

“Earthen pot, among five storage containers, performed best for Gobindabhog paddy with greater head rice recovery (62.1%), amylose (18.15%), protein (7.35%) and aroma (score 2.13) after 6-month storage period compared to jute-made gunny bag, polythene bag, markin cloth bag and galvanized iron (G.I.) bin in West Bengal.” Drying helps seeds

maintain their ability to germinate and their vigour for a longer period. Drying also controls mold growth and the activity of other organisms that reduce the quality of stored grain. Drying reduces seed discoloration, which lowers the market value of the seed. Seeds can be safely stored when they have been dried to a moisture content of 13%.

Area Expansion under Gobindabhog rice cultivation

Farmers are traditionally using their own-saved seeds for Gobindabhog rice cultivation in small pockets in a scattered way. Some of them are also quite aware of the importance of quality seeds and they do select good seeds from their field for planting in the next season. But most of them put emphasis on yield rather than quality. Other than the initiative taken by the Department of Agriculture, Government of W.B. under the aegis of *Rastriya Krishi Vikash Yojana* (RKVY), there was no such organized effort for seed production and area expansion of IARVs including Gobindabhog earlier in the state. Seed production programme for some particular aromatic rice varieties including Gobindabhog has been taken up at Government Farms like RRS (Chinsurah, Hooghly) and ATC (Fulia), and selected farmers' fields of some selected districts. Farmers of Bardhaman, Hooghly and North 24 Parganas having experience in Gobindabhog rice cultivation were involved in the programme for producing truthfully labeled (TL) pure seeds under the supervision of Seed Certification Experts of the State Seed Certification Agency.

Yield

The average yield of 'Gobindabhog' rice is 2.5 - 3.0 t / ha. (1.0 – 1.2 t / acre), which varies with cultivation practices and weather conditions.

J) Uniqueness:

The uniqueness of indigenous non-Basmati type aromatic 'Gobindabhog' rice (*Oryza sativa*) are described along with a comparative analysis of 'Basmati 370', a traditional Basmati of India.

- (i) The plants of 'Gobindabhog' paddy are photo-sensitive in nature and they are cultivated during kharif (aman) season.
- (ii) The grains of 'Gobindabhog' are golden-yellow in colour.
- (iii) The milled rice is white in colour and short-bold in shape.
- (iv) The kernels of 'Gobindabhog' contains low amylose (17.5-18.5%), medium protein (7.1-7.4%), intermediate gelatinization temperature (alkali score 3.6-4.0), medium elongation ratio (1.7-1.8) and medium-strong aroma (score 2.3-2.5).
- (v) 'Gobindabhog' rice is used for preparation of *payesh* (dessert), *bhog* (pulse inter-mixed with rice), *polao*, *chira* (flattened rice), *pitha* (home-made cakes), etc.
- (vi) The molecular characterization of 'Gobindabhog' rice compared with IR 36 (international check) variety done at Department of Botany, Bose Institute, Kolkata revealed that among 23 simple sequence repeat (SSR) markers used, five markers (RM 44, RM 112, RM 152, RM 207 and RM 251) recorded similar molecular weights for both the varieties, while two markers (RM 341 and RM 339) made greater genetic distance (95.33 vs. 174.97 bp and 180.75 vs. 143.09 bp, respectively) between 'Gobindabhog' and IR 36.

Uniqueness of ‘Gobindabhog’ rice compared with Basmati 370

Parameter	‘Gobindabhog’		Basmati 370
	Average	Range	Range / Average
Plant : Height (cm)	135	130–140	160–175
Plant : Duration (days)	145	140–150	145–150
Plant : Grain yield (t / ha.)	2.8	2.5–3.0	3.0
Grain : Colour	Golden-yellow	Golden-yellow	Straw
Grain : Awn	Awnless	Awnless	Partial tip awning
Grain: Hulling (%)	77.8	76–79	77.0
Grain: Milling (%)	71.7	70–73	72.5
Grain : Head rice (%)	62.4	60–63	53.0
Kernel : Length (mm)	3.97	3.9–4.1	6.89
Kernel : Breadth (mm)	1.95	1.9–2.0	1.85
Kernel : L/B ratio	2.04	2.0–2.1	3.72
Kernel : Type	Short bold	Short bold	Long slender
Kernel colour	White	White	White
Milled rice: Amylose (%)	17.9	17.8–18.2	24.0
Milled rice: Protein (%)	7.2	7.1–7.4	
Milled rice : Alkali Value /Gelatinization Temperature	3.7	3.6–4.0 (Intermediate)	4.0 / 5.0
Milled rice : Kernel length after cooking (mm)	7.4	6.9–7.2	13.4
Milled rice : Elongation ratio	1.77	1.7–1.8	1.94
Milled rice : Aroma	2.56	2.4–2.7 (Medium-strong)	Strong

a. Details of SSR markers and base pair length of ‘Gobindabhog’ rice

SSR Marker	Motif	Rice Chromosome No.	Annealing temperature (°C)	Length of base pair (bp)	
				‘Gobindabhog’	IR 36 (International check)
RM 42	(GA)6	8	65	160.88	156.36
RM44	(GA)16	8	55	112.20	112.78
RM72	(TAT)5C(AT)15	8	55	161.08	165.65
RM80	(CT)20	8	65	125.03	121.82
RM112	(GAA)5	2	55	141.02	141.98
RM149	(AT)10	8	59	256.71	246.99
RM152	(GGC)10	8	60	149.87	149.96
RM182	(AT)16	7	59	312.65	296.27
RM207	(GA)25	2	65	129.02	128.48
RM210	(GA)23	8	55	145.32	149.75
RM218	(GA)24	3	55	144.14	155.29
RM223	(GA)25	8	55	154.72	164.34
RM250	(CT)17	2	60	152.71	150.96
RM251	(CT)29	3	55	120.11	119.88
RM282	(GA)15	3	59	128.49	140.39
RM284	(GA)8	8	55	144.96	139.68

RM310	(GT)19	8	55	103.44	107.57
RM337	(CT)4-19(CT)8	8	59	158.58	161.29
RM339	(CCT)8(CCT)9(CCT)5	8	59	180.75	143.09
RM341	(CT)20	2	55	95.33	174.97
RM505	(CT)12	7	55	117.42	126.25
RM530	(GA)23	2	59	154.64	168.02
RM569	(CT)16	3	59	174.25	167.61

Impact of Environment:

The Gobindabhog rice is characterised by exotic aroma and sweet buttery flavour. The strength of aroma and the characteristic taste of the rice is the result of the combined influence of the soil and climate of the region in South eastern region of West Bengal (Bardhaman, Bankura, Hooghly, Nadia, Birbhum, Murshidabad, North 24 Parganas Howrah) where it is grown. This region has a sub-tropical climate with maximum and minimum temperature of around 40°C and 8°C respectively. The average day and night temperature during grain development period are 25–28°C and 18–20°C, respectively; which are helpful for development of aroma in grains of ‘Gobindabhog’ rice in the region. The average annual rainfall varies between 1500 – 1800mm. The relative humidity varies from: 43-73%. The soil of this region is composed of loamy soil (64.0%), alluvial (29.8%) and sandy soil (1.6%). The soil pH varies between 4 to 8. The soil is rich in Nitrogen (> 450 Kg/ Ha), Potassium (>350Kg/Ha), iron (100-200 mg/ Kg) and Manganese (100-200 mg/ Kg). Farmers generally started their sowing operations with the onset of south-west monsoon during 2nd fortnight of June or by 1st fortnight of July. Gobindabhog rice is adopted to grow in medium to upland ground elevation of the South eastern region of West Bengal during kharif season. The variety produces tall-statured plants with lodging tendency at hard dough or near-maturity stage, which makes this variety of rice unsuitable in other low-land situation.

K) Inspection Body:

In order to maintain the Quality and for regulating the use of GI in the definite territory an Inspection Committee Body is formed with the following members:

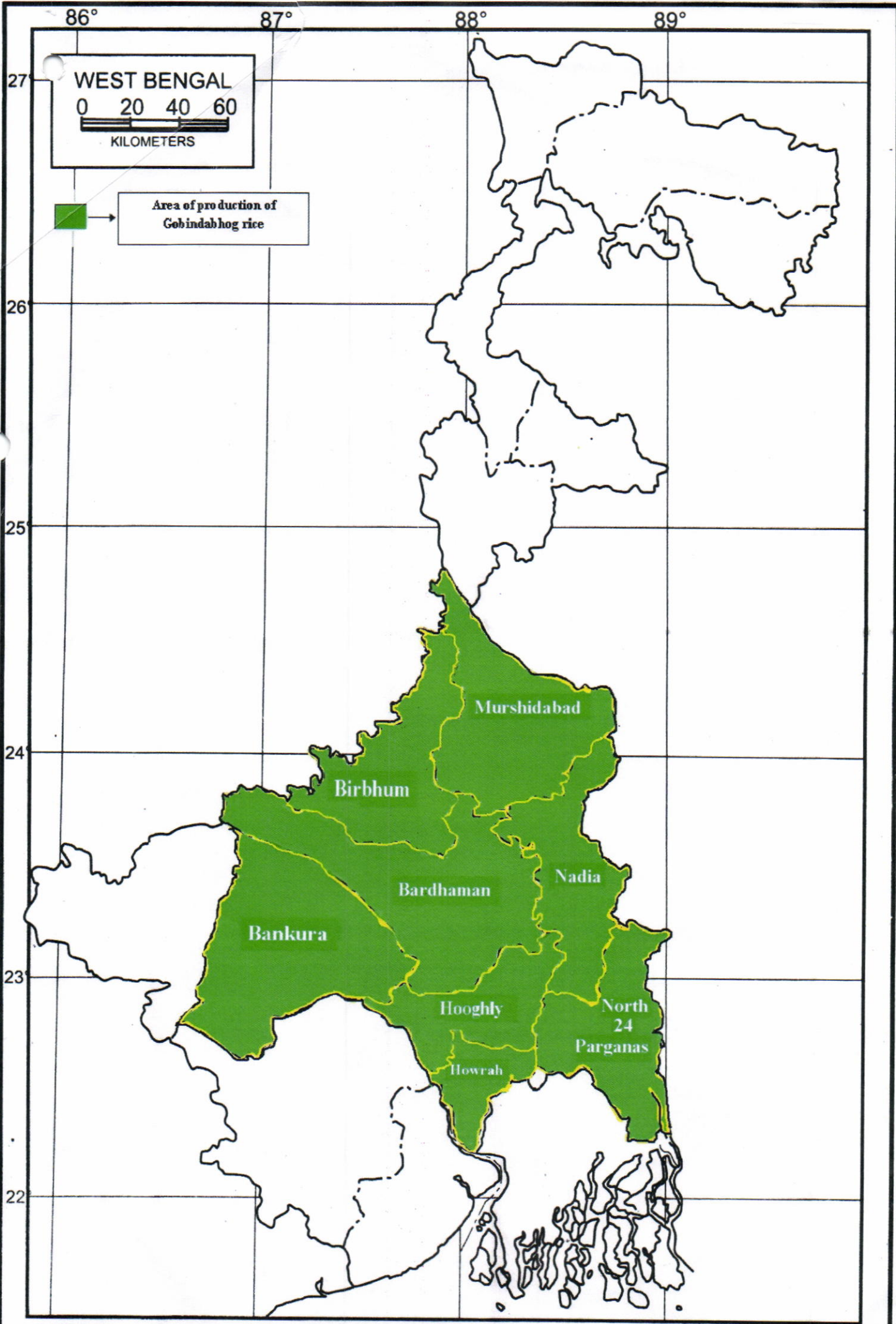
1. Director of Agriculture, Directorate of Agriculture, Govt. of West Bengal.
2. Director, SAMETI (State Agril. Management & Extension Training Institute), R. K. Mission Ashram, Narendrapur
3. Addl. Director of Agriculture, West Bengal, Directorate of Agriculture, Govt. of West Bengal
4. Joint Director of Agriculture (Rice Dev.), Rice Research Station, Chinsurah, Govt. of West Bengal
5. Representative, , BCKV, Mohanpur, Nadia, West Bengal
6. Representative, , UBKV, Pundibari, Cooch Behar, West Bengal
7. Representative of Patent Information Centre, West Bengal State Council of Science & Technology, Govt. of West Bengal

L) Others:

Uses

'Gobindabhog' is a non-Basmati type indigenous aromatic rice of West Bengal. It has short-bold type, white kernels with desired cooking quality and pleasant aroma. The raw milled rice of 'Gobindabhog' has different forms of use like:

- (a) *Bhog* and *Bhat* (boiled rice): It is soft-textured table rice or intermixed with *dal* (pulses), which is offered to the Hindu God and Goddess, especially to the 'Lord Gobinda' ('Lord Krishna') during puja or religious festivals.
It finds mentioned as the 'bhog of Lord Krishna' in 'Chaitanyacharimrita' based on the biography of 'Shree Chaitanyadeva' during the period of 16th century.
- (b) In the book 'Bangalir Khaoyadaoya' the use of 'Gobindabhog' rice in preparation of '*Bangabhogkhichuri*' by the International Society for Krishna Conciousness (ISKCON) Centre, Kolkata is mentioned. The bhat (ordinary boiled rice) is also delicious along with ghee (semi-liquid butter) to the Bengali people, particularly to the vegetarians in the region for a long period.
- (c) Payesh (dessert): Payesh (dessert), the milk-based food item, is very popular among the people of eastern and northern India. It is specially prepared in social functions like religious festivals (puja), birthday, 'bhaiphonta' (Brothers' day), etc. In the book 'Bangalir Khaoyadaoya' that the Managers of 'Gobinda' Food-chain at ISKCON Centre, Kolkata described the preparation of 'paramanna' (dessert) using 'Gobindabhog' rice with milk only, excluding a drop of water.
- (d) Polao or Biriyani: 'Gobindabhog' rice is also used particularly for preparation of polao or biriyani in southern states (viz. Karnataka, Tamil Nadu, Kerala, etc.) of the country.
- (e) Pistak or Pitha (Home-made cakes): Pistak, made from rice flour, has been mentioned in District Gazetteers of Bardwan and Murshidabad of West Bengal.
- (f) Chira: The chira (parched or flattened rice) of 'Gobindabhog' is not very common, but it is gaining popularity in recent times in the domestic market.



WEST BENGAL



Area of production of Gobindabhog rice

Murshidabad

Birbhum

Bardhaman

Nadia

Bankura

Hooghly

North 24 Parganas

Howrah

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3645 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Suryakant Hanmant Pawar**, at a/p Nandwal, Taluk: Koregaon, District: Satara – 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suryakant Hanmant Pawar

(B) **Address** : Mr. Suryakant Hanmant Pawar,
a/p Nandwal, Taluk: Koregaon,
District: Satara – 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3646 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Hanmant Ganpat Dhumal**, at a/p Sonake, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hanmant Ganpat Dhumal

(B) **Address** : Mr. Hanmant Ganpat Dhumal,
a/p Sonake, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3647 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sanjay Madhukar Mahajan**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Madhukar Mahajan
- (B) **Address** : Mr. Sanjay Madhukar Mahajan,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3648 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vishwanath Kashinath Mahajan**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vishwanath Kashinath Mahajan

(B) **Address** : Mr. Vishwanath Kashinath Mahajan,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3649 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vilas Kisan Garde**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vilas Kisan Garde
- (B) **Address** : Mr. Vilas Kisan Garde,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3650 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Narayan Gojaba Mohite**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Gojaba Mohite
- (B) **Address** : Mr. Narayan Gojaba Mohite,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3651 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Mahendra Vitthal Nikam**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahendra Vitthal Nikam
- (B) **Address** : Mr. Mahendra Vitthal Nikam,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3652 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Anil Bhanudas Nikam**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Bhanudas Nikam
- (B) **Address** : Mr. Anil Bhanudas Nikam,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3653 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Bhimrao Gulabrao Lembhe**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhimrao Gulabrao Lembhe
- (B) **Address** : Mr. Bhimrao Gulabrao Lembhe,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3654 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sanjeev Gulabrao Salunkhe**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjeev Gulabrao Salunkhe
- (B) **Address** : Mr. Sanjeev Gulabrao Salunkhe,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3655 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Kisan Aabaji Salunkhe**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kisan Aabaji Salunkhe
- (B) **Address** : Mr. Kisan Aabaji Salunkhe,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3656 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vilas Kashinath Salunkhe**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vilas Kashinath Salunkhe
- (B) **Address** : Mr. Vilas Kashinath Salunkhe,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3657 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dada Maruti Kadam**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dada Maruti Kadam
- (B) **Address** : Mr. Dada Maruti Kadam,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3658 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Kamlakar Shivajirao Bhoite**, at a/p Tadawale S. (Wagholi), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamlakar Shivajirao Bhoite
- (B) **Address** : Mr. Kamlakar Shivajirao Bhoite,
a/p Tadawale S. (Wagholi), Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3659 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mrs. Rupali Kamlakar Bhoite**, at a/p Tadawale, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Rupali Kamlakar Bhoite
- (B) **Address** : Mrs. Rupali Kamlakar Bhoite,
a/p Tadawale, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3660 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dattatray Mukundrao Bhoite**, at a/p Tadawale, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Mukundrao Bhoite

(B) **Address** : Mr. Dattatray Mukundrao Bhoite,
a/p Tadawale, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3661 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dattatray Rajaram Mane**, at a/p Wathar Station, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Rajaram Mane
- (B) **Address** : Mr. Dattatray Rajaram Mane,
a/p Wathar Station, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3662 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mrs. Pramila Dayaram Chavan**, at a/p Dahigaon, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Pramila Dayaram Chavan

(B) **Address** : Mrs. Pramila Dayaram Chavan,
a/p Dahigaon, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3663 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dayaram Narayan Chavan**, at a/p Dahigaon, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dayaram Narayan Chavan

(B) **Address** : Mr. Dayaram Narayan Chavan,
a/p Dahigaon, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3664 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Balkrishna Ramchandra Chavan**, at a/p Dahigaon, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balkrishna Ramchandra Chavan

(B) **Address** : Mr. Balkrishna Ramchandra Chavan,
a/p Dahigaon, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3665 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vijay Shankar Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vijay Shankar Kadam

(B) **Address** : Mr. Vijay Shankar Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3666 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Balkrishna Shankar Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balkrishna Shankar Kadam
- (B) **Address** : Mr. Balkrishna Shankar Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3667 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mrs. Sujata Sharad Pawar**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sujata Sharad Pawar
- (B) **Address** : Mrs. Sujata Sharad Pawar,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3668 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sadashiv Khanderao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadashiv Khanderao Kadam
- (B) **Address** : Mr. Sadashiv Khanderao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3669 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Santosh Kondiram Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Santosh Kondiram Kadam

(B) **Address** : Mr. Santosh Kondiram Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3670 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vitthal Sarjerao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vitthal Sarjerao Kadam

(B) **Address** : Mr. Vitthal Sarjerao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3671 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vijay Sarjerao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vijay Sarjerao Kadam

(B) **Address** : Mr. Vijay Sarjerao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3672 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Madhukar Shivaji Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhukar Shivaji Kadam
- (B) **Address** : Mr. Madhukar Shivaji Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3673 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Murlidhar Mugutrao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Murlidhar Mugutrao Kadam

(B) **Address** : Mr. Murlidhar Mugutrao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3674 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Mahadeo Vishnu Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadeo Vishnu Kadam
- (B) **Address** : Mr. Mahadeo Vishnu Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3675 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Rajendra Baliram Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajendra Baliram Kadam

(B) **Address** : Mr. Rajendra Baliram Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3676 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mrs. Lilavati Dharmaji Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Lilavati Dharmaji Kadam

(B) **Address** : Mrs. Lilavati Dharmaji Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3677 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ajit Dhansing Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ajit Dhansing Kadam

(B) **Address** : Mr. Ajit Dhansing Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3678 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ramrao Sadashiv Pol**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramrao Sadashiv Pol
- (B) **Address** : Mr. Ramrao Sadashiv Pol,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3679 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sanjay Shamrao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Shamrao Kadam
- (B) **Address** : Mr. Sanjay Shamrao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3680 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Iqbal Abdul Inamdar**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Iqbal Abdul Inamdar
- (B) **Address** : Mr. Iqbal Abdul Inamdar,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3681 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ajeej Gulab Inamdar**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajeej Gulab Inamdar
- (B) **Address** : Mr. Ajeej Gulab Inamdar,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3682 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sudam Bhauso Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sudam Bhauso Kadam

(B) **Address** : Mr. Sudam Bhauso Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3683 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Prakash Anandrao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Anandrao Kadam
- (B) **Address** : Mr. Prakash Anandrao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3684 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Rajkumar Chandrakant Khamkar**, at a/p Khamkarwadi, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajkumar Chandrakant Khamkar

(B) **Address** : Mr. Rajkumar Chandrakant Khamkar,
a/p Khamkarwadi, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3685 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Gajanan Chandrakant Khamkar**, at a/p Khamkarwadi, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gajanan Chandrakant Khamkar

(B) **Address** : Mr. Gajanan Chandrakant Khamkar,
a/p Khamkarwadi, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3686 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Pradip Hanmant Sawant**, at a/p Rahimatpur, Taluk: Koregaon, District: Satara - 415 511, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Hanmant Sawant
- (B) **Address** : Mr. Pradip Hanmant Sawant,
a/p Rahimatpur, Taluk: Koregaon,
District: Satara - 415 511,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3687 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Santosh Bhujangrao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Santosh Bhujangrao Kadam

(B) **Address** : Mr. Santosh Bhujangrao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3688 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Shivaji Jagannath Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Jagannath Kadam

(B) **Address** : Mr. Shivaji Jagannath Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3689 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Keshav Nivrutti Bhiote**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Keshav Nivrutti Bhiote

(B) **Address** : Mr. Keshav Nivrutti Bhiote,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3690 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Prabhakar Krushna Suryawanshi**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Krushna Suryawanshi

(B) **Address** : Mr. Prabhakar Krushna Suryawanshi,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3691 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Nitin Pandurang Gade**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nitin Pandurang Gade

(B) **Address** : Mr. Nitin Pandurang Gade,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3692 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Janardan Tukaram Bagwade**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Janardan Tukaram Bagwade
- (B) **Address** : Mr. Janardan Tukaram Bagwade,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3693 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ashok Maruti Jagdale**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Maruti Jagdale
- (B) **Address** : Mr. Ashok Maruti Jagdale,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3694 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dilip Jaysing Suryavanshi**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dilip Jaysing Suryavanshi

(B) **Address** : Mr. Dilip Jaysing Suryavanshi,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3695 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Prithviraj Raviraj Lad**, at a/p Diskal, Taluk: Khatav, District: Satara - 415 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prithviraj Raviraj Lad

(B) **Address** : Mr. Prithviraj Raviraj Lad,
a/p Diskal, Taluk: Khatav,
District: Satara - 415 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3696 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Shrikant Shivajirav Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shrikant Shivajirav Kadam
- (B) **Address** : Mr. Shrikant Shivajirav Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3697 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vijaykumar Arjun Kale**, at a/p Diskal, Taluk: Khatav, District: Satara - 415 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vijaykumar Arjun Kale

(B) **Address** : Mr. Vijaykumar Arjun Kale,
a/p Diskal, Taluk: Khatav,
District: Satara - 415 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3698 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dhansing Namdeo Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dhansing Namdeo Kadam

(B) **Address** : Mr. Dhansing Namdeo Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3699 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Suhas Dadaso Jagadale**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suhas Dadaso Jagadale

(B) **Address** : Mr. Suhas Dadaso Jagadale,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3700 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Tukaram Krushna Jagadale**, at a/p Budh, Taluk: Khatav, District: Satara - 415 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tukaram Krushna Jagadale
- (B) **Address** : Mr. Tukaram Krushna Jagadale,
a/p Budh, Taluk: Khatav,
District: Satara - 415 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3701 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dattatray Jagannath Kharade**, at a/p Dahigaon, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Jagannath Kharade

(B) **Address** : Mr. Dattatray Jagannath Kharade,
a/p Dahigaon, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3702 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Prabhakar Pandurang Shinde**, at a/p Asangaon, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Pandurang Shinde

(B) **Address** : Mr. Prabhakar Pandurang Shinde,
a/p Asangaon, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3703 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Premsing Sardarsing Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Premsing Sardarsing Shinde

(B) **Address** : Mr. Premsing Sardarsing Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3704 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Anil Ganpat Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Ganpat Shinde
- (B) **Address** : Mr. Anil Ganpat Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3705 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Maruti Shankar Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Maruti Shankar Shinde

(B) **Address** : Mr. Maruti Shankar Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3706 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Balwant Bhikoba Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balwant Bhikoba Shinde

(B) **Address** : Mr. Balwant Bhikoba Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3707 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Mohan Gopalrao Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Gopalrao Shinde
- (B) **Address** : Mr. Mohan Gopalrao Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3708 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ganpat Sampat Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ganpat Sampat Shinde

(B) **Address** : Mr. Ganpat Sampat Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3709 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Ratansing Pratapsing Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ratansing Pratapsing Shinde

(B) **Address** : Mr. Ratansing Pratapsing Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3710 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Tanaji Rangrao Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tanaji Rangrao Shinde

(B) **Address** : Mr. Tanaji Rangrao Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3711 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dattatray Krishnarao Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Krishnarao Shinde

(B) **Address** : Mr. Dattatray Krishnarao Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3712 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dhanaji Balkrishna Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dhanaji Balkrishna Shinde

(B) **Address** : Mr. Dhanaji Balkrishna Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3713 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Mohan Kashiram Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Kashiram Shinde
- (B) **Address** : Mr. Mohan Kashiram Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3714 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Trimbak Vinayak Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Trimbak Vinayak Shinde

(B) **Address** : Mr. Trimbak Vinayak Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3715 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vishnu Sarjerao Shinde**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vishnu Sarjerao Shinde

(B) **Address** : Mr. Vishnu Sarjerao Shinde,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3716 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Subhash Khanderao Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Subhash Khanderao Kadam

(B) **Address** : Mr. Subhash Khanderao Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3717 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vasant Dadu Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vasant Dadu Kadam
- (B) **Address** : Mr. Vasant Dadu Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3718 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Nitin Pralhad Dhumal**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nitin Pralhad Dhumal

(B) **Address** : Mr. Nitin Pralhad Dhumal,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. – 3719 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Santosh Suresh Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Santosh Suresh Shinde

(B) **Address** : Mr. Santosh Suresh Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3720 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Balkrishna Govindrao Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balkrishna Govindrao Shinde
- (B) **Address** : Mr. Balkrishna Govindrao Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3721 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dilip Yashwant Gaikwad**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dilip Yashwant Gaikwad

(B) **Address** : Mr. Dilip Yashwant Gaikwad,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3722 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vasant Jaysing Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vasant Jaysing Shinde

(B) **Address** : Mr. Vasant Jaysing Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3723 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vishal Prakash Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vishal Prakash Kadam

(B) **Address** : Mr. Vishal Prakash Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3724 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Dnyaneshwar Vithoba Bhoite**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Vithoba Bhoite
- (B) **Address** : Mr. Dnyaneshwar Vithoba Bhoite,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3725 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Revansiddha Dnyaneshwar Mahajan**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Revansiddha Dnyaneshwar Mahajan

(B) **Address** : Mr. Revansiddha Dnyaneshwar Mahajan,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3726 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Sharad Saidas Lembhe**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sharad Saidas Lembhe
- (B) **Address** : Mr. Sharad Saidas Lembhe,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3727 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vinayak Jagannath Mahajan**, at a/p Pimpode BK, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinayak Jagannath Mahajan
- (B) **Address** : Mr. Vinayak Jagannath Mahajan,
a/p Pimpode BK, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3728 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Vitthal Shrirang Chavan**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Shrirang Chavan
- (B) **Address** : Mr. Vitthal Shrirang Chavan,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3729 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Anandrao Jagannath Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Anandrao Jagannath Shinde

(B) **Address** : Mr. Anandrao Jagannath Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3730 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mrs. Rupali Tushar Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Rupali Tushar Kadam

(B) **Address** : Mrs. Rupali Tushar Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3731 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Bhimrao Jagannath Kadam**, at a/p Deur, Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhimrao Jagannath Kadam
- (B) **Address** : Mr. Bhimrao Jagannath Kadam,
a/p Deur, Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Waghya Ghevada**



- (E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat
- (F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3732 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Shashikant Vamarao Shinde**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shashikant Vamarao Shinde

(B) **Address** : Mr. Shashikant Vamarao Shinde,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3733 in respect of Waghya Ghevada
Registered GI Application No. – 476**

Application is made by, **Mr. Bhanudas Anandrao Chavan**, at a/p Asangaon (Dahigaon), Taluk: Koregaon, District: Satara - 415 524, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Waghya Ghevada** under Application No - 476 in respect of Ghevada falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhanudas Anandrao Chavan

(B) **Address** : Mr. Bhanudas Anandrao Chavan,
a/p Asangaon (Dahigaon),
Taluk: Koregaon,
District: Satara - 415 524,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Waghya Ghevada**



(E) **Registered Proprietor** : Jai Tulajabhawani Shetakari Bachat Gat

(F) **Address** : Jai Tulajabhawani Shetakari Bachat Gat,
At Post: Deur, Taluk: Koregaon,
District: Satara - 415 501,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Ghevada

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**G.I. Authorised User Application No. - 3734 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Vinayak Raghunath Bari**, at No.348, Raghuvеer Sadan, Dahanu Kosbad Road, Kankradi Waki, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinayak Raghunath Bari
- (B) **Address** : Mr. Vinayak Raghunath Bari,
No.348, Raghuvеer Sadan,
Dahanu Kosbad Road, Kankradi Waki,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuvеer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3735 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Milind Nanchand Baphna**, at Main Road, Dahanu, Near Jain Mandir, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Milind Nanchand Baphna
- (B) **Address** : Mr. Milind Nanchand Baphna,
Main Road, Dahanu, Near Jain Mandir,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3736 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rustom Khudabux Irani**, at River Side Palace, B-2/106, Irani Road, Ambawadi, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rustom Khudabux Irani
- (B) **Address** : Mr. Rustom Khudabux Irani,
River Side Palace, B-2/106, Irani Road, Ambawadi,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3737 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Bhavin Pravinchandra Shah**, at Avishkar Apt, C-wing, 102, 1st floor, Main Road, Dahanu Road West, Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhavin Pravinchandra Shah
- (B) **Address** : Mr. Bhavin Pravinchandra Shah,
Avishkar Apt, C-wing, 102, 1st floor, Main Road,
Dahanu Road West, Masoli, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3738 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Firdosh Aspi Irani**, at B1, Nergish Niwas, Irani Road, Opposite IDBI Bank, Dahanu Road, Taluk: Dahanu, Disctrict: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Firdosh Aspi Irani
- (B) **Address** : Mr. Firdosh Aspi Irani,
B1, Nergish Niwas, Irani Road, Opposite IDBI
Bank, Dahanu Road, Taluk: Dahanu,
Disctrict: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3739 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Nalin Atmaram Patel**, at 1/2778, Manas Apartment, Masoli Naka, Malyan, Dahanu Road West, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nalin Atmaram Patel
- (B) **Address** : Mr. Nalin Atmaram Patel,
1/2778, Manas Apartment, Masoli Naka, Malyan,
Dahanu Road West, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3740 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Hasmukh Tribhuvandas Gondhiya**, at a/p Dhundalwadi, Bajarpada, Dahanu Road, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hasmukh Tribhuvandas Gondhiya
- (B) **Address** : Mr. Hasmukh Tribhuvandas Gondhiya,
a/p Dhundalwadi, Bajarpada, Dahanu Road,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3741 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rajeshkumar Hirachand Nagsheth**, at Pragati Building, 2nd floor, Main Road, Dahanu Raod, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajeshkumar Hirachand Nagsheth

(B) **Address** : Mr. Rajeshkumar Hirachand Nagsheth,
Pragati Building, 2nd floor, Main Road,
Dahanu Raod, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3742 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Harshadkumar Jayantilal Nagsheth**, at Pragati Building House No. 2301/1, Main Road, Near Maruti Mandir, Dahanu Gaon, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harshadkumar Jayantilal Nagsheth
- (B) **Address** : Mr. Harshadkumar Jayantilal Nagsheth,
Pragati Building House No. 2301/1,
Main Road, Near Maruti Mandir,
Dahanu Gaon, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3743 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Sudhanshu Narendra Gandhi**, at Chinchani Road, Near Nav Talav, Varor, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudhanshu Narendra Gandhi
- (B) **Address** : Mr. Sudhanshu Narendra Gandhi,
Chinchani Road, Near Nav Talav, Varor,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3744 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Sharad Laxman Raut**, at a/p Chinchani, Chinchani-Veror Road, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sharad Laxman Raut
- (B) **Address** : Mr. Sharad Laxman Raut,
a/p Chinchani, Chinchani-Veror Road,
Taluk: Dahanu,
District: Palghar - 401 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3745 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mrs. Manijeh Minoo Irani**, at Merwan Road, Behind HMp School, Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manijeh Minoo Irani
- (B) **Address** : Mrs. Manijeh Minoo Irani,
Merwan Road, Behind HMp School, Masoli,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3746 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Minoo Dinshaw Irani**, at Merwan Road, Behind HMp School, Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Minoo Dinshaw Irani
- (B) **Address** : Mr. Minoo Dinshaw Irani,
Merwan Road, Behind HMp School, Masoli,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3747 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Khodadad Minoo Irani**, at Merwan Road, Behind HMp School, Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khodadad Minoo Irani
- (B) **Address** : Mr. Khodadad Minoo Irani,
Merwan Road, Behind HMp School, Masoli,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3748 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rajkumar Hirachand Nagsheth**, at Pragati Building, 2nd floor, Main Road, Near Hanuman Mandir, Dahanu, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajkumar Hirachand Nagsheth
- (B) **Address** : Mr. Rajkumar Hirachand Nagsheth,
Pragati Building, 2nd floor, Main Road,
Near Hanuman Mandir,
Dahanu, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3749 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Jayantilal Waghmal Nagsheth**, at Pragati Building, 1st floor, Main Road, Near Hanuman Mandir, Dahanu, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jayantilal Waghmal Nagsheth

(B) **Address** : Mr. Jayantilal Waghmal Nagsheth,
Pragati Building, 1st floor, Main Road,
Near Hanuman Mandir,
Dahanu, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3750 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Narayan Ramji Kadu**, at 1051, Dahanu Agar, Near Bala Udyan, Dahanu, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Ramji Kadu
- (B) **Address** : Mr. Narayan Ramji Kadu,
1051, Dahanu Agar, Near Bala Udyan,
Dahanu, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3751 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mrs. Manisha Manohar Patil**, at 303, 'Giriraj Heights' Co. Op. Housing Society, Hari Niwas Circle, L.B.S. Marg, Thane (West), Pin Code - 400 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manisha Manohar Patil
- (B) **Address** : Mrs. Manisha Manohar Patil,
303, 'Giriraj Heights' Co. Op. Housing Society,
Hari Niwas Circle, L.B.S. Marg,
Thane (West), Pin Code - 400 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3752 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Raghvendra Manohar Patil**, at 303, 'Giriraj Heights' Co. Op. Housing Society, Hari Niwas Circle, L.B.S. Marg, Thane (West), Pin Code - 400 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raghvendra Manohar Patil
- (B) **Address** : Mr. Raghvendra Manohar Patil,
303, 'Giriraj Heights' Co. Op. Housing Society,
Hari Niwas Circle, L.B.S. Marg,
Thane (West), Pin Code - 400 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3753 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Anil Waman Patil**, at Ishkrupa Bungalow, Behind Prakash Talkies, Palghar West, District: Palghar - 401 404, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Waman Patil
- (B) **Address** : Mr. Anil Waman Patil,
Ishkrupa Bungalow, Behind Prakash Talkies,
Palghar West,
District: Palghar - 401 404,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3754 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rameshchandra Chhagan Kadu**, at Ram Yuvak Mandal Hall, Near Cottage Hospital Dhanuagar, Dahanu West, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rameshchandra Chhagan Kadu

(B) **Address** : Mr. Rameshchandra Chhagan Kadu,
Ram Yuvak Mandal Hall,
Near Cottage Hospital Dhanuagar,
Dahanu West, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3755 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Deepak Vasudeo Khot**, at Omkar City, 3rd Floor, Room No.304, Masoli Road, Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Vasudeo Khot
- (B) **Address** : Mr. Deepak Vasudeo Khot,
Omkar City, 3rd Floor, Room No.304,
Masoli Road, Masoli, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3756 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Suwas Narayan Darvekar**, at A/602, Sealand Tower, Jesal Park, Near Ashirvad Hospital, Bhayandar East, Thane, District: Thane - 401 105, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suwas Narayan Darvekar
- (B) **Address** : Mr. Suwas Narayan Darvekar,
A/602, Sealand Tower, Jesal Park, Near Ashirvad
Hospital, Bhayandar East, Thane,
District: Thane - 401 105,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3757 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Jayadev Narayan Kadu**, at Near Bhandari Society Hall, Agar Dandi, Dahanu Road, Dahanu West, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jayadev Narayan Kadu
- (B) **Address** : Mr. Jayadev Narayan Kadu,
Near Bhandari Society Hall, Agar Dandi,
Dahanu Road, Dahanu West,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3758 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Ashish Phiroz Taraporewalla**, at House No.164, Patil Pada, Vangaon West, Taluk: Dahanu, District: Palghar - 401 103, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashish Phiroz Taraporewalla
- (B) **Address** : Mr. Ashish Phiroz Taraporewalla,
House No.164, Patil Pada, Vangaon West,
Taluk: Dahanu,
District: Palghar - 401 103,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3759 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Ghanshyam Khanderao Patil**, at Narpad, Patil Aali, Main Road, Near School, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ghanshyam Khanderao Patil
- (B) **Address** : Mr. Ghanshyam Khanderao Patil,
Narpad, Patil Aali, Main Road, Near School,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3760 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Vivek Balkrishna Shah**, at 32, Main Road, Market Naka, Chinchani, Varor, Taluk: Dahanu, District: Palghar - 401 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vivek Balkrishna Shah
- (B) **Address** : Mr. Vivek Balkrishna Shah,
32, Main Road, Market Naka,
Chinchani, Varor, Taluk: Dahanu,
District: Palghar - 401 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3761 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Gopal Harishchadra Churi**, at House No. 543, Vangaon, Patil Pada, Taluk: Dahanu, District: Palghar - 401 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gopal Harishchadra Churi

(B) **Address** : Mr. Gopal Harishchadra Churi,
House No. 543, Vangaon,
Patil Pada, Taluk: Dahanu,
District: Palghar - 401 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3762 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Nishikant Jagannath Joshi**, at a/p Chinchani, Bramhan Aali, Taluk: Dahanu Varor, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nishikant Jagannath Joshi

(B) **Address** : Mr. Nishikant Jagannath Joshi,
a/p Chinchani, Bramhan Aali,
Taluk: Dahanu Varor,
District: Palghar - 401 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3763 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rajesh Kamlakar Babrekar**, at House No.125, Vangaon Savata Road, Juili Nursery, Vangaon, Taluk: Dahanu, District: Palghar - 401 103, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajesh Kamlakar Babrekar
- (B) **Address** : Mr. Rajesh Kamlakar Babrekar,
House No.125, Vangaon Savata Road,
Juili Nursery, Vangaon,
Taluk: Dahanu,
District: Palghar - 401 103,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3764 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Pravin Vasudev Bari**, at At - Kankradi, Post - Waki, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pravin Vasudev Bari
- (B) **Address** : Mr. Pravin Vasudev Bari,
At - Kankradi, Post - Waki,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3765 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Hindraj Himatmalji Rajavat**, at Rajavat Bhuvan, House No. 94, Main Road, Government Hospital, Gholvad, Taluk: Dahanu, Palghar - 401 702, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hindraj Himatmalji Rajavat
- (B) **Address** : Mr. Hindraj Himatmalji Rajavat,
Rajavat Bhuvan, House No. 94,
Main Road, Government Hospital,
Gholvad, Taluk: Dahanu, Palghar - 401 702,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3766 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Abhay Mohan Bari**, at House No. 726/B, Mitraprem, Chikhla Road, Near Jalaram Mandir, Tokepada, Gholvad, Taluk: Dahanu, District: Palghar - 401 702, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Abhay Mohan Bari

(B) **Address** : Mr. Abhay Mohan Bari,
House No. 726/B, Mitraprem, Chikhla Road,
Near Jalaram Mandir, Tokepada,
Gholvad, Taluk: Dahanu,
District: Palghar - 401 702,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3767 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Prashant Anantrao Potdar**, at 13, Anusaya Niwas, Shree Anand Sagar Co-Op Housing Society, Ambewadi, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prashant Anantrao Potdar
- (B) **Address** : Mr. Prashant Anantrao Potdar,
13, Anusaya Niwas, Shree Anand
Sagar Co-Op Housing Society,
Ambewadi, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3768 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Snehal Anantrao Potdar**, at 13, Anusaya Niwas, Shree Anand Sagar Co-Op Housing Society, Ambewadi, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Snehal Anantrao Potdar
- (B) **Address** : Mr. Snehal Anantrao Potdar,
13, Anusaya Niwas, Shree Anand
Sagar Co-Op Housing Society,
Ambewadi, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3769 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Devendra Govind Raut**, at Narapad, Ambewadi, Dahanu, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devendra Govind Raut
- (B) **Address** : Mr. Devendra Govind Raut,
Narapad, Ambewadi, Dahanu,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3770 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Yadnesh Vasant Save**, at House No. 867/A, Zai Zai Morewada, Village: Zahi, Taluk: Talasari, District: Palghar - 401 701, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Yadnesh Vasant Save

(B) **Address** : Mr. Yadnesh Vasant Save,
House No. 867/A, Zai Zai Morewada,
Village: Zahi, Taluk: Talasari,
District: Palghar - 401 701,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3771 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Dinesh Sudam Mali**, at Dahanu Agar, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Sudam Mali
- (B) **Address** : Mr. Dinesh Sudam Mali,
Dahanu Agar,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3772 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Kunal Jitendra Mali**, at Collage Road, Opposite A1 Bakery, Masoli, Dahanu, Taluk: Dahanu, Disctrict: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kunal Jitendra Mali
- (B) **Address** : Mr. Kunal Jitendra Mali,
Collage Road, Opposite A1 Bakery,
Masoli, Dahanu,
Taluk: Dahanu,
Disctrict: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3773 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Manoj Ramchandra Patil**, at Near Bhandari Society Hall, Agar Dandi, Dahanu Road, Dahanu West, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manoj Ramchandra Patil
- (B) **Address** : Mr. Manoj Ramchandra Patil,
Near Bhandari Society Hall, Agar Dandi,
Dahanu Road, Dahanu West,
Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3774 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Bharat Raghunath Bari**, at Dahanu - Bordi Road, At - Kankradi, Post - Waki, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bharat Raghunath Bari

(B) **Address** : Mr. Bharat Raghunath Bari,
Dahanu - Bordi Road,
At - Kankradi, Post - Waki,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3775 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Kishor Raghunath Bari**, at Dahanu - Road, At - Kankradi, Post - Waki, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kishor Raghunath Bari
- (B) **Address** : Mr. Kishor Raghunath Bari,
Dahanu - Road,
At - Kankradi, Post - Waki,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3776 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Dinesh Keshav Save**, at a/p Chinchani, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Keshav Save
- (B) **Address** : Mr. Dinesh Keshav Save,
a/p Chinchani,
Taluk: Dahanu,
District: Palghar - 401 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3777 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Atul Gangaram Kokate**, at House No. 952, Paras Pada, Bori Gaon, Zai, Bordi, Taluk: Dahanu, District: Palghar - 401 701, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Gangaram Kokate
- (B) **Address** : Mr. Atul Gangaram Kokate,
House No. 952, Paras Pada,
Bori Gaon, Zai, Bordi,
Taluk: Dahanu,
District: Palghar - 401 701,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3778 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Gajanan Moreshwar Raut**, at Rautpada, a/p Chinchani, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gajanan Moreshwar Raut

(B) **Address** : Mr. Gajanan Moreshwar Raut,
Rautpada, a/p Chinchani,
Taluk: Dahanu,
District: Palghar - 401 503,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3779 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Dipak Balavant Vartak**, at a/p Varor (Gandhi Dham), Chinchani - Dahanu Khadi Road, Near Gandhi Dham Prathamik School, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipak Balavant Vartak
- (B) **Address** : Mr. Dipak Balavant Vartak,
a/p Varor (Gandhi Dham),
Chinchani - Dahanu Khadi Road,
Near Gandhi Dham Prathamik School,
Taluk: Dahanu, District: Palghar - 401 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3780 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Sudhir Shrinivas Karandikar**, at Anandi Bhuvan, Near Railway Station, Dahanu Road (East), Patel Pada Malyan, Dahanu, Taluk: Dahanu, District; Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sudhir Shrinivas Karandikar

(B) **Address** : Mr. Sudhir Shrinivas Karandikar,
Anandi Bhuvan, Near Railway Station,
Dahanu Road (East), Patel Pada Malyan,
Dahanu, Taluk: Dahanu,
District; Palghar - 401 602,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3781 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Achyut Pandharinath Patil**, at House No. 140, Brodi, Dhundiawadi, Taluk: Dahanu, District: Palghar - 401 701, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Achyut Pandharinath Patil
- (B) **Address** : Mr. Achyut Pandharinath Patil,
House No. 140, Brodi, Dhundiawadi,
Taluk: Dahanu,
District: Palghar - 401 701,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3782 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Vijay Narayan Kadu**, at Laxmi Niwas, Masoli Agar Road, Near Pankhadi, Dahanu Road (West), Masoli, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Narayan Kadu
- (B) **Address** : Mr. Vijay Narayan Kadu,
Laxmi Niwas, Masoli Agar Road,
Near Pankhadi, Dahanu Road (West),
Masoli, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3783 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Vijay Janardan Churi**, at Chinchani Road, Near Dhobi Talav, a/p Chinchani, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Janardan Churi
- (B) **Address** : Mr. Vijay Janardan Churi,
Chinchani Road, Near Dhobi Talav,
a/p Chinchani,
Taluk: Dahanu,
District: Palghar - 401 503,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3784 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Chandrakant Balwant Save**, at Tirthroop, 740/B, Gandhi Dham Wadi, Chinchani - Dahanu Khadi Road, Vadvan Naka, Varor, Chinchani, Taluk: Dahanu, District: Palghar - 401 503, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Balwant Save
- (B) **Address** : Mr. Chandrakant Balwant Save,
Tirthroop, 740/B, Gandhi Dham Wadi,
Chinchani - Dahanu Khadi Road, Vadvan Naka,
Varor, Chinchani, Taluk: Dahanu,
District: Palghar - 401 503,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3785 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Raman Shravan Bari**, at Kankradi Waki, Dahanu Road, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raman Shravan Bari
- (B) **Address** : Mr. Raman Shravan Bari,
Kankradi Waki, Dahanu Road,
Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3786 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mrs. Daksha Dilip Bari**, at House No. 1025, Dhakti Dahanu Road, at - Bariwada, Chinchpada, Post - Dhakti Dahanu, Taluk: Dahanu, District: Palghar - 401 601, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Daksha Dilip Bari
- (B) **Address** : Mrs. Daksha Dilip Bari,
House No. 1025, Dhakti Dahanu Road,
at - Bariwada, Chinchpada,
Post - Dhakti Dahanu, Taluk: Dahanu,
District: Palghar - 401 601,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3787 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Rajnikant Natvarlal Shah**, at Kaloli, Post - Bavada, Via - Chinchani, Taluk: Dahanu, District: Palghar - 401 103, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajnikant Natvarlal Shah

(B) **Address** : Mr. Rajnikant Natvarlal Shah,
At - Kaloli, Post - Bavada,
Via - Chinchani,
Taluk: Dahanu,
District: Palghar - 401 103,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3788 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Tukaram Raghunath Bari**, at Raghuvir Bhavan, a/p Kankradi, Raghuvir Nagar, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tukaram Raghunath Bari

(B) **Address** : Mr. Tukaram Raghunath Bari,
Raghuvir Bhavan, a/p Kankradi,
Raghuvir Nagar, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



(E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh

(F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuvir Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3789 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Behram Rashid Irani**, at Zarli Waki, 1428, Ambatpada, Dahanu, Taluk: Dahanu, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Behram Rashid Irani
- (B) **Address** : Mr. Behram Rashid Irani,
Zarli Waki, 1428, Ambatpada,
Dahanu, Taluk: Dahanu,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3790 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Hardik Umesh Adhiya**, at Jalaram Krupa, 1st Floor, Opposite Janata Bank, Dahanu Road, District: Palghar - 401 602, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hardik Umesh Adhiya
- (B) **Address** : Mr. Hardik Umesh Adhiya,
Jalaram Krupa, 1st Floor,
Opposite Janata Bank, Dahanu Road,
District: Palghar - 401 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**
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- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. – 3791 in respect of Dahanu Gholvad Chikoo
Registered GI Application No. – 493**

Application is made by, **Mr. Viraj Ganpat Patil**, at House No. 1796, Chinchani, Raut Pada, Taluk: Dahanu, District: Palghar - 401 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Viraj Ganpat Patil
- (B) **Address** : Mr. Viraj Ganpat Patil,
House No. 1796, Chinchani,
Raut Pada,
Taluk: Dahanu,
District: Palghar - 401 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,
Raghuveer Sadan, Kankradi, Waki,
Dahanu, Thane – 401 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 3792 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Sunil Vasant Patil**, at Sahakar Nagar, 129, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Vasant Patil
- (B) **Address** : Mr. Sunil Vasant Patil,
Sahakar Nagar, 129,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3793 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ujjwal Omprakash Agrawal**, at 562, Main Road, Raver, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ujjwal Omprakash Agrawal

(B) **Address** : Mr. Ujjwal Omprakash Agrawal,
562, Main Road, Raver,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3794 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vijay Kashinath Patil**, at 226, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Kashinath Patil
- (B) **Address** : Mr. Vijay Kashinath Patil,
226, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3795 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dilip Madhukar Patil**, at Vidya Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dilip Madhukar Patil
(B) **Address** : Mr. Dilip Madhukar Patil,
Vidya Nagar, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
(G) **Class** : 31
(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3796 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Amol Baliram Mahajan**, at 304, Datta Mandir Jawal, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Amol Baliram Mahajan

(B) **Address** : Mr. Amol Baliram Mahajan,
304, Datta Mandir Jawal,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3797 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Bhagwat Vedu Mahajan**, at Vidya Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhagwat Vedu Mahajan

(B) **Address** : Mr. Bhagwat Vedu Mahajan,
Vidya Nagar,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3798 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Premanand Hari Mahajan**, at Sahakar Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Premanand Hari Mahajan
- (B) **Address** : Mr. Premanand Hari Mahajan,
Sahakar Nagar,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3799 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ambar Prabhakar Chaudhari**, at Sahakar Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ambar Prabhakar Chaudhari

(B) **Address** : Mr. Ambar Prabhakar Chaudhari,
Sahakar Nagar,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3800 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Suyog Sudhakar Chaudhari**, at 428, Shrikrushna Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suyog Sudhakar Chaudhari
- (B) **Address** : Mr. Suyog Sudhakar Chaudhari,
428, Shrikrushna Nagar,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3801 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr.Prashant Vasant Mahajan**, at Sarvadnya Chowk Road, 198/1, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr.Prashant Vasant Mahajan

(B) **Address** : Mr.Prashant Vasant Mahajan,
Sarvadnya Chowk Road,
198/1, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3802 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ashok Prabhakar Gade**, at Mahavir Nagar, Yaval, Taluk: Yaval, District: Jalgaon - 425 301, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ashok Prabhakar Gade

(B) **Address** : Mr. Ashok Prabhakar Gade,
Mahavir Nagar, Yaval,
Taluk: Yaval,
District: Jalgaon - 425 301,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3803 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Rahul Dyaneshwar Hivrale**, at Mangalwadi, Post - Tandalwadi, Taluk: Taver, District: Jalgaon - 405 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahul Dyaneshwar Hivrale
- (B) **Address** : Mr. Rahul Dyaneshwar Hivrale,
at - Mangalwadi, Post - Tandalwadi,
Taluk: Taver,
District: Jalgaon - 405 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
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- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3804 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vinod Bhagwat Patil**, at Sahakar Nagar, a/p - Tandalwadi, Taluk: Taver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Bhagwat Patil
- (B) **Address** : Mr. Vinod Bhagwat Patil,
Sahakar Nagar,
a/p - Tandalwadi,
Taluk: Taver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3805 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vaibhav Baliram Mahajan**, at a/p - Tandalwadi, Taluk: Taver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vaibhav Baliram Mahajan

(B) **Address** : Mr. Vaibhav Baliram Mahajan,
a/p - Tandalwadi,
Taluk: Taver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3806 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Sunil Brijlal Patil**, at a/p Kochur, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Brijlal Patil
- (B) **Address** : Mr. Sunil Brijlal Patil,
a/p Kochur,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3807 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Arvind Jivram Lokhande**, at a/p Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Arvind Jivram Lokhande

(B) **Address** : Mr. Arvind Jivram Lokhande,
a/p Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3808 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **M/s. Shyam Fruit Company Represented by its Partner Mr. Vaibhav Baliram Mahajan**, at Old Savada-Faizpur road, Plot area, Savada, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shyam Fruit Company Represented by its Partner Mr. Vaibhav Baliram Mahajan
- (B) **Address** : M/s. Shyam Fruit Company Represented by its Partner Mr. Vaibhav Baliram Mahajan, Old Savada-Faizpur road, Plot area, Savada, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Jalgaon Banana**
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- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra, Tandalwadi, Raver, Jalgaon, Taluk: Raver, Jalgaon - 425 502 Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3809 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kishor Kashiram Patil**, at a/p Balwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Kishor Kashiram Patil

(B) **Address** : Mr. Kishor Kashiram Patil,
a/p Balwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3810 in respect of Jalgaon Banana
Registered GI Application No. – 498**


Application is made by, **Mr. Pankaj Rajiv Patil**, at 14/735, Rajiv Patil Nagar, Raver, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pankaj Rajiv Patil
- (B) **Address** : Mr. Pankaj Rajiv Patil,
14/735, Rajiv Patil Nagar, Raver,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3811 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Digambar Shankar Patil**, at a/p Utkheda, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digambar Shankar Patil
- (B) **Address** : Mr. Digambar Shankar Patil,
a/p Utkheda,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3812 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Amol Ganesh Patil**, at Jay Nagar, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Ganesh Patil
- (B) **Address** : Mr. Amol Ganesh Patil,
Jay Nagar,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3813 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Atul Madhukar Patil**, at Datta Nagar, Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Madhukar Patil
- (B) **Address** : Mr. Atul Madhukar Patil,
Datta Nagar, Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3814 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dnyaneshwar Vitthal Mahajan**, at Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dnyaneshwar Vitthal Mahajan

(B) **Address** : Mr. Dnyaneshwar Vitthal Mahajan,
Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3815 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kuldeep Jagadish Patil**, at a/p Waghoda Bk, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Kuldeep Jagadish Patil

(B) **Address** : Mr. Kuldeep Jagadish Patil,
a/p Waghoda Bk,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3816 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Pankaj Pandit Bendale**, at Sutar Galli, Vivare Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pankaj Pandit Bendale

(B) **Address** : Mr. Pankaj Pandit Bendale,
Sutar Galli, Vivare Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3817 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vipin Vijay Rane**, at Main Road, a/p Vivare Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vipin Vijay Rane
- (B) **Address** : Mr. Vipin Vijay Rane,
Main Road, a/p Vivare Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**




- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3818 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Nilesh Ashok Patil**, at 194/2, Near Marathi School, Nimbol, Ainpur, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nilesh Ashok Patil
- (B) **Address** : Mr. Nilesh Ashok Patil,
194/2, Near Marathi School, Nimbol,
Ainpur, Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3819 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Milind Ramdas Patil**, at Near Marathi School, Nimbol, Ainpur, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Milind Ramdas Patil
- (B) **Address** : Mr. Milind Ramdas Patil,
Near Marathi School, Nimbol, Ainpur,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3820 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Purushottam Harchand Mahajan**, at Savkheda Bk, Khiroda, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Purushottam Harchand Mahajan

(B) **Address** : Mr. Purushottam Harchand Mahajan,
Savkheda Bk, Khiroda,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3821 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dattu Dhanu Patil**, at 20, Pandurang Nagar, Utkheda Road, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattu Dhanu Patil
- (B) **Address** : Mr. Dattu Dhanu Patil,
20, Pandurang Nagar, Utkheda Road,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3822 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Sadashiv Uttam Mahajan**, at a/p Utkheda, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sadashiv Uttam Mahajan

(B) **Address** : Mr. Sadashiv Uttam Mahajan,
a/p Utkheda,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3823 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Pramod Waman Mahajan**, at a/p Utkheda, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pramod Waman Mahajan

(B) **Address** : Mr. Pramod Waman Mahajan,
a/p Utkheda,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3824 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Bhagwan Bhika Patil**, at 772, a/p Ainpur, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagwan Bhika Patil
- (B) **Address** : Mr. Bhagwan Bhika Patil,
772, a/p Ainpur,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3825 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dagadu Kisan Mahajan**, at a/p Waghoda Bk, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dagadu Kisan Mahajan
- (B) **Address** : Mr. Dagadu Kisan Mahajan,
a/p Waghoda Bk,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3826 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Prafulla Dagadu Mahajan**, at a/p Waghoda Bk, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prafulla Dagadu Mahajan

(B) **Address** : Mr. Prafulla Dagadu Mahajan,
a/p Waghoda Bk,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3827 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vijay Bhaskar Patil**, at 229, Bramhan Galli, a/p Vivare Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Bhaskar Patil
- (B) **Address** : Mr. Vijay Bhaskar Patil,
229, Bramhan Galli, a/p Vivare Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3828 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kishor Digambar Patil**, at - Nimbol, Post - Vitwa, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kishor Digambar Patil
- (B) **Address** : Mr. Kishor Digambar Patil,
at - Nimbol, Post - Vitwa,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3829 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ramdas Digambar Patil**, at - Nimbol, Post - Vitwa, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramdas Digambar Patil
- (B) **Address** : Mr. Ramdas Digambar Patil,
at - Nimbol, Post - Vitwa,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3830 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dilip Shantaram Bendale**, at 735, a/p Vivare Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dilip Shantaram Bendale

(B) **Address** : Mr. Dilip Shantaram Bendale,
735, a/p Vivare Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3831 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Milind Bhagwat Patil**, at Bhokari Road, Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Milind Bhagwat Patil

(B) **Address** : Mr. Milind Bhagwat Patil,
Bhokari Road, Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3832 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Jagadish Prakash Patil**, at Bhavani Nagar, Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagadish Prakash Patil
- (B) **Address** : Mr. Jagadish Prakash Patil,
Bhavani Nagar, Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3833 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kishor Jagannath Patil**, at a/p Waghoda Bk, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Kishor Jagannath Patil

(B) **Address** : Mr. Kishor Jagannath Patil,
a/p Waghoda Bk,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3834 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Bhagwan Kashinath Tayade**, at a/p Golwade, Taluk: Raver, District: Jalgaon - 405 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhagwan Kashinath Tayade

(B) **Address** : Mr. Bhagwan Kashinath Tayade,
a/p Golwade,
Taluk: Raver,
District: Jalgaon - 405 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3835 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ishwar Kashinath Tayade**, at a/p Golwade, Taluk: Raver, District: Jalgaon - 405 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ishwar Kashinath Tayade

(B) **Address** : Mr. Ishwar Kashinath Tayade,
a/p Golwade,
Taluk: Raver,
District: Jalgaon - 405 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3836 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Shankar Kashinath Tayade**, at a/p Golwade, Taluk: Raver, District: Jalgaon - 405 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shankar Kashinath Tayade

(B) **Address** : Mr. Shankar Kashinath Tayade,
a/p Golwade,
Taluk: Raver,
District: Jalgaon - 405 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluka: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3837 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Jagannath Natthu Bonde**, at Bonde Wada, a/p Kalmode, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jagannath Natthu Bonde

(B) **Address** : Mr. Jagannath Natthu Bonde,
Bonde Wada, a/p Kalmode,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3838 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ganesh Natthu Bonde**, at a/p Kalmode (Khirode), Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ganesh Natthu Bonde

(B) **Address** : Mr. Ganesh Natthu Bonde,
a/p Kalmode (Khirode),
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3839 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Rajendra Sudhakar Patil**, at a/p Kerhale, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajendra Sudhakar Patil

(B) **Address** : Mr. Rajendra Sudhakar Patil,
a/p Kerhale,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3840 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vijay Suresh Patil**, at a/p Kerhale, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Suresh Patil
- (B) **Address** : Mr. Vijay Suresh Patil,
a/p Kerhale,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**




- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3841 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Gokul Trambak Bakshe**, at Bakshe Wada, a/p Kalmode, Khiroda, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gokul Trambak Bakshe
- (B) **Address** : Mr. Gokul Trambak Bakshe,
Bakshe Wada, a/p Kalmode, Khiroda,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
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- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3842 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Prakash Totaram Chopade**, at 1914/B, Near Vitthal Mandir, Mahajan Galli, Yawal, Taluk: Yawal, District: Jalgaon - 425 301, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prakash Totaram Chopade

(B) **Address** : Mr. Prakash Totaram Chopade,
1914/B, Near Vitthal Mandir,
Mahajan Galli, Yawal,
Taluk: Yawal,
District: Jalgaon - 425 301,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3843 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Pankaj Vasant Patil**, at a/p Kochur Bk, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pankaj Vasant Patil
- (B) **Address** : Mr. Pankaj Vasant Patil,
a/p Kochur Bk,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3844 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Suresh Baburao Patil**, at a/p Therole, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Baburao Patil
- (B) **Address** : Mr. Suresh Baburao Patil,
a/p Therole,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3845 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Jayant Bhaskar Choudhary**, at a/p Boharde, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jayant Bhaskar Choudhary

(B) **Address** : Mr. Jayant Bhaskar Choudhary,
a/p Boharde,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3846 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Gajanan Totaram Patil**, at a/p Dhurkhede (Therole), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gajanan Totaram Patil

(B) **Address** : Mr. Gajanan Totaram Patil,
a/p Dhurkhede (Therole),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3847 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Namdeo Dagadu Patil**, at a/p Dhurkhede (Therole), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Namdeo Dagadu Patil

(B) **Address** : Mr. Namdeo Dagadu Patil,
a/p Dhurkhede (Therole),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3848 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Pradip Prakash Patil**, at a/p Ajnad, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Prakash Patil
- (B) **Address** : Mr. Pradip Prakash Patil,
a/p Ajnad,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 23, 2017
- (D) **Registered Geographical Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3849 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Shantaram Raghunath Patil**, at a/p Waghoda, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shantaram Raghunath Patil

(B) **Address** : Mr. Shantaram Raghunath Patil,
a/p Waghoda,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3850 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Sudhakar Rambhau Patil**, at a/p Punkhede, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sudhakar Rambhau Patil

(B) **Address** : Mr. Sudhakar Rambhau Patil,
a/p Punkhede,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3851 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Nilkanth Krushna Fegade**, at Khiroda Road, Rozode, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nilkanth Krushna Fegade

(B) **Address** : Mr. Nilkanth Krushna Fegade,
Khiroda Road, Rozode,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3852 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Harish Kisan Dhande**, at Khiroda Road, Rozode, Taluk: Raver, District: Jalgaon - 425 504, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Harish Kisan Dhande

(B) **Address** : Mr. Harish Kisan Dhande,
Khiroda Road, Rozode,
Taluk: Raver,
District: Jalgaon - 425 504,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3853 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vedu Ramchandra Hiwrale**, at a/p Mangalwadi (Tandalwadi) Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vedu Ramchandra Hiwrale

(B) **Address** : Mr. Vedu Ramchandra Hiwrale,
a/p Mangalwadi (Tandalwadi)
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3854 in respect of Jalgaon Banana
Registered GI Application No. – 498**


Application is made by, **Mr. Sopan Sahebrao Patil**, at a/p Utkheda, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sopan Sahebrao Patil
- (B) **Address** : Mr. Sopan Sahebrao Patil,
a/p Utkheda,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3855 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Satish Kashinath Patil**, at 8, Pratap Nagar, Ring Road, District: Jalgaon - 425 002, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satish Kashinath Patil
- (B) **Address** : Mr. Satish Kashinath Patil,
8, Pratap Nagar, Ring Road,
District: Jalgaon - 425 002,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3856 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vishwanath Baburao Patil**, at a/p Dhurkhede (Therole), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vishwanath Baburao Patil

(B) **Address** : Mr. Vishwanath Baburao Patil,
a/p Dhurkhede (Therole),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3857 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Pandurang Tikaram Patil**, at a/p Dhurkhede (Therole), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pandurang Tikaram Patil

(B) **Address** : Mr. Pandurang Tikaram Patil,
a/p Dhurkhede (Therole),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3858 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Sadashiv Dayaram Patil**, at a/p Dhurkhede (Therole), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadashiv Dayaram Patil
- (B) **Address** : Mr. Sadashiv Dayaram Patil,
a/p Dhurkhede (Therole),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3859 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Gopal Devchand Patil**, at 1569, Chinch Wada, Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gopal Devchand Patil
(B) **Address** : Mr. Gopal Devchand Patil,
1569, Chinch Wada, Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
(G) **Class** : 31
(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3860 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Bhaskar Tikaram Garse**, at a/p Chinch Wada, Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhaskar Tikaram Garse
- (B) **Address** : Mr. Bhaskar Tikaram Garse,
a/p Chinch Wada, Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3861 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Chandrashekhhar Pralhad Patil**, at 1943, Rozoda Road, Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Chandrashekhhar Pralhad Patil

(B) **Address** : Mr. Chandrashekhhar Pralhad Patil,
1943, Rozoda Road, Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3862 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Suhas Sitaram Sarode**, at Chaufuli Wada, Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suhas Sitaram Sarode

(B) **Address** : Mr. Suhas Sitaram Sarode,
Chaufuli Wada, Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3863 in respect of Jalgaon Banana
Registered GI Application No. – 498**


Application is made by, **Mr. Avinash Rajaram Patil**, at 1887/1, Rozoda Road, Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Avinash Rajaram Patil
- (B) **Address** : Mr. Avinash Rajaram Patil,
1887/1, Rozoda Road, Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3864 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Rajendra Krushna Patil**, at Rozoda Road, Near ITI, a/p Chinawal, Taluk: Raver, District: Jalgaon - 425 505, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Krushna Patil
- (B) **Address** : Mr. Rajendra Krushna Patil,
Rozoda Road, Near ITI, a/p Chinawal,
Taluk: Raver,
District: Jalgaon - 425 505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3865 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Madhav Lotu Bagade**, at a/p Shingadi (Dhamodi), Khirdi, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhav Lotu Bagade
- (B) **Address** : Mr. Madhav Lotu Bagade,
a/p Shingadi (Dhamodi), Khirdi,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
-
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3866 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kalyan Shankar Patil**, at House No. 317, Ahirwadi, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kalyan Shankar Patil
- (B) **Address** : Mr. Kalyan Shankar Patil,
House No. 317, Ahirwadi,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**




- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3867 in respect of Jalgaon Banana
Registered GI Application No. – 498**


Application is made by, **Mr. Ranjit Shankar Patil**, at House No.351, Gajanan Maharaj Chowk, Ahirwadi, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Shankar Patil
- (B) **Address** : Mr. Ranjit Shankar Patil,
House No.351, Gajanan Maharaj Chowk,
Ahirwadi, Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3868 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Narayan Rajaram Patil**, at 175, Sahakar Nagar, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Rajaram Patil
- (B) **Address** : Mr. Narayan Rajaram Patil,
175, Sahakar Nagar, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3869 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Arvind Pralhad Patil**, at a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Pralhad Patil
- (B) **Address** : Mr. Arvind Pralhad Patil,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3870 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Abhijeet Pradip Mahajan**, at 198, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Abhijeet Pradip Mahajan

(B) **Address** : Mr. Abhijeet Pradip Mahajan,
198, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3871 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vinit Jagadish Mahajan**, at 198, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinit Jagadish Mahajan
- (B) **Address** : Mr. Vinit Jagadish Mahajan,
198, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3872 in respect of Jalgaon Banana
Registered GI Application No. - 498**

Application is made by, **Mr. Suresh Raghunath Patil**, at a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suresh Raghunath Patil

(B) **Address** : Mr. Suresh Raghunath Patil,
a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3873 in respect of Jalgaon Banana
Registered GI Application No. – 498**


Application is made by, **Mr. Amol Ramdas Mahajan**, at 12, Near Bus Stand, a/p Tandalwadi, Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Ramdas Mahajan
- (B) **Address** : Mr. Amol Ramdas Mahajan,
12, Near Bus Stand, a/p Tandalwadi,
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3874 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Motiram Kadu Mahajan**, at 1054, Sardar Chowk, a/p Khirdi Khurd, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Motiram Kadu Mahajan
- (B) **Address** : Mr. Motiram Kadu Mahajan,
1054, Sardar Chowk, a/p Khirdi Khurd,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3875 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Prabhakar Kadu Mahajan**, at a/p Khirdi Khurd, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Kadu Mahajan

(B) **Address** : Mr. Prabhakar Kadu Mahajan,
a/p Khirdi Khurd,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3876 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Dnyaneshwar Arjun Mahajan**, at a/p Pimpri (Ahirwadi), Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Arjun Mahajan
- (B) **Address** : Mr. Dnyaneshwar Arjun Mahajan,
a/p Pimpri (Ahirwadi),
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3877 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Arun Tukaram Choudhari**, at a/p Khirwadi, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Arun Tukaram Choudhari

(B) **Address** : Mr. Arun Tukaram Choudhari,
a/p Khirwadi,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3878 in respect of Jalgaon Banana
Registered GI Application No. - 498**

Application is made by, **Mr. Vinod Gulabrao Patil**, at a/p Shingadi (Dhamodi), Khirdi, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Gulabrao Patil
- (B) **Address** : Mr. Vinod Gulabrao Patil,
a/p Shingadi (Dhamodi), Khirdi,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**




- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3879 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Kisan Devram Mahajan**, at 506, Balwadi Road, a/p Khirdi Khurd, Taluk: Raver, District: Jalgaon - 425 507, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kisan Devram Mahajan
- (B) **Address** : Mr. Kisan Devram Mahajan,
506, Balwadi Road, a/p Khirdi Khurd,
Taluk: Raver,
District: Jalgaon - 425 507,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3880 in respect of Jalgaon Banana
Registered GI Application No. - 498**

Application is made by, **Mr. Vishor Haribhau Hivrale**, at 10, Mangalwadi (Tandalwadi), Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishor Haribhau Hivrale
- (B) **Address** : Mr. Vishor Haribhau Hivrale,
10, Mangalwadi (Tandalwadi),
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**




- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3881 in respect of Jalgaon Banana
Registered GI Application No. - 498**


Application is made by, **Mr. Suresh Mangu Hivrale**, at Mangalwadi (Tandalwadi), Taluk: Raver, District: Jalgaon - 425 502, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Mangu Hivrale
- (B) **Address** : Mr. Suresh Mangu Hivrale,
Mangalwadi (Tandalwadi),
Taluk: Raver,
District: Jalgaon - 425 502,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3882 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Ritesh Murlidhar Patil**, at Laxmi - Narayan Nagar, a/p Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ritesh Murlidhar Patil
- (B) **Address** : Mr. Ritesh Murlidhar Patil,
Laxmi - Narayan Nagar, a/p Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : January 23, 2017
- (D) **Registered Geographical
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3883 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mrs. Vaishali Shashikant Patil**, at Datta Nagar, Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Vaishali Shashikant Patil

(B) **Address** : Mrs. Vaishali Shashikant Patil,
Datta Nagar, Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3884 in respect of Jalgaon Banana
Registered GI Application No. – 498**

Application is made by, **Mr. Vinod Shyamu Mahajan**, at Datta Nagar, Kerhale Bk, Taluk: Raver, District: Jalgaon - 425 508, Maharashtra, India, dated January 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vinod Shyamu Mahajan

(B) **Address** : Mr. Vinod Shyamu Mahajan,
Datta Nagar, Kerhale Bk,
Taluk: Raver,
District: Jalgaon - 425 508,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 23, 2017

(D) **Registered Geographical
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,
Tandalwadi, Raver, Jalgaon,
Taluk: Raver, Jalgaon - 425 502
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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**G.I. Authorised User Application No. - 3885 in respect of Solapur Pomegranate
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Channappa Kanashetti**, at a/p Huljanti, Taluk: Mangalwedha, District: Solapur - 413 319, Maharashtra, India, dated January 25, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Channappa Kanashetti
- (B) **Address** : Mr. Mahadev Channappa Kanashetti,
a/p Huljanti,
Taluk: Mangalwedha,
District: Solapur - 413 319,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 25, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
-
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,
E- 15, Nisarg, Market Yard,
Gultekadi, Pune – 411 037,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 3886 in respect of Solapur Pomegranate
Registered GI Application No. – 502**

Application is made by, **Mr. Jayram Dattu Rokade**, at Mudhavi, Taluk: Mangalwedha, District: Solapur - 413 319, Maharashtra, India, dated January 25, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jayram Dattu Rokade

(B) **Address** : Mr. Jayram Dattu Rokade,
Mudhavi,
Taluk: Mangalwedha,
District: Solapur - 413 319,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 25, 2017

(D) **Registered Geographical
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,
E- 15, Nisarg, Market Yard,
Gultekadi, Pune – 411 037,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 3887 in respect of Solapur Pomegranate
Registered GI Application No. – 502**

Application is made by, **Mrs. Sangita Bhiva Lawate**, at Khadki, a/p Nandeshwar, Taluk: Mangalwedha, District: Solapur, Maharashtra, India, dated January 25, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Sangita Bhiva Lawate

(B) **Address** : Mrs. Sangita Bhiva Lawate,
Khadki, a/p Nandeshwar,
Taluk: Mangalwedha,
District: Solapur,
Maharashtra, India.

(C) **Date of Authorised
User Application** : January 25, 2017

(D) **Registered Geographical
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,
E- 15, Nisarg, Market Yard,
Gultekadi, Pune – 411 037,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 3888 in respect of Solapur Pomegranate
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Kisan Kharat**, at a/p Nandeshwar, Taluk: Mangalwedha, District: Solapur, Maharashtra, India, dated January 25, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Kisan Kharat
- (B) **Address** : Mr. Dattatray Kisan Kharat,
a/p Nandeshwar,
Taluk: Mangalwedha,
District: Solapur,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 25, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- The logo is circular with a blue border. Inside, there is a red pomegranate fruit with green leaves. Above the fruit, there is text in Marathi: 'अखिल महाराष्ट्र दालिंब उत्पादक संशोधन संघ'. Below the fruit, there is text in English: 'AKHIL MAHARASHTRA DALIMB UTPADAK SANSHODHAN SANGH'. The entire logo is set against a white background.
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,
E- 15, Nisarg, Market Yard,
Gultekadi, Pune – 411 037,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 3889 in respect of Solapur Pomegranate
Registered GI Application No. – 502**

Application is made by, **Mrs. Mangal Shirang Kate**, at a/p Mangalwedha, Taluk: Mangalwedha, District: Solapur, Maharashtra, India, dated January 25, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Mangal Shirang Kate
- (B) **Address** : Mrs. Mangal Shirang Kate,
a/p Mangalwedha,
Taluk: Mangalwedha,
District: Solapur,
Maharashtra, India.
- (C) **Date of Authorised User Application** : January 25, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- The logo is circular with a blue border. Inside, there is a red pomegranate fruit with green leaves. Below the fruit, there is text in Marathi: "॥ अखिल महाराष्ट्र आदिवासी संघ ॥". Above the fruit, there is text in English: "AKHIL MAHARASHTRA DALIMB UTPADAK SANSHODHAN SANGH".
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,
E- 15, Nisarg, Market Yard,
Gultekadi, Pune – 411 037,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 3126 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hira Ballabh Baurai S/o Mr. Hari Datt Baurai**, Ratanabazar, Gairgaon, Post: Sinora, District: Alomora – 263645, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hira Ballabh Baurai
- (B) **Address** : Mr. Hira Ballabh Baurai,
S/o Mr. Hari Datt Baurai,
Ratanabazar, Gairgaon, Post: Sinora,
District: Alomora – 263645,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3127 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bala Datt S/o Mr. Shri Devi Datt**, Village & Post: Machhor, District: Alomora – 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bala Datt
- (B) **Address** : Mr. Bala Datt,
S/o Mr. Shri Devi Datt,
Village & Post: Machhor,
District: Alomora – 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3128 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balwant Singh S/o Mr. Satya Singh**, No. 20, Kuthnaur, Post: Kuthnaur, District: Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balwant Singh
- (B) **Address** : Mr. Balwant Singh,
S/o Mr. Satya Singh,
No. 20, Kuthnaur, Post: Kuthnaur,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3129 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Vikram Singh S/o Mr. Budhi Singh**, H. No. 6, Village Kafola, Post: Kuthnaur, Barkot, District: Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikram Singh
- (B) **Address** : Mr. Vikram Singh,
S/o Mr. Budhi Singh,
H. No. 6, Village Kafola, Post: Kuthnaur, Barkot,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3130 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kanti Ballabh S/o Mr. Trilochan**, H.No. 39, Banakot, Post: Machhod, District: Almora – 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kanti Ballabh
- (B) **Address** : Mr. Kanti Ballabh,
S/o Mr. Trilochan,
H.No. 39, Banakot, Post: Machhod,
District: Almora – 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3131 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Uttam Singh S/o Mr. Anand Singh**, Narda, Bourmalla, Post: Bhaunkhal, District: Almora – 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Singh
- (B) **Address** : Mr. Uttam Singh,
S/o Mr. Anand Singh,
Narda, Bourmalla, Post: Bhaunkhal,
District: Almora – 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3132 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhairav Datt S/o Mr. Paan Dev**, Village: Harara, Post: Harara, Hararhamaulekhi, District: Almora – 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhairav Datt
- (B) **Address** : Mr. Bhairav Datt,
S/o Mr. Paan Dev,
Village: Harara, Post: Harara, Hararhamaulekhi,
District: Almora – 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3133 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Nath S/o Mr. Bachi Nath**, No. 33, Dhura, Post: Bhikiyasen, District: Almora – 263667, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Nath
- (B) **Address** : Mr. Harish Nath,
S/o Mr. Bachi Nath,
No. 33, Dhura, Post: Bhikiyasen,
District: Almora – 263667,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3134 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mahesh Chand S/o Mr. Karam Chand**, 15, Dehraun Road, Tunalka, Post: Naugaon, District Uttarkashi – 263667, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Chand
- (B) **Address** : Mr. Mahesh Chand,
S/o Mr. Karam Chand,
15, Dehraun Road, Tunalka, Post: Naugaon,
District: Uttarkashi – 263667,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3135 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh Gusain S/o Mr. Pyar Singh Gusai**, Village: Kankaradi, Post: Mustik Saur, District Uttarkashi – 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh Gusain
- (B) **Address** : Mr. Mohan Singh Gusain,
S/o Mr. Pyar Singh Gusai,
Village: Kankaradi, Post: Mustik Saur,
District: Uttarkashi – 249193,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3136 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh Gusain S/o Mr. Chain Singh**, Village: Kankaradi, Post: Mustik Saur, District Uttarkashi – 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh Gusain
- (B) **Address** : Mr. Mohan Singh Gusain,
S/o Mr. Chain Singh,
Village: Kankaradi, Post: Mustik Saur,
District: Uttarkashi – 249193,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3137 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhagat Singh S/o Mr. Surveer Singh**, 17, Koti Manpa, Post: Gangtari, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagat Singh
- (B) **Address** : Mr. Bhagat Singh,
S/o Mr. Surveer Singh,
17, Koti Manpa, Post: Gangtari,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3138 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sanjay Singh S/o Mr. Chandan Singh**, 61, Barkot, Kuthnaur, Post: Jamunachatti, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Singh
- (B) **Address** : Mr. Sanjay Singh,
S/o Mr. Chandan Singh,
61, Barkot, Kuthnaur, Post: Jamunachatti,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3139 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajendra Parasad Semwal S/o Mr. Gyandev Semwal**, Bandu, Post: Patara, District Uttarkashi – 249152, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajendra Parasad Semwal

(B) **Address** : Mr. Rajendra Parasad Semwal,
S/o Mr. Gyandev Semwal,
Bandu, Post: Patara,
District: Uttarkashi – 249152,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.

(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3140 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Girish Chandr Nautiyal S/o Mr. Jyanand**, Hareti, Post: Kalyani, District Uttarkashi – 249152, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girish Chandr Nautiyal
- (B) **Address** : Mr. Girish Chandr Nautiyal,
S/o Mr. Jyanand,
Hareti, Post: Kalyani,
District: Uttarkashi – 249152,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3141 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Aimeen Singh S/o Mr. Shooraveer Singh**, H.No. 81, Kuthanaur, Post: Kuthanaur, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aimeen Singh
- (B) **Address** : Mr. Aimeen Singh,
S/o Mr. Shooraveer Singh,
H.No. 81, Kuthanaur, Post: Kuthanaur,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3142 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh S/o Mr. Kundan Singh**, 26, Barkot, Koti Manpa, Burkot, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh
- (B) **Address** : Mr. Govind Singh,
S/o Mr. Kundan Singh,
26, Barkot, Koti Manpa, Burkot,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3143 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Jay Singh S/o Mr. Surat Singh**, 26, Rajgarhi Road, Barkot, Koti Manpa, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jay Singh
- (B) **Address** : Mr. Jay Singh,
S/o Mr. Surat Singh,
26, Rajgarhi Road, Barkot, Koti Manpa,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3144 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pyar Singh S/o Mr. Lakhi Singh**, 50, Yamunotri Road, Barkot, Kuthnaur, Jamunachatti, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pyar Singh
- (B) **Address** : Mr. Pyar Singh,
S/o Mr. Lakhi Singh,
50, Yamunotri Road,
Barkot, Kuthnaur, Jamunachatti,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3145 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pramod Singh S/o Mr. Chain Singh**, Koti Manpa, Post: Gangtadi, Koti Manpa, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Singh
- (B) **Address** : Mr. Pramod Singh,
S/o Mr. Chain Singh,
Koti Manpa, Post: Gangtadi, Koti Manpa,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3146 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Sunil Singh S/o Mr. Sobat Singh**, 02, Rajgarhi Road, Barkot, Post: Gangtadi, Koti Manpa, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Singh
- (B) **Address** : Mr. Sunil Singh,
S/o Mr. Sobat Singh,
02, Rajgarhi Road, Barkot,
Post: Gangtadi, Koti Manpa,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3147 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagmohan Bartwal S/o Mr. Rukam Singh**, 03, Yamunodri Road, Post: Bhansari, District Uttarkashi – 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagmohan Bartwal
- (B) **Address** : Mr. Jagmohan Bartwal,
S/o Mr. Rukam Singh,
03, Yamunodri Road, Post: Bhansari,
District: Uttarkashi – 249141,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3148 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Mohan Lal Nath S/o Mr. Sutaru**, 07, Dehradun Road, Tunalka, Post: Nougaoon, District Uttarkashi – 249171, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Lal Nath
- (B) **Address** : Mr. Mohan Lal Nath,
S/o Mr. Sutaru,
07, Dehradun Road, Tunalka, Post: Nougaoon,
District: Uttarkashi – 249171,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3149 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Singh Panwar S/o Mr. Vijay Singh Panwar**, Village: Kankaradi, Post: Mustik Saur, District Uttarkashi – 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Singh Panwar
- (B) **Address** : Mr. Ramesh Singh Panwar,
S/o Mr. Vijay Singh Panwar,
Village: Kankaradi, Post: Mustik Saur,
District: Uttarkashi – 249193,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3150 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajesh Silwal S/o Mr. Chandra Prakash**, 01, oliya (bala), Post: Dunda, District Uttarkashi – 249151, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajesh Silwal
- (B) **Address** : Mr. Rajesh Silwal,
S/o Mr. Chandra Prakash,
01, oliya (bala), Post: Dunda,
District: Uttarkashi – 249151,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3151 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Chandra S/o Mr. Devi Dutt**, Santola, Post: Barakot, District: Champawat – 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Chandra
- (B) **Address** : Mr. Mohan Chandra,
S/o Mr. Devi Dutt,
Santola, Post: Barakot,
District: Champawat – 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3152 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Satish Chandra S/o Mr. Roop Dev**, Nadola, Post: Saindark, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satish Chandra
- (B) **Address** : Mr. Satish Chandra,
S/o Mr. Roop Dev,
Nadola, Post: Saindark,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3153 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ram Datt Joshi S/o Mr. Moti Ram Joshi**, Suri, Chhulop, Post: Bardakhan, District: Champawat – 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Datt Joshi
- (B) **Address** : Mr. Ram Datt Joshi,
S/o Mr. Moti Ram Joshi,
Suri, Chhulop, Post: Bardakhan,
District: Champawat – 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3154 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Keshab Datt S/o Mr. Gopal Datt**, Gwinada, Post: Bapru, Lohaghat Range, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Keshab Datt
- (B) **Address** : Mr. Keshab Datt,
S/o Mr. Gopal Datt,
Gwinada, Post: Bapru, Lohaghat Range,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3155 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Tika Ram Bhatt S/o Mr. Keshv Datt**, 104, Kotamori, Post: Amori, Aam Khola, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tika Ram Bhatt
- (B) **Address** : Mr. Tika Ram Bhatt,
S/o Mr. Keshv Datt,
104, Kotamori, Post: Amori, Aam Khola,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3156 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Motiram S/o Mr. Gopal Datt**, Amori, Post: Amori, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Motiram
- (B) **Address** : Mr. Motiram,
S/o Mr. Gopal Datt,
Amori, Post: Amori,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3157 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Revaram S/o Mr. Moti Ram**, Amori, Post: Amori, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Revaram
- (B) **Address** : Mr. Revaram,
S/o Mr. Moti Ram,
Amori, Post: Amori,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3158 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bachi Ram Bhatt S/o Mr. Baldev**, Amori, Post: Amori, Aam Khola, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bachi Ram Bhatt
- (B) **Address** : Mr. Bachi Ram Bhatt,
S/o Mr. Baldev,
Amori, Post: Amori, Aam Khola,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3159 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Trilochan Joshi S/o Mr. Hari Nandan**, Jarauli, Pati, Post: Jhudeli, District: Champawat – 262580, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Trilochan Joshi
- (B) **Address** : Mr. Trilochan Joshi,
S/o Mr. Hari Nandan,
Jarauli, Pati, Post: Jhudeli,
District: Champawat – 262580,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3160 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lokmani S/o Mr. Mani Ram**, Bhigrara, Post: Bhingrara, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lokmani
- (B) **Address** : Mr. Lokmani,
S/o Mr. Mani Ram,
Bhigrara, Post: Bhingrara,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3161 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Devi Datt S/o Mr. Ganga Datt**, Bhigrara, Post: Bhingrara, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devi Datt
- (B) **Address** : Mr. Devi Datt,
S/o Mr. Ganga Datt,
Bhigrara, Post: Bhingrara,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3162 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Isvari Datt S/o Mr. Moti Ram Bhatt**, Village: Amori, Post: Amori, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Isvari Datt
- (B) **Address** : Mr. Isvari Datt,
S/o Mr. Moti Ram Bhatt,
Village: Amori, Post: Amori,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3163 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra S/o Mr. Het Ram Mbhatt**, 114, KotAmori, Post: Amori, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra
- (B) **Address** : Mr. Ramesh Chandra,
S/o Mr. Het Ram Mbhatt,
114, KotAmori, Post: Amori,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3164 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nityanand S/o Mr. Vishan Datt**, Bhigrada, Post: Bhigrada, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nityanand
- (B) **Address** : Mr. Nityanand,
S/o Mr. Vishan Datt,
Bhigrada, Post: Bhigrada,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3165 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Chandra Sekhar S/o Mr. Liladar**, Bhigrada, Post: Bhigrada, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandra Sekhar
- (B) **Address** : Mr. Chandra Sekhar,
S/o Mr. Liladar,
Bhigrada, Post: Bhigrada,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3166 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mahesh Chandra S/o Mr. Prem Bllav**, Bhigrada, Post: Bhigrada, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Chandra
- (B) **Address** : Mr. Mahesh Chandra,
S/o Mr. Prem Bllav,
Bhigrada, Post: Bhigrada,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3167 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Shiv Datt S/o Mr. Keshav Datt**, Bhigrada, Post: Bhigrada, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shiv Datt
- (B) **Address** : Mr. Shiv Datt,
S/o Mr. Keshav Datt,
Bhigrada, Post: Bhigrada,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3168 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ghanshyam S/o Mr. Shiv Datt**, Makan No-21, Balatari, Post: Bhigrara, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ghanshyam
- (B) **Address** : Mr. Ghanshyam,
S/o Mr. Shiv Datt,
Makan No-21, Balatari, Post: Bhigrara,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3169 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Soban Singh S/o Mr. Pratap Singh**, Pati, Post: Pati, District: Champawat – 262580, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Soban Singh
- (B) **Address** : Mr. Soban Singh,
S/o Mr. Pratap Singh,
Pati, Post: Pati,
District: Champawat – 262580,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3170 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prakash Singh S/o Mr. Girdhar Singh**, Malla Baaproo, Post: Bapru Talla, District: Champawat – 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Singh
- (B) **Address** : Mr. Prakash Singh,
S/o Mr. Girdhar Singh,
Malla Baaproo, Post: Bapru Talla,
District: Champawat – 262525,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3171 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Daya Nath S/o Mr. Heera Nath**, Village: Bigrakot, Post: Bhumbhari, District: Champawat – 262580, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Daya Nath
- (B) **Address** : Mr. Daya Nath,
S/o Mr. Heera Nath,
Village: Bigrakot, Post: Bhumbhari,
District: Champawat – 262580,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3172 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhagirath Joshi S/o Mr. Chura Mani**, No. 009, Birgul, Post: Bhidrada, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagirath Joshi
- (B) **Address** : Mr. Bhagirath Joshi,
S/o Mr. Chura Mani,
No. 009, Birgul, Post: Bhidrada,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3173 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Shyam Sunder Singh Mouni S/o Mr. Kundan Singh**, Chourakot Maunkanda, Post: Chourakot, District: Champawat – 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shyam Sunder Singh Mouni
- (B) **Address** : Mr. Shyam Sunder Singh Mouni,
S/o Mr. Kundan Singh,
Chourakot Maunkanda, Post: Chourakot,
District: Champawat – 262528,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3174 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Deepak Chandra S/o Mr. Narayan Datt**, Chulapai, Post: Barakot, District: Champawat – 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Chandra
- (B) **Address** : Mr. Deepak Chandra,
S/o Mr. Narayan Datt,
Chulapai, Post: Barakot,
District: Champawat – 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3175 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Girdhar Singh Fartyal S/o Mr. Deewan Singh Fartyal**, Malla Bapru, Post: Bapru, District: Champawat – 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girdhar Singh Fartyal
- (B) **Address** : Mr. Girdhar Singh Fartyal,
S/o Mr. Deewan Singh Fartyal,
Malla Bapru, Post: Bapru,
District: Champawat – 262525,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3176 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Chandra Joshi S/o Mr. Dile Ram**, No. 50(1)-Shyamlatal Jaul, Post: Shyamlatal, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Chandra Joshi
- (B) **Address** : Mr. Harish Chandra Joshi,
S/o Mr. Dile Ram,
No. 50(1)-Shyamlatal Jaul, Post: Shyamlatal,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3177 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Godhan Singh Bohara S/o Mr. Bhagwan Singh Bohara**, Dhura, Post: Sukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Godhan Singh Bohara
- (B) **Address** : Mr. Godhan Singh Bohara,
S/o Mr. Bhagwan Singh Bohara,
Dhura, Post: Sukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3178 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jeewan Singh S/o Mr. Nath Singh**, 13, Naulapani, Post: Chalthi, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jeewan Singh
- (B) **Address** : Mr. Jeewan Singh,
S/o Mr. Nath Singh,
13, Naulapani, Post: Chalthi,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3179 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dashrath Singh S/o Mr. Nath Singh**, Jaul, Post: Shyاملatal, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dashrath Singh
- (B) **Address** : Mr. Dashrath Singh,
S/o Mr. Nath Singh,
Jaul, Post: Shyاملatal,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3180 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Anandi Devi W/o Mr. Narayan Singh**, 18, thaama, Jadapani, Post: Thaama, District: Pithoragarh – 262534, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anandi Devi
- (B) **Address** : Mrs. Anandi Devi,
W/o Mr. Narayan Singh,
18, thaama, Jadapani, Post: Thaama,
District: Pithoragarh – 262534,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3181 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Singh S/o Mr. Gusai Singh**, 51, Jartola, Ram Mandir, Post: Jartola, District: Pithoragarh – 262534, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Singh
- (B) **Address** : Mr. Ganga Singh,
S/o Mr. Gusai Singh,
51, Jartola, Ram Mandir, Post: Jartola,
District: Pithoragarh – 262534,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3182 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Anand Kumar S/o Mr. Puram Ram**, H.No. 66, Syunura, Kandarachina, Post: Syunura, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anand Kumar
- (B) **Address** : Mr. Anand Kumar,
S/o Mr. Puram Ram,
H.No. 66, Syunura, Kandarachina,
Post: Syunura,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3183 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Joga Singh Pargai S/o Mr. Man Singh**, Kandarachina, Post: Sunyura, Post: Syunura, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Joga Singh Pargai
- (B) **Address** : Mr. Joga Singh Pargai,
S/o Mr. Man Singh,
Kandarachina, Post: Sunyura,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3184 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gopal Lal Verma S/o Mr. Chet Lal Verma**, No.36, Uprara, Dasaithai Gds, Gangolihat, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Lal Verma
- (B) **Address** : Mr. Gopal Lal Verma,
S/o Mr. Chet Lal Verma,
No.36, Uprara, Dasaithai Gds, Gangolihat,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of snow-capped mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3185 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Pradeep Joshi joshi S/o Mr. Pooran Chandra Chandra**, H. No. 56, Pokhari, Choupata, Gangolihat, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradeep Joshi joshi
- (B) **Address** : Mr. Pradeep Joshi joshi,
S/o Mr. Pooran Chandra Chandra,
H. No. 56, Pokhari, Choupata, Gangolihat,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3186 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Bahadur S/o Mr. Dhani Lal**, H.No. 38, Agron, Post: Agron, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Bahadur
- (B) **Address** : Mr. Harish Bahadur,
S/o Mr. Dhani Lal,
H.No. 38, Agron, Post: Agron,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3187 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mrs. Dharma Devi W/o Mr. Nain Singh**, Moram, Post: Quiti Gds, District: Pithoragarh – 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Dharma Devi
- (B) **Address** : Mrs. Dharma Devi,
W/o Mr. Nain Singh,
Moram, Post: Quiti Gds,
District: Pithoragarh – 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3188 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhupesh Joshi S/o Mr. Shrinivas Joshi**, Pokhri, Post: Pokhri, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupesh Joshi
- (B) **Address** : Mr. Bhupesh Joshi,
S/o Mr. Shrinivas Joshi,
Pokhri, Post: Pokhri,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3189 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Laxman Singh Chaubey S/o Mr. Ganga Singh Chaubey**, 4, Chaupura, Basai Talli, District: Pithoragarh – 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Singh Chaubey
- (B) **Address** : Mr. Laxman Singh Chaubey,
S/o Mr. Ganga Singh Chaubey,
4, Chaupura, Basai Talli,
District: Pithoragarh – 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3190 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nath Singh S/o Mr. Bhoop Singh**, Jaul, Post: Shukhi Dhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nath Singh
- (B) **Address** : Mr. Nath Singh,
S/o Mr. Bhoop Singh,
Jaul, Post: Shukhi Dhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3191 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Om prakash S/o Mr. Late Kedar Dutt**, Silaar, Post: Sukhidhand, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Om prakash
- (B) **Address** : Mr. Om prakash,
S/o Mr. Late Kedar Dutt,
Silaar, Post: Sukhidhand,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3192 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Swroop Ram S/o Mr. Mohan Ram**, Chaurakot, Post: Sukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swroop Ram
- (B) **Address** : Mr. Swroop Ram,
S/o Mr. Mohan Ram,
Chaurakot, Post: Sukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3193 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Krishnanand Tiwari S/o Mr. Tula Ram Tiwari**, 42, Joul Shukhi Dhang, Post: Shukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishnanand Tiwari
- (B) **Address** : Mr. Krishnanand Tiwari,
S/o Mr. Tula Ram Tiwari,
42, Joul Shukhi Dhang, Post: Shukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3194 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Lal S/o Mr. Madho Ram**, Baman jaul, Post: Shukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Lal
- (B) **Address** : Mr. Ramesh Lal,
S/o Mr. Madho Ram,
Baman jaul, Post: Shukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3195 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Keshav Ram S/o Mr. Dugar Ram**, Silaar, Post: Shukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Keshav Ram
- (B) **Address** : Mr. Keshav Ram,
S/o Mr. Dugar Ram,
Silaar, Post: Shukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3196 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Ram S/o Mr. Mohan Ram**, H.No.40, Jaul, Tehsil Purnagiri, Post: Shyاملatal, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Ram
- (B) **Address** : Mr. Ganga Ram,
S/o Mr. Mohan Ram,
H.No.40, Jaul, Tehsil Purnagiri, Post: Shyاملatal,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3197 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prakash Chandra Joshi S/o Mr. Chinta Mani Joshi**, Sainanibhawan, Dhura, Post: Sukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Chandra Joshi
- (B) **Address** : Mr. Prakash Chandra Joshi,
S/o Mr. Chinta Mani Joshi,
Sainanibhawan, Dhura, Post: Sukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3198 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harendra Singh Bohara S/o Mr. Aan Singh Bohara**, Jaul, Post: Shyاملatal, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harendra Singh Bohara
- (B) **Address** : Mr. Harendra Singh Bohara,
S/o Mr. Aan Singh Bohara,
Jaul, Post: Shyاملatal,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3199 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Narayan Ram S/o Mr. Pan Ram**, Churakot, Post: Sukhidhang, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Ram
- (B) **Address** : Mr. Narayan Ram,
S/o Mr. Pan Ram,
Churakot, Post: Sukhidhang,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black rectangular border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3200 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Shankar Datt Joshi S/o Mr. Mathura Datt Joshi**, Talliya Baj, Post: Chalthi, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Datt Joshi
- (B) **Address** : Mr. Shankar Datt Joshi,
S/o Mr. Mathura Datt Joshi,
Talliya Baj, Post: Chalthi,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3201 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Narayan Singh S/o Mr. Deewan Singh**, Malla bapru, Post: Bapru, District: Champawat – 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Singh
- (B) **Address** : Mr. Narayan Singh,
S/o Mr. Deewan Singh,
Malla bapru, Post: Bapru,
District: Champawat – 262525,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3202 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jashodhar S/o Mr. Durga Dutt**, H. No. 7, Jauladi, Post: Pati, District: Champawat – 262561, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jashodhar
- (B) **Address** : Mr. Jashodhar,
S/o Mr. Durga Dutt,
H. No. 7, Jauladi, Post: Pati,
District: Champawat – 262561,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3203 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kamal Singh Kunwar S/o Mr. Diwan Singh Kunwar**, Kamleri, Post: Rausal, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Singh Kunwar
- (B) **Address** : Mr. Kamal Singh Kunwar,
S/o Mr. Diwan Singh Kunwar,
Kamleri, Post: Rausal,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3204 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Vinod Singh Rawat S/o Mr. Madho Singh**, Dangaon, Post: Rausal, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Singh Rawat
- (B) **Address** : Mr. Vinod Singh Rawat,
S/o Mr. Madho Singh,
Dangaon, Post: Rausal,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3205 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Trilok Singh Samant S/o Mr. Nar Singh**, Kulouii, Post: Banku, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Trilok Singh Samant
- (B) **Address** : Mr. Trilok Singh Samant,
S/o Mr. Nar Singh,
Kulouii, Post: Banku,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3206 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhawan Singh Samant S/o Mr. Guman Singh**, Kulouii, Post: Banku, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhawan Singh Samant
- (B) **Address** : Mr. Bhawan Singh Samant,
S/o Mr. Guman Singh,
Kulouii, Post: Banku,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3207 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mahesh Singh S/o Mr. Nar Singh**, Kulouii, Post: Banku, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Singh
- (B) **Address** : Mr. Mahesh Singh,
S/o Mr. Nar Singh,
Kulouii, Post: Banku,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3208 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pramod Joshi S/o Mr. Jay Datt Josi**, Bageri, Post: Dhaun, District: Champawat – 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Joshi
- (B) **Address** : Mr. Pramod Joshi,
S/o Mr. Jay Datt Josi,
Bageri, Post: Dhaun,
District: Champawat – 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3209 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Jas Ram S/o Mr. Sher Ram**, Barakot, Post: Barakot, District: Champawat – 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jas Ram
- (B) **Address** : Mr. Jas Ram,
S/o Mr. Sher Ram,
Barakot, Post: Barakot,
District: Champawat – 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3210 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Govind Ballabh Bhatt S/o Mr. Chet Ram Bhatt**, H. No. 24, Rausal, Post: Rausal, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Ballabh Bhatt
- (B) **Address** : Mr. Govind Ballabh Bhatt,
S/o Mr. Chet Ram Bhatt,
H. No. 24, Rausal, Post: Rausal,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3211 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Man Singh S/o Mr. Jot Singh**, Kamleri, Post: Rausal, District: Champawat – 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Man Singh
- (B) **Address** : Mr. Man Singh,
S/o Mr. Jot Singh,
Kamleri, Post: Rausal,
District: Champawat – 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3212 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Govind Ram S/o Mr. Madho Ram**, Bhana rath, Post: Someshwar Range, District: Almora – 263637, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Ram
- (B) **Address** : Mr. Govind Ram,
S/o Mr. Madho Ram,
Bhana rath, Post: Someshwar Range,
District: Almora – 263637,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3213 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Damodar Joshi S/o Mr. Fakeera Datt Joshi**, Mala, Mala, Post: Chanoda, District: Almora – 263629, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Damodar Joshi
(B) **Address** : Mr. Damodar Joshi,
S/o Mr. Fakeera Datt Joshi,
Mala, Mala, Post: Chanoda,
District: Almora – 263629,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3214 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Vijay Pandey S/o Mr. Harish Chandra**, H. No. 42, Vill- Bhavari, Post: Ranman, District: Almora – 263638, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Pandey
- (B) **Address** : Mr. Vijay Pandey,
S/o Mr. Harish Chandra,
H. No. 42, Vill- Bhavari, Post: Ranman,
District: Almora – 263638,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3215 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajendra Singh S/o Mr. Dhan Singh**, Bhatgar, Post: Manan Someshwar, District: Almora – 263638, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Singh
- (B) **Address** : Mr. Rajendra Singh,
S/o Mr. Dhan Singh,
Bhatgar, Post: Manan Someshwar,
District: Almora – 263638,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3216 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Nand Ram S/o Mr. Dev Ram**, Dhanyari, Post: Someshwar Range, District: Almora – 263637, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Nand Ram
- (B) **Address** : Mr. Nand Ram,
S/o Mr. Dev Ram,
Dhanyari, Post: Someshwar Range,
District: Almora – 263637,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3217 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Manoj Kumar Joshi S/o Mr. Shasty Prasad Joshi**, Police Fire Station, Sidcul pant nagar, U. S. Nagar, State: Uttarakhand - 263629, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Manoj Kumar
- (B) **Address** : Mr. Manoj Kumar,
S/o Mr. Shasty Prasad Joshi,
Police Fire Station,
Sidcul pant nagar, U. S. Nagar,
Uttarakhand - 263629, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3218 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hareesh Chandra S/o Mr. Teeka Ram**, H.No. 54, Dhaulara, Dhaulara, District: Almora - 263629, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hareesh Chandra
- (B) **Address** : Mr. Hareesh Chandra,
S/o Mr. Teeka Ram,
H.No. 54, Dhaulara, Dhaulara,
District: Almora - 263629,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT**
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- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3219 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh Negi S/o Mr. Gusai Singh Negi**, Po –Jhupulchaura, Kwarali, Someshwar Range, Someshwar, District: Almora - 263637, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh Negi
- (B) **Address** : Mr. Mohan Singh Negi,
S/o Mr. Gusai Singh Negi,
Po –Jhupulchaura, Kwarali,
Someshwar Range, Someshwar,
District: Almora - 263637,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a grey mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3220 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Puran Chandra Pandey S/o Mr. Damodar Pandey**, Bayala Khalsa, Bilori, Bayala, Jhupulchaura, District: Almora - 263637, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Puran Chandra Pandey

(B) **Address** : Mr. Puran Chandra Pandey,
S/o Mr. Damodar Pandey,
Bayala Khalsa, Bilori,
Bayala, Jhupulchaura,
District: Almora - 263637,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.

(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3221 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhupal Singh S/o Mr. Prem Singh**, 66, Chitad, Post: Chitar, District: Almora - 263656, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupal Singh
- (B) **Address** : Mr. Bhupal Singh,
S/o Mr. Prem Singh,
66, Chitad, Post: Chitar,
District: Almora - 263656,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3222 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sher Singh Adhikari S/o Mr. Johar Singh**, Barakot, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Sher Singh Adhikari
- (B) **Address** : Mr. Sher Singh Adhikari,
S/o Mr. Johar Singh,
Barakot, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3223 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Divan Singh S/o Mr. Gambheer Singh**, H.No. 105/1, Barakot, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Divan Singh
- (B) **Address** : Mr. Divan Singh,
S/o Mr. Gambheer Singh,
Barakot, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3224 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hurry Nandan Pant S/o Mr. Shiv Datt**, Baida, Post: Baradakhn, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hurry Nandan Pant
- (B) **Address** : Mr. Hurry Nandan Pant,
S/o Mr. Shiv Datt,
Baida, Post: Baradakhn,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
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UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3225 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhuwan Chandra S/o Mr. Kedar Datt**, Santola, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhuwan Chandra
- (B) **Address** : Mr. Bhuwan Chandra,
S/o Mr. Kedar Datt,
Santola, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3226 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ravi Kanyal S/o Mr. Chamu Singh**, 36, Khetar Kanyal, madhogarh, Post: Khetar Kirauli, District: Pithoragarh - 262551, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Ravi Kanyal
- (B) **Address** : Mr. Ravi Kanyal,
S/o Mr. Chamu Singh,
36, Khetar Kanyal, madhogarh,
Post: Khetar Kirauli,
District: Pithoragarh - 262551,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3227 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Basanti Bhandari W/o Mr. Govind Singh Bhandari**, Suron, Post: Kanalichina, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Basanti Bhandari
- (B) **Address** : Mrs. Basanti Bhandari,
W/o Mr. Govind Singh Bhandari,
36, Khetar Kanyal, madhogarh,
Post: Khetar Kirauli,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of a green leaf with a central vein, positioned in front of a stylized mountain range. Above the leaf and mountains, the text "UTTARAKHAND TEJPAT" is written in a blue, sans-serif font.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3228 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhim Singh S/o Mr. Dalip Singh**, Bhedelwara, near palaza hotel, Post: Ancholi, District: Pithoragarh - 262530, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhim Singh
- (B) **Address** : Mr. Bhim Singh,
S/o Mr. Dalip Singh,
Bhedelwara, near palaza hotel,
Post: Ancholi, District: Pithoragarh - 262530,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3229 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dev Jung Thapa S/o Mr. Dal Bahadur Thapa**, 33, Kametpani chyodi, Post: sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Dev Jung Thapa
- (B) **Address** : Mr. Dev Jung Thapa,
S/o Mr. Dal Bahadur Thapa,
33, Kametpani chyodi, Post: sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
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- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3230 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Narayan Chand S/o Mr. Hari Chand**, 08, sirkuch, Post: sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Chand
- (B) **Address** : Mr. Narayan Chand,
S/o Mr. Hari Chand,
08, sirkuch, Post: sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3231 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Hemlata Joshi W/o Mr. Narayan Datt Joshi**, Sirkuch, Post: Sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mrs. Hemlata Joshi
- (B) **Address** : Mr. Hemlata Joshi,
W/o Mrs. Narayan Datt Joshi,
Sirkuch, Post: Sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3232 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Trilok Singh S/o Mr. Har Singh**, Egyardevi, Post: Gurna, District: Pithoragarh - 262529, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Trilok Singh
- (B) **Address** : Mr. Trilok Singh,
S/o Mr. Har Singh,
Egyardevi, Post: Gurna,
District: Pithoragarh - 262529,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3233 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Aanandi Devi W/o Mr. Diwan Singh**, Askora Surur, Post: Kanalichina, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mrs. Aanandi Devi
- (B) **Address** : Mrs. Aanandi Devi,
W/o Mr. Diwan Singh,
Askora Surur, Post: Kanalichina,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3234 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Bhupendra Kumar Chand S/o Mr. Pratap Chand**, 8, Matkoda Chyori, Post: Sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupendra Kumar Chand
- (B) **Address** : Mr. Bhupendra Kumar Chand,
S/o Mr. Pratap Chand,
8, Matkoda Chyori, Post: Sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3235 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhupesh Singh S/o Mr. Lakshman Singh**, Khadaki, Post: Rithayal, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhupesh Singh
- (B) **Address** : Mr. Bhupesh Singh,
S/o Mr. Lakshman Singh,
Khadaki, Post: Rithayal,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3236 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhagat Ram S/o Mr. Nand Ram**, Post: Siroli, Kamad, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagat Ram
- (B) **Address** : Mr. Bhagat Ram,
S/o Mr. Nand Ram,
Post: Siroli, Kamad,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3237 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhagat Singh S/o Mr. Anand Singh**, Post: Banelagaon, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagat Singh
- (B) **Address** : Mr. Bhagat Singh,
S/o Mr. Anand Singh,
Post: Banelagaon,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3238 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Trilok Singh Bhandari S/o Mr. Ganga Singh**, 43, Jadapani, R.f., District: Pithoragarh - 262534, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Trilok Singh Bhandari
- (B) **Address** : Mr. Trilok Singh Bhandari,
S/o Mr. Ganga Singh,
43, Jadapani, R.f.,
District: Pithoragarh - 262534,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3239 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Naryan Singh S/o Mr. Gusai Singh**, 18, thaama, Post: Batgal, District: Pithoragarh - 262534, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Naryan Singh
- (B) **Address** : Mr. Naryan Singh,
S/o Mr. Gusai Singh,
18, thaama, Post: Batgal,
District: Pithoragarh - 262534,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3240 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh Mahara S/o Mr. An Singh**, Post: Chitgal, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Govind Singh Mahara
- (B) **Address** : Mr. Govind Singh Mahara,
S/o Mr. An Singh,
Post: Chitgal,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3241 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kaviraj Joshi S/o Mr. Girish Chandra Joshi**, Jajut, Post: Dashaithal, Uprara, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Kaviraj Joshi
- (B) **Address** : Mr. Kaviraj Joshi,
S/o Mr. Girish Chandra Joshi,
Jajut, Post: Dashaithal, Uprara,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3242 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Girish Chandra Joshi S/o Mr. Devki Nandan Joshi**, 10, Jajut, Uprara, Dasaithal Gds, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Girish Chandra Joshi
- (B) **Address** : Mr. Girish Chandra Joshi,
S/o Mr. Devki Nandan Joshi,
10, Jajut, Uprara, Dasaithal Gds,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3243 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Vikram Singh S/o Mr. Bhawan Singh**, Barthiyakote, Nayak, Post: Baralu, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikram Singh
- (B) **Address** : Mr. Vikram Singh,
S/o Mr. Bhawan Singh,
Barthiyakote, Nayak, Post: Baralu,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3244 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Tej Singh S/o Mr. Milap Singh**, Dhatakhola, Matoli, Nwali, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tej Singh
- (B) **Address** : Mr. Tej Singh,
S/o Mr. Milap Singh,
Dhatakhola, Matoli, Nwali,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
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- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3245 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gokul Singh S/o Mr. Shoban Singh**, Sugra, House No. 5, Post: Surkhal Sahu, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gokul Singh
- (B) **Address** : Mr. Gokul Singh,
S/o Mr. Shoban Singh,
Sugra, House No. 5, Post: Surkhal Sahu,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3246 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhuvan Chandra Joshi S/o Mr. Ishwari Dutt Joshi**, Post: Pokhri, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhuvan Chandra Joshi
- (B) **Address** : Mr. Bhuvan Chandra Joshi,
S/o Mr. Ishwari Dutt Joshi,
Post: Pokhri,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3247 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Suresh Chandra Pant S/o Mr. Ram Prasad Pant**, Post: Chitgal, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Suresh Chandra Pant
- (B) **Address** : Mr. Suresh Chandra Pant,
S/o Mr. Ram Prasad Pant,
Post: Chitgal,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3248 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bikram Singh Mahara S/o Mr. Dalip Singh Mahara**, Post: Jarapani, Jartola, Agar, District: Pithoragarh - 262534, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bikram Singh Mahara
- (B) **Address** : Mr. Bikram Singh Mahara,
S/o Mr. Dalip Singh Mahara,
Post: Jarapani, Jartola, Agar,
District: Pithoragarh - 262534,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3249 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajendar Prasad S/o Mr. Nand Ram**, Post: Jamarkot Gangolihat, District: Pithoragarh - 262522, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendar Prasad
- (B) **Address** : Mr. Rajendar Prasad,
S/o Mr. Nand Ram,
Post: Jamarkot Gangolihat,
District: Pithoragarh - 262522,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3250 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balwant Singh Dhama S/o Mr. Kaman Singh Dhama**, Dhurchu, Post: Gaunchh, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balwant Singh Dhama
- (B) **Address** : Mr. Balwant Singh Dhama,
S/o Mr. Kaman Singh Dhama,
Dhurchu, Post: Gaunchh,
District: Pithoragarh – 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3251 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kharak Singh Mer S/o Mr. Dhan Singh Mer**, Silkhoda/gadapani, Post: Dhaura, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Kharak Singh Mer
- (B) **Address** : Mr. Kharak Singh Mer,
S/o Mr. Dhan Singh Mer,
Silkhoda/gadapani, Post: Dhaura,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3252 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Yogesh Singh S/o Mr. Guman Singh**, Post: Shaharphatak, Dol, Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Yogesh Singh
- (B) **Address** : Mr. Yogesh Singh,
S/o Mr. Guman Singh,
Post: Shaharphatak, Dol, Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3253 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhuwan Chandra Pande S/o Mr. Devi Dutt Pandey**, Dhurasangroli, Post: Chaykhan, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhuwan Chandra Pande
- (B) **Address** : Mr. Bhuwan Chandra Pande,
S/o Mr. Devi Dutt Pandey,
Dhurasangroli, Post: Chaykhan,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3254 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balam Singh S/o Mr. Trilok Singh**, Dhar Khola, Post: Baliya, Lamgara, Anuli, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Balam Singh
- (B) **Address** : Mr. Balam Singh,
S/o Mr. Trilok Singh,
Dhar Khola, Post: Baliya, Lamgara, Anuli,
District: Pithoragarh - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3255 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhuvan Chandar S/o Mr. Bachi Ram**, Guna Post: Dhaura, District: Pithoragarh - 263601, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhuvan Chandar
- (B) **Address** : Mr. Bhuvan Chandar,
S/o Mr. Bachi Ram,
Guna Post: Dhaura,
District: Pithoragarh - 263601,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3256 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balam Singh S/o Mr. Pratap Singh**, Kapkot, Post: Lamgara, Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Balam Singh
- (B) **Address** : Mr. Balam Singh,
S/o Mr. Pratap Singh,
Kapkot, Post: Lamgara, Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3257 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagdish Prasad S/o Mr. Nathu Ram**, Chosala, Post: Sona Silangi, Danya, District: Almora - 263622, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Jagdish Prasad
- (B) **Address** : Mr. Jagdish Prasad,
S/o Mr. Nathu Ram,
Chosala, Post: Sona Silangi, Danya,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3258 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kheemanand Pandey S/o Mr. Jay Datt Pandey**, Panuwanaula, Vill-Toil, Bartoli, Post: Panuwanaula, District: Almora - 263623, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kheemanand Pandey
- (B) **Address** : Mr. Kheemanand Pandey,
S/o Mr. Jay Datt Pandey,
Panuwanaula, Vill-Toil, Bartoli,
Post: Panuwanaula,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of a green leaf with a central vein, positioned in front of a stylized mountain range. Above the leaf and mountains, the text "UTTARAKHAND TEJPAT" is written in a blue, sans-serif font.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3259 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Madan Ram S/o Mr. Dev Ram**, Gaon Chil, Post: Pitoli, District: Almora - 263622, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madan Ram
- (B) **Address** : Mr. Madan Ram,
S/o Mr. Dev Ram,
Gaon Chil, Post: Pitoli,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3260 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gopal Singh S/o Mr. Chandra Singh**, H.No. 10, Tarkot, Post: Gunaditya, District: Almora - 263623, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Chandra Singh,
H.No. 10, Tarkot, Post: Gunaditya,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3261 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Janardan Bhatt S/o Mr. Padma Dutt Bhatt**, Pokhari, Post: Pokhari, District: Almora - 263623, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Janardan Bhatt
- (B) **Address** : Mr. Janardan Bhatt,
S/o Mr. Padma Dutt Bhatt,
Bhatt, Pokhari, Post: Pokhari,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3262 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Puran Singh Gaira S/o Mr. Ram Singh Gaira**, H.No. 29, Post: Pokhari, District: Almora - 263622, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Puran Singh Gaira
- (B) **Address** : Mr. Puran Singh Gaira,
S/o Mr. Ram Singh Gaira,
H.No. 29, Post: Pokhari,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3263 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dharam Singh S/o Mr. Jasad Singh**, Post: Pokhari, District: Almora - 263622, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dharam Singh
- (B) **Address** : Mr. Dharam Singh,
S/o Mr. Jasad Singh,
Post: Pokhari,,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3264 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Krishana Kumar S/o Mr. Moti Ram**, Keena, Dhurasangroli, Chaykhan, Langara, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishana Kumar
- (B) **Address** : Mr. Krishana Kumar,
S/o Mr. Moti Ram,
Keena, Dhurasangroli, Chaykhan, Langara,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3265 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhagwat Singh S/o Mr. Pan Singh**, Sirsoda, Post: Lamgara, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagwat Singh
- (B) **Address** : Mr. Bhagwat Singh,
S/o Mr. Pan Singh,
Sirsoda, Post: Lamgara,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3266 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Edwin Wheeler S/o Mr. Alfred Wheeler**, Malli Toli, Post: Jalana, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Edwin Wheeler
- (B) **Address** : Mr. Edwin Wheeler,
S/o Mr. Alfred Wheeler,
Malli Toli, Post: Jalana,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3267 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gopal Ram S/o Mr. Dharam Ram**, Dhaili, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Ram
- (B) **Address** : Mr. Gopal Ram,
S/o Mr. Dharam Ram,
Dhaili, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3268 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Anand Singh S/o Mr. Bache Singh**, Post: Lamgara, Dhaili, Takoli, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Anand Singh
- (B) **Address** : Mr. Anand Singh,
S/o Mr. Bache Singh,
Post: Lamgara, Dhaili, Takoli,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3269 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Singh S/o Mr. Pratap Singh**, Post: Lamgara, Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Singh
- (B) **Address** : Mr. Ganga Singh,
S/o Mr. Pratap Singh,
Post: Lamgara, Dhaili, Takoli,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3270 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pan Singh S/o Mr. Kishan Singh**, Sirsora, Post: Lamgara, Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pan Singh
- (B) **Address** : Mr. Pan Singh,
S/o Mr. Kishan Singh,
Sirsora, Post: Lamgara, Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3271 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bachi Ram S/o Mr. Daulat Ram**, Talli Toil, Post: Jalana, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bachi Ram
- (B) **Address** : Mr. Bachi Ram,
S/o Mr. Daulat Ram,
Talli Toil, Post: Jalana,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3272 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Puran Ram S/o Mr. Bachi Ram**, Malta, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Puran Ram
- (B) **Address** : Mr. Puran Ram,
S/o Mr. Bachi Ram,
Malta, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3273 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kheem Singh S/o Mr. Prem Singh**, Post: Jalna gram tuleri, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kheem Singh
- (B) **Address** : Mr. Kheem Singh,
S/o Mr. Prem Singh,
Post: Jalna gram tuleri,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3274 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prakash Singh S/o Mr. Trilok Singh**, H.No. 41 A, Vill-Dhali, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Singh
- (B) **Address** : Mr. Prakash Singh,
S/o Mr. Trilok Singh,
H.No. 41 A, Vill-Dhali, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3275 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh S/o Mr. Anand Singh**, Kaltani, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh
- (B) **Address** : Mr. Govind Singh,
S/o Mr. Anand Singh,
Kaltani, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3276 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Prema Devi W/o Mr. Ananda Bhati**, H.No. 194, Chhani, District: Almora - 263629, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Prema Devi
- (B) **Address** : Mrs. Prema Devi,
W/o Mr. Ananda Bhati,
H.No. 194, Chhani,
District: Almora - 263629,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3277 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhupendra Singh S/o Mr. Bhim Singh**, Agar raulkuri, Post: Someshwar, Bachurari, Bhoongaon, District: Almora - 263637, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhupendra Singh
- (B) **Address** : Mr. Bhupendra Singh,
S/o Mr. Bhim Singh,
Agar raulkuri,
Post: Someshwar, Bachurari, Bhoongaon,
District: Almora - 263637,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a grey mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3278 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Laxman Singh Mehra S/o Mr. Dhan Singh**, Tejam, Post: Tejam, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Laxman Singh Mehra
- (B) **Address** : Mr. Laxman Singh Mehra,
S/o Mr. Dhan Singh,
Tejam, Post: Tejam,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3279 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Singh Bharara S/o Mr. Bache Singh Bharara**, Kansyari, Post: Gagarigola Ed, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Harish Singh Bharara
- (B) **Address** : Mr. Harish Singh Bharara,
S/o Mr. Bache Singh Bharara,
Kansyari, Post: Gagarigola Ed,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3280 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ratan Singh S/o Mr. Harak Singh**, H.No. 123, Gagarigol, Jaisar, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Ratan Singh
- (B) **Address** : Mr. Ratan Singh,
S/o Mr. Harak Singh,
H.No. 123, Gagarigol, Jaisar,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3281 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nandan Singh Negi S/o Mr. Soban Singh**, Kanasyari, Post: Gagrigol, Jaisar, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Nandan Singh Negi,
- (B) **Address** : Mr. Nandan Singh Negi,
S/o Mr. Soban Singh,
Kanasyari, Post: Gagrigol, Jaisar,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3282 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chandamani S/o Mr. Pan Dev**, Vill: Chaurson, Post: Chaurson, District: Bageshwar - 263635, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Chandamani,
- (B) **Address** : Mr. Chandamani,
S/o Mr. Pan Dev,
Vill: Chaurson, Post: Chaurson,
District: Bageshwar - 263635,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3283 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Heera Singh S/o Mr. Shyam Singh**, Vill: Lakhmar, Riyunilakhmar, Post: Gagrigol, Jaisar, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Heera Singh,
- (B) **Address** : Mr. Heera Singh,
S/o Mr. Shyam Singh,
Vill: Lakhmar, Riyunilakhmar,
Post: Gagrigol, Jaisar,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of a green leaf with a central vein, positioned in front of a stylized mountain range. Above the leaf and mountains, the text "UTTARAKHAND TEJPAT" is written in a blue, sans-serif font.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3284 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pratap Singh S/o Mr. Bhawan Singh**, 56(2), Jaisar, Gagrigol, Jaisar, Post: Gagarigole Ed, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pratap Singh
- (B) **Address** : Mr. Pratap Singh,
S/o Mr. Bhawan Singh,
56(2), Jaisar, Gagrigol, Jaisar,
Post: Gagarigole Ed,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3285 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh S/o Mr. Ram Singh**, Kujkhert, Post: Bamrari, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh
- (B) **Address** : Mr. Mohan Singh,
S/o Mr. Ram Singh,
Kujkhert, Post: Bamrari,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3286 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dayal Ram S/o Mr. Jait Ram**, Vill: Purara, Post: Gagrigol, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dayal Ram
- (B) **Address** : Mr. Dayal Ram,
S/o Mr. Jait Ram,
Vill: Purara, Post: Gagrigol,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3287 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Narendra Singh S/o Mr. Nandan Singh**, Kapkot, Post: Kapkot, District: Bageshwar - 263632, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Narendra Singh
- (B) **Address** : Mr. Narendra Singh,
S/o Mr. Nandan Singh,
Kapkot, Post: Kapkot,
District: Bageshwar - 263632,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3288 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nandan Singh S/o Mr. Pan Singh**, Parmati, Post: Kapkote, District: Bageshwar - 263632, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Nandan Singh
- (B) **Address** : Mr. Nandan Singh,
S/o Mr. Pan Singh,
Parmati, Post: Kapkote,
District: Bageshwar - 263632,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3289 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Aan Singh S/o Mr. Tej Singh**, Bhanar, Post: Bhanar, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Aan Singh
- (B) **Address** : Mr. Aan Singh,
S/o Mr. Tej Singh,
Bhanar, Post: Bhanar,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3290 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhupal Singh S/o Mr. Balwant Singh Kathayat**, Vill: Mujharchora, Post; Patli, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Bhupal Singh
- (B) **Address** : Mr. Bhupal Singh,
S/o Mr. Balwant Singh Kathayat,
Vill: Mujharchora, Post; Patli,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3291 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh S/o Mr. Soop Singh**, 50, Hinga, Post: Liti, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh
- (B) **Address** : Mr. Mohan Singh,
S/o Mr. Soop Singh,
50, Hinga, Post: Liti,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3292 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajendra Singh Rawat S/o Mr. Dharam Singh**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Singh Rawat
- (B) **Address** : Mr. Rajendra Singh Rawat,
S/o Mr. Dharam Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3293 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Chandra Singh S/o Mr. Mohan Singh**, Kwiti, Quiti Gds, Pithoragarh, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Chandra Singh
- (B) **Address** : Mr. Harish Chandra Singh,
S/o Mr. Mohan Singh,
Kwiti, Quiti Gds, Pithoragarh,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3294 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Ramuli Devi W/o Mr. Gopal Singh**, 19, Moram, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mrs. Ramuli Devi
- (B) **Address** : Mrs. Ramuli Devi,
W/o Mr. Gopal Singh,
19, Moram, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3295 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gokaran Singh S/o Mr. Sher Singh**, Kwiti, Post: Quiti Gds, Munsiyari, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gokaran Singh
- (B) **Address** : Mr. Gokaran Singh,
S/o Mr. Sher Singh,
Kwiti, Post: Quiti Gds, Munsiyari,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3296 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Himanshu Karki S/o Mr. Dalip Singh**, 41, Tejam, Post: Tejam, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Himanshu Karki
- (B) **Address** : Mr. Himanshu Karki,
S/o Mr. Dalip Singh,
41, Tejam, Post: Tejam,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3297 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harak Singh S/o Mr. Gumaan Singh**, Moram, Post: Quiti, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Harak Singh
- (B) **Address** : Mr. Harak Singh,
S/o Mr. Gumaan Singh,
Moram, Post: Quiti,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3298 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Durga Singh S/o Mr. Madan Singh**, Moram, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Durga Singh
- (B) **Address** : Mr. Durga Singh,
S/o Mr. Madan Singh,
Moram, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3299 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Singh S/o Mr. Shyam Singh**, Moram, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Ganga Singh
- (B) **Address** : Mr. Ganga Singh,
S/o Mr. Shyam Singh,
Moram, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3300 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Darpan Singh S/o Mr. Kushal Singh**, 21, Moram, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Darpan Singh
- (B) **Address** : Mr. Darpan Singh,
S/o Mr. Kushal Singh,
21, Moram, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3301 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Leeladhar Bhatt S/o Mr. Laxmi Dutt**, 01, Shyاملatal, Jol, Jaul, Post: Shyاملatal, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Leeladhar Bhatt
- (B) **Address** : Mr. Leeladhar Bhatt,
S/o Mr. Laxmi Dutt,
01, Shyاملatal, Jol, Jaul, Post: Shyاملatal,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3302 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bharat Singh S/o Mr. Bache Singh**, Post: Harda Tadiyal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bharat Singh
- (B) **Address** : Mr. Bharat Singh,
S/o Mr. Bache Singh,
Post: Harda Tadiyal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3303 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Deep Chandra S/o Mr. Amba Dutt**, Dhugamohan Post: Maichor, Bhatronjkan, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deep Chandra
- (B) **Address** : Mr. Deep Chandra,
S/o Mr. Amba Dutt,
Dhugamohan,
Post: Maichor, Bhatronjkan,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3304 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagat Singh S/o Mr. Anand Singh**, Bour Malla Post: Bhaunkhal Bhikia Sain, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Jagat Singh
- (B) **Address** : Mr. Jagat Singh,
S/o Mr. Anand Singh,
Bour Malla Post: Bhaunkhal Bhikia Sain,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3305 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Asta Devi W/o Mr. Hansha Datt**, Dhuganmaahan, Post: Tolyon, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Asta Devi
- (B) **Address** : Mrs. Asta Devi,
W/o Mr. Hansha Datt,
Dhuganmaahan, Post: Tolyon,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3306 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lacham Singh S/o Mr. Vir Singh**, Baudatalla, Post: Bour Malla, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Lacham Singh
- (B) **Address** : Mr. Lacham Singh,
S/o Mr. Vir Singh,
Baudatalla, Post: Bour Malla,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3307 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chandra Dutt S/o Mr. Leeladhar**, H. No.9 Machhor, Post: Machhor, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Chandra Dutt
- (B) **Address** : Mr. Chandra Dutt,
S/o Mr. Leeladhar,
H. No.9 Machhor, Post: Machhor,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3308 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bharat Singh S/o Mr. Dan Singh**, Bour Malla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bharat Singh
- (B) **Address** : Mr. Bharat Singh,
S/o Mr. Dan Singh,
Bour Malla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3309 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lakshman Singh S/o Mr. Heera Singh**, Tolyon, Post: Toluyun, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lakshman Singh
- (B) **Address** : Mr. Lakshman Singh,
S/o Mr. Heera Singh,
Tolyon, Post: Toluyun,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3310 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Laxman Singh S/o Mr. Kundan Singh**, Kothal Gaon, Harara Bhikia Sain, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Laxman Singh
- (B) **Address** : Mr. Laxman Singh,
S/o Mr. Kundan Singh,
Kothal Gaon, Harara Bhikia Sain,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3311 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Uttam Singh S/o Mr. Anop Singh**, Bour Malla, Post: Bhaunkhal Bhikia Sain, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Singh
- (B) **Address** : Mr. Uttam Singh,
S/o Mr. Anop Singh,
Bour Malla, Post: Bhaunkhal Bhikia Sain,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3312 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Santosh Kumar S/o Mr. Kuvar Ram**, Toluyun, Post: Toluyun, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Kumar
- (B) **Address** : Mr. Santosh Kumar,
S/o Mr. Kuvar Ram,
Toluyun, Post: Toluyun,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3313 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Ram S/o Mr. Sad Ram**, Luheda, Post: Luherha, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Ram
- (B) **Address** : Mr. Ramesh Ram,
S/o Mr. Sad Ram,
Luheda, Post: Luherha,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3314 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Girdhari Singh S/o Mr. Gopal Singh**, Bour Malla, Post: Bhaunkhal Bhikia Sain, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girdhari Singh
- (B) **Address** : Mr. Girdhari Singh,
S/o Mr. Gopal Singh,
Bour Malla, Post: Bhaunkhal Bhikia Sain,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3315 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hira Singh S/o Mr. Kamal Singh**, Tolyon Post: Toluyun, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hira Singh
- (B) **Address** : Mr. Hira Singh,
S/o Mr. Kamal Singh,
Tolyon Post: Toluyun,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3316 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jaswant Singh Adhikari S/o Mr. Sher Singh Adhilari**, No.1 Chokhuriya, Post: Dhoura, District: Almora - 263601, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaswant Singh Adhikari
- (B) **Address** : Mr. Jaswant Singh Adhikari,
S/o Mr. Sher Singh Adhilari,
No.1 Chokhuriya, Post: Dhoura,
District: Almora - 263601,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3317 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jeewan Singh S/o Mr. Bishan Singh**, Dhalli, Jalana, Malli Toli, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jeewan Singh
- (B) **Address** : Mr. Jeewan Singh,
S/o Mr. Bishan Singh,
Dhalli, Jalana, Malli Toli, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
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- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3318 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Anand Singh S/o Mr. Har Singh**, No. 22 Dhalli, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anand Singh
- (B) **Address** : Mr. Anand Singh,
S/o Mr. Har Singh,
No. 22 Dhalli, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3319 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Singh S/o Mr. Govind Singh**, No. 100 Kapkot, Post: Lamgara, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Singh
- (B) **Address** : Mr. Harish Singh,
S/o Mr. Govind Singh,
No. 100 Kapkot, Post: Lamgara,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3320 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh S/o Mr. Kunwar Singh**, Kapakot, Post: Lamagra, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh
- (B) **Address** : Mr. Govind Singh,
S/o Mr. Kunwar Singh,
Kapakot, Post: Lamagra,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3321 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chandra Mohan S/o Mr. Ganga Singh**, Moram, Pithoragath, Post: Quiti Gds, District: Pithoragath - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Chandra Mohan
- (B) **Address** : Mr. Chandra Mohan,
S/o Mr. Ganga Singh,
Moram, Pithoragath, Post: Quiti Gds,
District: Pithoragath - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3322 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gokaran Singh S/o Mr. Kharak Singh**, Moram, Post: Quiti Gds, District: Pithoragath - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gokaran Singh
- (B) **Address** : Mr. Gokaran Singh,
S/o Mr. Kharak Singh,
Moram, Post: Quiti Gds,
District: Pithoragath - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3323 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Netra Singh Rawat S/o Mr. Deevan Singh**, Kwiti, Post: Quiti Gds, District: Pithoragath - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Netra Singh Rawat
- (B) **Address** : Mr. Netra Singh Rawat,
S/o Mr. Deevan Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragath - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3324 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nandan Singh S/o Mr. Lachham Singh**, Post: Lakhani, District: Bageshwar - 263639, State: Uttarakhand, India, dated December 02, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nandan Singh
- (B) **Address** : Mr. Nandan Singh,
S/o Mr. Lachham Singh,
Post: Lakhani,
District: Bageshwar - 263639,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 02, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3325 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Singh S/o Mr. Bache Singh**, No. 56, Bamrari, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Singh
- (B) **Address** : Mr. Harish Singh,
S/o Mr. Bache Singh,
No. 56, Bamrari,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3326 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Subhash Chandra Chilkoti S/o Mr. Jay Dutt Chilkoti**, Post: Dhorja, Lohaghat Range Lohaghat, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Chandra Chilkoti
- (B) **Address** : Mr. Subhash Chandra Chilkoti,
S/o Mr. Jay Dutt Chilkoti,
Post: Dhorja, Lohaghat Range Lohaghat,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3327 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Heera Singh S/o Mr. Bhawn Singh**, Kamleri, Post: Ronsal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Heera Singh
- (B) **Address** : Mr. Heera Singh,
S/o Mr. Bhawn Singh,
Kamleri, Post: Ronsal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3328 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Umesh Chandra Bhatt S/o Mr. Neeladhar Bhatt**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umesh Chandra Bhatt
- (B) **Address** : Mr. Umesh Chandra Bhatt,
S/o Mr. Neeladhar Bhatt,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3329 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dhan Giri S/o Mr. Ishwar Giri**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhan Giri
- (B) **Address** : Mr. Dhan Giri,
S/o Mr. Ishwar Giri,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3330 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra Bhatt S/o Mr. Joga Datt Bhatt**, Ransal, Post: Ransal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra Bhatt
- (B) **Address** : Mr. Ramesh Chandra Bhatt,
S/o Mr. Joga Datt Bhatt,
Ransal, Post: Ransal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3331 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dikar Singh S/o Mr. Dev Singh**, Gairi, Post: Baparu, Gwenada, District: Champawat - 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dikar Singh
- (B) **Address** : Mr. Dikar Singh,
S/o Mr. Dev Singh,
Gairi, Post: Baparu, Gwenada,
District: Champawat - 262525,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
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- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3332 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prakash Chandra S/o Mr. Khimanand**, Kimvari, Post: Jhudeli Pati, District: Champawat - 262561, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Chandra
- (B) **Address** : Mr. Prakash Chandra,
S/o Mr. Khimanand,
Kimvari, Post: Jhudeli Pati,
District: Champawat - 262561,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3333 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Dutt S/o Mr. Hari Dutt**, Village: Gaichoura, Post: Galchaura, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Dutt
- (B) **Address** : Mr. Ganga Dutt,
S/o Mr. Hari Dutt,
Village: Gaichoura, Post: Galchaura,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3334 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prayag Datt S/o Mr. Durga Datt Kothari**, Rasal, Post: Rausal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prayag Datt
- (B) **Address** : Mr. Prayag Datt,
S/o Mr. Durga Datt Kothari,
Rasal, Post: Rausal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3335 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Navin Singh S/o Mr. Bachi Singh**, Kamleri, Post: Ransal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navin Singh
- (B) **Address** : Mr. Navin Singh,
S/o Mr. Bachi Singh,
Kamleri, Post: Ransal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3336 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagat Ram S/o Mr. Chandra Ram**, Village: Pokhari, Post: Pulhindola, Lohaghat Range, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Jagat Ram
- (B) **Address** : Mr. Jagat Ram,
S/o Mr. Chandra Ram,
Village: Pokhari,
Post: Pulhindola, Lohaghat Range,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3337 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Madan Mohan S/o Mr. Nathu Ram**, Suri, Barakot, Post: Barakote, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madan Mohan
- (B) **Address** : Mr. Madan Mohan,
S/o Mr. Nathu Ram,
Suri, Barakot, Post: Barakote,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. – 3338 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Laxmi Datt Kharkwal S/o Mr. Purnanand**, Khariskande, Post: Galchora (Lohaghat), District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxmi Datt Kharkwal
- (B) **Address** : Mr. Laxmi Datt Kharkwal,
S/o Mr. Purnanand,
Khariskande, Post: Galchora (Lohaghat),
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- UTTARAKHAND TEJPAT
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 96 dated 15th June 2017

**G.I. Authorised User Application No. - 3339 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagdish Chandra S/o Mr. Laxmi Datt Joshi**, Jhirakuni, Post: Galla Ganv, Lohaghat Range, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagdish Chandra
- (B) **Address** : Mr. Jagdish Chandra,
S/o Mr. Laxmi Datt Joshi,
Jhirakuni, Post: Galla Ganv, Lohaghat Range,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in blue capital letters at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3340 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sadanand Tiwari S/o Mr. Gapal Datt**, Santola, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadanand Tiwari
- (B) **Address** : Mr. Sadanand Tiwari,
S/o Mr. Gapal Datt,
Santola, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3341 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra Kharkwal S/o Mr. Dikar Dev**, Khais Kande, Post: Galchora, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra Kharkwal
- (B) **Address** : Mr. Ramesh Chandra Kharkwal,
S/o Mr. Dikar Dev,
Khais Kande, Post: Galchora,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3342 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra Tiwari S/o Mr. Siv Datt**, Khais Kande, Post: Galchora, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra Tiwari
- (B) **Address** : Mr. Ramesh Chandra Tiwari,
S/o Mr. Siv Datt,
Khais Kande, Post: Galchora,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3343 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Durgadatt Chobe S/o Mr. Churanani**, Khais Kande, Post: Galchora, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Durgadatt Chobe
- (B) **Address** : Mr. Durgadatt Chobe,
S/o Mr. Churanani,
Khais Kande, Post: Galchora,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3344 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lokmani Bhatt S/o Mr. Jay Dutt Bhatt**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lokmani Bhatt
- (B) **Address** : Mr. Lokmani Bhatt,
S/o Mr. Jay Dutt Bhatt,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3345 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dinesh Chandra S/o Mr. Shiv Datt**, Santola, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Chandra
- (B) **Address** : Mr. Dinesh Chandra,
S/o Mr. Shiv Datt,
Santola, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3346 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Radhe Singh S/o Mr. Shobhan Singh**, Gairi, Post: Barakot, District: Champawat - 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Radhe Singh
- (B) **Address** : Mr. Radhe Singh,
S/o Mr. Shobhan Singh,
Gairi, Post: Barakot,
District: Champawat - 262525,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3347 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kuvar Singh S/o Mr. Aan Singh**, Bantoli, Post: Bapura, District: Champawat - 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kuvar Singh
- (B) **Address** : Mr. Kuvar Singh,
S/o Mr. Aan Singh,
Bantoli, Post: Bapura,
District: Champawat - 262525,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3348 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Narayan Ram S/o Mr. Gumani Ram**, Barakot, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Ram
- (B) **Address** : Mr. Narayan Ram,
S/o Mr. Gumani Ram,
Barakot, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3349 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ranjeet Singh S/o Mr. Bhagwan Singh**, 56, Gallagaon, Lohaghat, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjeet Singh
- (B) **Address** : Mr. Ranjeet Singh,
S/o Mr. Bhagwan Singh,
56, Gallagaon, Lohaghat,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3350 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Amba Datt Joshi S/o Mr. Mahadev Joshi**, Nadera, Post: Bardakhan, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amba Datt Joshi
- (B) **Address** : Mr. Amba Datt Joshi,
S/o Mr. Mahadev Joshi,
Nadera, Post: Bardakhan,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3351 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Harish Chandra Pandey S/o Mr. Ganesh Dutt**, Santola, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Chandra Pandey
- (B) **Address** : Mr. Harish Chandra Pandey,
S/o Mr. Ganesh Dutt,
Santola, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3352 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Singh S/o Mr. Khadak Singh**, Ramadi, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Singh
- (B) **Address** : Mr. Ramesh Singh,
S/o Mr. Khadak Singh,
Ramadi, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3353 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Darpan Singh S/o Mr. Gopal Singh**, Bari Panyali, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Darpan Singh
- (B) **Address** : Mr. Darpan Singh,
S/o Mr. Gopal Singh,
Bari Panyali, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3354 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Meharwan Singh S/o Mr. Laal Singh**, Ramadi, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Meharwan Singh
- (B) **Address** : Mr. Meharwan Singh,
S/o Mr. Laal Singh,
Ramadi, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3355 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dham Singh S/o Mr. Uday Singh**, 124, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dham Singh
- (B) **Address** : Mr. Dham Singh,
S/o Mr. Uday Singh,
124, Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3356 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh S/o Mr. Nain Singh**, Bhanar, Post: Bhanar, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh
- (B) **Address** : Mr. Govind Singh,
S/o Mr. Nain Singh,
Bhanar, Post: Bhanar,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3357 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Daan Singh S/o Mr. Dhan Singh**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Daan Singh
- (B) **Address** : Mr. Daan Singh,
S/o Mr. Dhan Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3358 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kamal Ram S/o Mr. Danee Ram**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Ram
- (B) **Address** : Mr. Kamal Ram,
S/o Mr. Danee Ram,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3359 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mangal Singh S/o Mr. Digar Singh**, Moram, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangal Singh
- (B) **Address** : Mr. Mangal Singh,
S/o Mr. Digar Singh,
Moram, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3360 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Khushal Singh S/o Mr. Maan Singh**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khushal Singh
- (B) **Address** : Mr. Khushal Singh,
S/o Mr. Maan Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3361 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Karam Singh S/o Mr. Madhav Singh**, Kulauli, Post: Banku, Lohaghat, Rane, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Karam Singh
- (B) **Address** : Mr. Karam Singh,
S/o Mr. Madhav Singh,
Kulauli, Post: Banku, Lohaghat, Rane,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3362 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Nath Singh S/o Mr. Chandra Singh**, Kulauli, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nath Singh
- (B) **Address** : Mr. Nath Singh,
S/o Mr. Chandra Singh,
Kulauli, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3363 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chandra Singh S/o Mr. Fateh Singh**, Kamleri, Post: Ransal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandra Singh
- (B) **Address** : Mr. Chandra Singh,
S/o Mr. Fateh Singh,
Kamleri, Post: Ransal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3364 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sanjeev Kumar Kharkwal S/o Mr. Shekharanand**, 100, Lohaghat, Khais Kande, Post: Galchoura, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjeev Kumar Kharkwal
- (B) **Address** : Mr. Sanjeev Kumar Kharkwal,
S/o Mr. Shekharanand,
100, Lohaghat, Khais Kande, Post: Galchoura,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3365 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra S/o Mr. Leeladhar**, Pulla, Post: Pulhindola, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra
- (B) **Address** : Mr. Ramesh Chandra,
S/o Mr. Leeladhar,
Pulla, Post: Pulhindola,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3366 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pushkar Singh S/o Mr. Hayat Singh**, Kamleri, Post: Ransal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pushkar Singh
- (B) **Address** : Mr. Pushkar Singh,
S/o Mr. Hayat Singh,
Kamleri, Post: Ransal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3367 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lal Singh S/o Mr. Shivraj Singh**, Kamleri, Post: Rausal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lal Singh
- (B) **Address** : Mr. Lal Singh,
S/o Mr. Shivraj Singh,
Kamleri, Post: Ransal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3368 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Basant Ballabh S/o Mr. Rishi Datt**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Basant Ballabh
- (B) **Address** : Mr. Basant Ballabh,
S/o Mr. Rishi Datt,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3369 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Krishna Chand S/o Mr. Jega Dutt**, H. No. 11, Rausal, Lohaghat, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishna Chand
- (B) **Address** : Mr. Krishna Chand,
S/o Mr. Jega Dutt,
H. No. 11, Rausal, Lohaghat,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3370 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dinesh Pujari S/o Mr. Rewadhar Pujari**, Khais Kande, Post: Galchora, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Pujari
- (B) **Address** : Mr. Dinesh Pujari,
S/o Mr. Rewadhar Pujari,
Khais Kande, Post: Galchora,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3371 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Harish Chandra Bhatt S/o Mr. Joga Datt Bhatt**, Rausal, Post: Rausal, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Chandra Bhatt
- (B) **Address** : Mr. Harish Chandra Bhatt,
S/o Mr. Joga Datt Bhatt,
Rausal, Post: Rausal,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3372 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Manohar Joshi S/o Mr. Tika Ram Joshi**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manohar Joshi
- (B) **Address** : Mr. Manohar Joshi,
S/o Mr. Tika Ram Joshi,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3373 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Tara Dutt Bhatt S/o Mr. Jay Dutt Bhatt**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tara Dutt Bhatt
- (B) **Address** : Mr. Tara Dutt Bhatt,
S/o Mr. Jay Dutt Bhatt,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3374 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prakash Chandra Karkwal S/o Mr. Devi Dutt**, Khais Kande, Post: Galchora, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prakash Chandra Karkwal

(B) **Address** : Mr. Prakash Chandra Karkwal,
S/o Mr. Devi Dutt,
Khais Kande, Post: Galchora,
District: Champawat - 262524,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.

(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3375 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Devi Dutt Bhatt S/o Mr. Dharma Nand Bhatt**, Banku, Post: Banku, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devi Dutt Bhatt
- (B) **Address** : Mr. Devi Dutt Bhatt,
S/o Mr. Dharma Nand Bhatt,
Banku, Post: Banku,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3376 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Darvan Singh S/o Mr. Khushal Singh**, Leeti, Post: Liti, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Darvan Singh
- (B) **Address** : Mr. Darvan Singh,
S/o Mr. Khushal Singh,
Leeti, Post: Liti,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3377 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chandra Singh S/o Mr. Pratap Singh**, Ramari, Post: Sharma, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandra Singh
- (B) **Address** : Mr. Chandra Singh,
S/o Mr. Pratap Singh,
Ramari, Post: Sharma,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3378 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balwant Singh Kathayat S/o Mr. Bache Singh**, Majharachoura, Post: Patali, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balwant Singh Kathayat

(B) **Address** : Mr. Balwant Singh Kathayat,
S/o Mr. Bache Singh,
Majharachoura, Post: Patali,
District: Bageshwar - 263641,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.

(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3379 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dayal Singh Koranga S/o Mr. Sup Singh Koranga**, Kishanpur Ghurdaura, Dewalchor, District: Nainital - 263139, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dayal Singh Koranga
- (B) **Address** : Mr. Dayal Singh Koranga,
S/o Mr. Sup Singh Koranga,
Kishanpur Ghurdaura, Dewalchor,
District: Nainital - 263139,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3380 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Tara Singh S/o Mr. Nandan Singh**, Ramari, Post: Sharma, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tara Singh
- (B) **Address** : Mr. Tara Singh,
S/o Mr. Nandan Singh,
Ramari, Post: Sharma,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3381 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kundan Singh Negi S/o Mr. Bishan Singh**, Wajyula, Post: Wajyula, District: Bageshwar - 263635, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundan Singh Negi
- (B) **Address** : Mr. Kundan Singh Negi,
S/o Mr. Bishan Singh,
Wajyula, Post: Wajyula,
District: Bageshwar - 263635,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3382 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ratan Singh S/o Mr. Gopal Singh**, Jamantak, Post: Devidhura, District: Champawat - 262561, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ratan Singh
- (B) **Address** : Mr. Ratan Singh,
S/o Mr. Gopal Singh,
Jamantak, Post: Devidhura,
District: Champawat - 262561,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3383 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Suresh Chandra Joshi S/o Mr. Ram Dutt Joshi**, Kejeena, Post: Mulakote, District: Champawat - 262561, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Chandra Joshi
- (B) **Address** : Mr. Suresh Chandra Joshi,
S/o Mr. Ram Dutt Joshi,
Kejeena, Post: Mulakote,
District: Champawat - 262561,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3384 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pandev S/o Mr. Dugar Dev**, Makan No-19, Balatari, Post: Bhigrara, Balatrai, District: Champawat - 262528, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandev
- (B) **Address** : Mr. Pandev,
S/o Mr. Dugar Dev,
Makan No-19, Balatari, Post: Bhigrara, Balatrai,
District: Champawat - 262528,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3385 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Badri Dutt S/o Mr. Gopal Dutt**, Gurnasantola Gurna (Santola), Post: Barakote, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Badri Dutt
- (B) **Address** : Mr. Badri Dutt,
S/o Mr. Gopal Dutt,
Gurnasantola Gurna (Santola), Post: Barakote,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3386 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Umesh Joshi S/o Mr. Khima Nand Joshi**, Naumana, Post: Gallagawan, District: Champawat - 262524, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umesh Joshi
- (B) **Address** : Mr. Umesh Joshi,
S/o Mr. Khima Nand Joshi,
Naumana, Post: Gallagawan,
District: Champawat - 262524,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3387 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kundan Lal S/o Mr. Kalyan Ram**, Barakot, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundan Lal
- (B) **Address** : Mr. Kundan Lal,
S/o Mr. Kalyan Ram,
Barakot, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3388 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Ram Singh S/o Mr. Narayan Singh**, Baaprumalla, Post: Bapru, District: Champawat - 262525, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Singh
- (B) **Address** : Mr. Ram Singh,
S/o Mr. Narayan Singh,
Baaprumalla, Post: Bapru,
District: Champawat - 262525,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3389 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Tulsi Prakash S/o Mr. Ratan Ram**, Bhumwari, Post: Bhumwari Pati, District: Champawat - 262580, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tulsi Prakash
- (B) **Address** : Mr. Tulsi Prakash,
S/o Mr. Ratan Ram,
Bhumwari, Post: Bhumwari Pati,
District: Champawat - 262580,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3390 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Deepak Kumar Joshi S/o Mr. Narayan Dutt**, Pamda, Post: Barakot, District: Champawat - 262527, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Kumar Joshi
- (B) **Address** : Mr. Deepak Kumar Joshi,
S/o Mr. Narayan Dutt,
Pamda, Post: Barakot,
District: Champawat - 262527,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3391 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lachham Singh S/o Mr. Digar Singh**, Lakhni, Post: Lakhni, District: Bageshwar - 263639, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lachham Singh
- (B) **Address** : Mr. Lachham Singh,
S/o Mr. Digar Singh,
Lakhni, Post: Lakhni,
District: Bageshwar - 263639,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3392 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kedar Singh S/o Mr. Aan Singh**, Kanauli, Post: Kanauli, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kedar Singh
- (B) **Address** : Mr. Kedar Singh,
S/o Mr. Aan Singh,
Kanauli, Post: Kanauli,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3393 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Indra Singh S/o Mr. Teeka Singh**, No. 47, Ringdiya, Danpau, Post: Bhatrojkhan, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Indra Singh
(B) **Address** : Mr. Indra Singh,
S/o Mr. Teeka Singh,
No. 47, Ringdiya, Danpau,
Post: Bhatrojkhan,
District: Almora - 263646,
Uttarakhand, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3394 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sher Singh S/o Mr. Vije Singh**, H.No. 29, Village: Dhoktigaon, Post: Bagar, Kapkot, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sher Singh
- (B) **Address** : Mr. Sher Singh,
S/o Mr. Vije Singh,
H.No. 29, Village: Dhoktigaon,
Post: Bagar, Kapkot,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3395 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mangal Singh S/o Mr. Laal Singh**, Ramadi, Post: Sama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangal Singh
- (B) **Address** : Mr. Mangal Singh,
S/o Mr. Laal Singh,
Ramadi, Post: Sama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3396 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mahendra Singh S/o Mr. Sher Singh**, Kwiti, Post: Quiti Gds, Munsiyari, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahendra Singh
- (B) **Address** : Mr. Mahendra Singh,
S/o Mr. Sher Singh,
Kwiti, Post: Quiti Gds, Munsiyari,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3397 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sajjan Lal Tamta S/o Mr. Hari Prasad Tamta**, Murlimanohar Ward, Muhalla Dobanaula, District: Almora - 263601, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sajjan Lal Tamta
- (B) **Address** : Mr. Sajjan Lal Tamta,
S/o Mr. Hari Prasad Tamta,
Murlimanohar Ward, Muhalla Dobanaula,
District: Almora - 263601,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3398 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Heera Singh S/o Mr. Bishan Singh**, No.23 23, Naughar Estate, District: Bageshwar - 263639, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Heera Singh
- (B) **Address** : Mr. Heera Singh,
S/o Mr. Bishan Singh,
No.23 23, Naughar Estate,
District: Bageshwar - 263639,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3399 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Lal Singh Kathayat S/o Mr. Balwant Singh Kathayat**, Mujharchaura, Post: Patali, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lal Singh Kathayat
- (B) **Address** : Mr. Lal Singh Kathayat,
S/o Mr. Balwant Singh Kathayat,
Mujharchaura, Post: Patali,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3400 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Roshan Singh S/o Mr. Tej Singh**, Ramari, Post: Sharma, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Roshan Singh
- (B) **Address** : Mr. Roshan Singh,
S/o Mr. Tej Singh,
Ramari, Post: Sharma,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3401 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajan Ram S/o Mr. Chani Ram**, Chausala, Post: Dhauladevi, District: Almora - 263623, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajan Ram
- (B) **Address** : Mr. Rajan Ram,
S/o Mr. Chani Ram,
Chausala, Post: Dhauladevi,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3402 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kunwar Singh S/o Mr. Prem Singh**, Kapakot, Post: Lamagra, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kunwar Singh
- (B) **Address** : Mr. Kunwar Singh,
S/o Mr. Prem Singh,
Kapakot, Post: Lamagra,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3403 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Dhan Singh S/o Mr. Dev Singh**, Dol, Post: Chaykhan, Lamgara, District: Almora - 263625, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhan Singh
- (B) **Address** : Mr. Dhan Singh,
S/o Mr. Dev Singh,
Dol, Post: Chaykhan, Lamgara,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3404 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Narayan Singh S/o Mr. Madhan Singh**, Baliya, Lamgara, Post: Anuli, District: Almora - 263625, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Singh
- (B) **Address** : Mr. Narayan Singh,
S/o Mr. Madhan Singh,
Baliya, Lamgara, Post: Anuli,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3405 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Indra Singh S/o Mr. Har Singh**, Treni, Post: Jakh, District: Almora - 263625, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Indra Singh
- (B) **Address** : Mr. Indra Singh,
S/o Mr. Har Singh,
Treni, Post: Jakh,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3406 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh Dhaila S/o Mr. Raghunath Singh**, Dhaili, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Govind Singh Dhaila
(B) **Address** : Mr. Govind Singh Dhaila,
S/o Mr. Raghunath Singh,
Dhaili, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.

(C) **Date of Authorised User Application** : December 03, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3407 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Krishna Singh S/o Mr. Diwan Singh**, Kaltani, Post: Jalna, District: Almora - 263625, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishna Singh
- (B) **Address** : Mr. Krishna Singh,
S/o Mr. Diwan Singh,
Kaltani, Post: Jalna,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3408 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Shiv Datt Pandey S/o Mr. Nanda Ballabh Pandey**, Chausala, Post: Dhauladevi, District: Almora - 263625, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shiv Datt Pandey
- (B) **Address** : Mr. Shiv Datt Pandey,
S/o Mr. Nanda Ballabh Pandey,
Chausala, Post: Dhauladevi,
District: Almora - 263625,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3409 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Umapati S/o Mr. Kamlapati**, Palauli, Post: Doram, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umapati
- (B) **Address** : Mr. Umapati,
S/o Mr. Kamlapati,
Palauli, Post: Doram,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3410 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Naveen Chandra Sanwal S/o Mr. Lokmani Sanwal**, Dunad, Post: Dunar, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Naveen Chandra Sanwal
- (B) **Address** : Mr. Naveen Chandra Sanwal,
S/o Mr. Lokmani Sanwal,
Dunad, Post: Dunar,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3411 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Harish Ram S/o Mr. Kishan Ram**, Post: Pokhari, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Ram
- (B) **Address** : Mr. Harish Ram,
S/o Mr. Kishan Ram,
Post: Pokhari,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3412 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rakesh Chandra S/o Mr. Chandra Mani**, Koteshwar, Post: Fulai Jageshwar, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rakesh Chandra
- (B) **Address** : Mr. Rakesh Chandra,
S/o Mr. Chandra Mani,
Koteshwar, Post: Fulai Jageshwar,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3413 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Shiv Datt Pandey S/o Mr. Chandramani Pandey**, Bhagartola, Dingreegooth, Post: Jageshwar, Fulai, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shiv Datt Pandey
- (B) **Address** : Mr. Shiv Datt Pandey,
S/o Mr. Chandramani Pandey,
Bhagartola, Dingreegooth, Post: Jageshwar, Fulai,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3414 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Amba Datt Pandey S/o Mr. Kheemanand Pandey**, Bhagartola, Post: Jageshwar Range, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amba Datt Pandey
- (B) **Address** : Mr. Amba Datt Pandey,
S/o Mr. Kheemanand Pandey,
Bhagartola, Post: Jageshwar Range,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3415 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ram Singh S/o Mr. Dev Singh**, Lweta Ladfoda, Post: Chelchhina, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Singh
- (B) **Address** : Mr. Ram Singh,
S/o Mr. Dev Singh,
Lweta Ladfoda, Post: Chelchhina,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3416 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh S/o Mr. Dev Singh**, Shindhiyamalla, Post: Pitoli, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mohan Singh
(B) **Address** : Mr. Mohan Singh,
S/o Mr. Dev Singh,
Shindhiyamalla, Post: Pitoli,
District: Almora - 263622,
Uttarakhand, India.

(C) **Date of Authorised User Application** : December 03, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3417 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Ballabh Pandey S/o Mr. Ganga Dult Pandey**, 08, Sounashilling(falyat), Post: Sounashilling danya, Dania, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Ballabh Pandey
- (B) **Address** : Mr. Govind Ballabh Pandey,
S/o Mr. Ganga Dult Pandey,
08, Sounashilling (falyat),
Post: Sounashilling danya, Dania,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3418 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ramesh Chandra S/o Mr. Chintamani**, Papgar, Post: Charchalikhann, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Chandra
- (B) **Address** : Mr. Ramesh Chandra,
S/o Mr. Chintamani,
Papgar, Post: Charchalikhann,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3419 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gopal Datt S/o Mr. Kedar Datt**, Sirani, Post: Tapani, Seli, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gopal Datt
(B) **Address** : Mr. Gopal Datt,
S/o Mr. Kedar Datt,
Sirani, Post: Tapani, Seli,
District: Almora - 263622,
Uttarakhand, India.

(C) **Date of Authorised User Application** : December 03, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3420 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Suresh Chandra Pandey S/o Mr. Mira Ballabh**, Chausala, Post: Dhauladevi, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suresh Chandra Pandey

(B) **Address** : Mr. Suresh Chandra Pandey,
S/o Mr. Mira Ballabh,
Chausala, Post: Dhauladevi,
District: Almora - 263623,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : December 03, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.

(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3421 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganesh Chandra Binwal S/o Mr. Hari Datt**, Kwerali, Selibagad, Post: Panuwanaula, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Chandra Binwal
- (B) **Address** : Mr. Ganesh Chandra Binwal,
S/o Mr. Hari Datt,
Kwerali, Selibagad, Post: Panuwanaula,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3422 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhuwan Chandra Pandey S/o Mr. Prem Ballabh Pandey**, H. 21, Bartoli, Post: Panuwanaula, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhuwan Chandra Pandey
- (B) **Address** : Mr. Bhuwan Chandra Pandey,
S/o Mr. Prem Ballabh Pandey,
H. 21, Bartoli, Post: Panuwanaula,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3423 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganesh Singh S/o Mr. Nain Singh**, Bhanar, Post: Dhauladevi, Dyotoli Gunth, Panuwanaula, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Singh
- (B) **Address** : Mr. Ganesh Singh,
S/o Mr. Nain Singh,
Bhanar, Post: Dhauladevi,
Dyotoli Gunth, Panuwanaula,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 03, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3424 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dev Singh S/o Mr. Gaje Singh**, Sindhyamalla, Post: Pitoli, Sariya Malla, District: Almora - 263622, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dev Singh
- (B) **Address** : Mr. Dev Singh,
S/o Mr. Gaje Singh,
Sindhyamalla, Post: Pitoli, Sariya Malla,
District: Almora - 263622,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3425 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pratap Lal S/o Mr. Hira Lal**, Lweta Ladfoda, Post: Chelchhina, District: Almora - 263623, State: Uttarakhand, India, dated December 03, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pratap Lal
- (B) **Address** : Mr. Pratap Lal,
S/o Mr. Hira Lal,
Lweta Ladfoda, Post: Chelchhina,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 03, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3426 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Karam Singh S/o Mr. Gokul Singh**, Doli, Post: Garhgaon, District: Almora - 263623, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Karam Singh
- (B) **Address** : Mr. Karam Singh,
S/o Mr. Gokul Singh,
Doli, Post: Garhgaon,
District: Almora - 263623,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3427 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hari Prasad S/o Mr. Narayan Ram**, Baralu, Post: Baralu, District: Almora - 2636221, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hari Prasad
(B) **Address** : Mr. Hari Prasad,
S/o Mr. Narayan Ram,
Baralu, Post: Baralu,
District: Almora - 263621,
Uttarakhand, India.

(C) **Date of Authorised User Application** : December 05, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3428 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Dev Singh Samant S/o Mr. Hayat Singh**, Chamdungri, Post: Chainpur, District: Pithoragarh - 262541, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dev Singh Samant
- (B) **Address** : Mr. Dev Singh Samant,
S/o Mr. Hayat Singh,
Chamdungri, Post: Chainpur,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3429 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Diwan Singh S/o Mr. Mohan Singh**, Askora, Post: Kanalichina, District: Pithoragarh - 262541, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diwan Singh
- (B) **Address** : Mr. Diwan Singh,
S/o Mr. Mohan Singh,
Askora, Post: Kanalichina,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3430 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Tribhuwan Bhatt S/o Mr. Devi Datt Bhatt**, Chaurhi, Post: Maxirkanda, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tribhuwan Bhatt
- (B) **Address** : Mr. Tribhuwan Bhatt,
S/o Mr. Devi Datt Bhatt,
Chaurhi, Post: Maxirkanda,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3431 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Soban Ram S/o Mr. Kalu Ram Urf Dalip Ram**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Soban Ram
- (B) **Address** : Mr. Soban Ram,
S/o Mr. Kalu Ram Urf Dalip Ram,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3432 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Narendra Singh Mehata S/o Mr. Durga Singh**, 7, Modam, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narendra Singh Mehata
- (B) **Address** : Mr. Narendra Singh Mehata,
S/o Mr. Durga Singh,
7, Modam, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3433 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Indra Singh S/o Mr. Kunvar Singh**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Indra Singh
- (B) **Address** : Mr. Indra Singh,
S/o Mr. Kunvar Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3434 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Arun Kumar S/o Mr. Ayodhya Prasad**, Village: Ghandiyal, Post: Ghandiyal, District: Chamoli - 246444, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Kumar
- (B) **Address** : Mr. Arun Kumar,
S/o Mr. Ayodhya Prasad,
Village: Ghandiyal, Post: Ghandiyal,
District: Chamoli - 246444,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3435 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Singh S/o Mr. Uday Singh**, Kwiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh
- (B) **Address** : Mr. Mohan Singh,
S/o M. Uday Singh,
Kwiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3436 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bahadur Singh S/o Mr. Indra Singh**, 29, Ghorpatta Malla, District: Pithoragarh - 262554, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahadur Singh
- (B) **Address** : Mr. Bahadur Singh,
S/o Mr. Indra Singh,
29, Ghorpatta Malla,
District: Pithoragarh - 262554,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3437 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Keshav Datt Makholiya S/o Mr. Bishan Datt**, Dhanaura, Post: Siltham, District: Pithoragarh - 262501, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Keshav Datt Makholiya
- (B) **Address** : Mr. Keshav Datt Makholiya,
S/o Mr. Bishan Datt,
Dhanaura, Post: Siltham,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3438 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Chandra Shekhar S/o Mr. Devi Datt**, Chaurhi, Post: Mazirkanda, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandra Shekhar
- (B) **Address** : Mr. Chandra Shekhar,
S/o Mr. Devi Datt,
Chaurhi, Post: Mazirkanda,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3439 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ram Singh S/o Mr. Mohan Singh**, Soonakot, Post: Singali, District: Pithoragarh - 262543, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Singh
- (B) **Address** : Mr. Ram Singh,
S/o Mr. Mohan Singh,
Soonakot, Post: Singali,
District: Pithoragarh - 262543,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3440 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhashkar Dutt S/o Mr. Narayan Dutt**, Chauda, Post: Majirkanda, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhashkar Dutt
- (B) **Address** : Mr. Bhashkar Dutt,
S/o Mr. Narayan Dutt,
Chauda, Post: Majirkanda,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3441 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Khadak Singh S/o Mr. Man Singh**, 166, Igyardevi, tharkot, Post: Gurna, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khadak Singh
- (B) **Address** : Mr. Khadak Singh,
S/o Mr. Man Singh,
166, Igyardevi, tharkot, Post: Gurna,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3442 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mrs. Rajani Chand W/o Mr. Anil Chand**, No. 58 Sirkuch, Post: Sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Rajani Chand
- (B) **Address** : Mrs. Rajani Chand,
W/o Mr. Anil Chand,
No. 58 Sirkuch, Post: Sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3443 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Naveen Chandra Pandey S/o Mr. Chakradhar Pandey**, Egyardevi, Post: Gurna, District: Pithoragarh - 262529, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Naveen Chandra Pandey
- (B) **Address** : Mr. Naveen Chandra Pandey,
S/o Mr. Chakradhar Pandey,
Egyardevi, Post: Gurna,
District: Pithoragarh - 262529,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3444 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Devendra Thapa S/o Mr. Jasbir Singh**, No. 33, Kamat Pani, Post: Sirkuchi, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devendra Thapa
- (B) **Address** : Mr. Devendra Thapa,
S/o Mr. Jasbir Singh,
No. 33, Kamat Pani, Post: Sirkuchi,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3445 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Govind Singh Bhandari S/o Mr. Narayan Singh**, Surur, Post: Kanalichina, District: Pithoragarh - 262541, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh Bhandari
- (B) **Address** : Mr. Govind Singh Bhandari,
S/o Mr. Narayan Singh,
Surur, Post: Kanalichina,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3446 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Prem Singh Dhami S/o Mr. Madan Singh Dhami**, Dhurchu, Post: Gaunchh, District: Pithoragarh - 262501, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prem Singh Dhami
- (B) **Address** : Mr. Prem Singh Dhami,
S/o Mr. Madan Singh Dhami,
Dhurchu, Post: Gaunchh,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3447 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Bhupal Singh S/o Mr. Narayan Singh**, Dhurchu, Post: Gaunchh, District: Pithoragarh - 262501, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupal Singh
- (B) **Address** : Mr. Bhupal Singh,
S/o Mr. Narayan Singh,
Dhurchu, Post: Gaunchh,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3448 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganesh Singh S/o Mr. Diwan Singh**, Katiyani, Post: Katiyani, MaunKote, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Singh
- (B) **Address** : Mr. Ganesh Singh,
S/o Mr. Diwan Singh,
Katiyani, Post: Katiyani, MaunKote,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3449 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Mohan Chand S/o Mr. Gopal Chand**, No. 19, Matkora, Post: Sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Chand
- (B) **Address** : Mr. Mohan Chand,
S/o Mr. Gopal Chand,
No. 19, Matkora, Post: Sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3450 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Chanchal Singh Dhami S/o Mr. Uttam Singh Dhami**, Dhurchu Nayabad, Post: Gaunch, District: Pithoragarh - 262501, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chanchal Singh Dhami
- (B) **Address** : Mr. Chanchal Singh Dhami,
S/o Mr. Uttam Singh Dhami,
Dhurchu Nayabad, Post: Gaunch,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3451 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Virendra Singh S/o Mr. Trilok Singh**, Village: Mijhora, Post: Kotali Malli, District: Almora - 263646, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Virendra Singh
- (B) **Address** : Mr. Virendra Singh,
S/o Mr. Trilok Singh,
Village: Mijhora, Post: Kotali Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3452 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Durga Singh S/o Mr. Pratap Singh**, Madalkiya, Post: Madalkiya, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Durga Singh
- (B) **Address** : Mr. Durga Singh,
S/o Mr. Pratap Singh,
Madalkiya, Post: Madalkiya,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : December 05, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3453 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kishor Singh S/o Mr. Man Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated December 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kishor Singh
- (B) **Address** : Mr. Kishor Singh,
S/o Mr. Man Singh,
Quitit, Post: Quitit Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : December 05, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3454 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Pratap Singh S/o Mr. Hayat Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pratap Singh
- (B) **Address** : Mr. Pratap Singh,
S/o Mr. Hayat Singh,
Quitit, Post: Quitit Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3455 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Uday Singh S/o Mr. Govind Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uday Singh
- (B) **Address** : Mr. Uday Singh,
S/o Mr. Govind Singh,
Quitii, Post: Quitii Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3456 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Trilok Singh S/o Mr. Natho Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Trilok Singh
- (B) **Address** : Mr. Trilok Singh,
S/o Mr. Natho Singh,
Quitit, Post: Quitit Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3457 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Naresh Chandra S/o Mr. Prem Datt**, Saimli, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Naresh Chandra
- (B) **Address** : Mr. Naresh Chandra,
S/o Mr. Prem Datt,
Saimli, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3458 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Tej Singh S/o Mr. Lacham Singh**, Ramadi, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tej Singh
- (B) **Address** : Mr. Tej Singh,
S/o Mr. Lacham Singh,
Ramadi, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3459 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ranjeet Ram S/o Mr. Chanar Ram**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjeet Ram
- (B) **Address** : Mr. Ranjeet Ram,
S/o Mr. Chanar Ram,
Quiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3460 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jagdish Chandra S/o Mr. Kashi Ram**, No.9, Sagari, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagdish Chandra
- (B) **Address** : Mr. Jagdish Chandra,
S/o Mr. Kashi Ram,
No.9, Sagari, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3461 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Hayat Singh S/o Mr. Ram Singh**, Rui Sapata, Post: Dor, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hayat Singh
- (B) **Address** : Mr. Hayat Singh,
S/o Mr. Ram Singh,
Rui Sapata, Post: Dor,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3462 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Mangal Singh S/o Mr. Dhan Singh**, Bour Malla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangal Singh
- (B) **Address** : Mr. Mangal Singh,
S/o Mr. Dhan Singh,
Bour Malla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3463 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Madan Singh S/o Mr. Daulat Singh**, No.123, Jakhera, Lamchula, Post: Jakhera, District: Bageshwar - 263635, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madan Singh
- (B) **Address** : Mr. Madan Singh,
S/o Mr. Daulat Singh,
No.123, Jakhera, Lamchula, Post: Jakhera,
District: Bageshwar - 263635,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3464 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Narendra Singh S/o Mr. Khushal Singh**, Dhoktgaoni, Post: Bhaghar, District: Bageshwar - 263632, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narendra Singh
- (B) **Address** : Mr. Narendra Singh,
S/o Mr. Khushal Singh,
Dhoktgaoni, Post: Bhaghar,
District: Bageshwar - 263632,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3465 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rajendra Singh S/o Mr. Hayat Singh**, Ramadi, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Singh
- (B) **Address** : Mr. Rajendra Singh,
S/o Mr. Hayat Singh,
Ramadi, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3466 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Chanchal Singh S/o Mr. Johar Singh**, Bhanar, Post: Bhanar, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chanchal Singh
- (B) **Address** : Mr. Chanchal Singh,
S/o Mr. Johar Singh,
Bhanar, Post: Bhanar,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3467 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Malak Singh S/o Mr. Tej Singh**, Bhanar, Naikana, Post: Bhanar, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Malak Singh
- (B) **Address** : Mr. Malak Singh,
S/o Mr. Tej Singh,
Bhanar, Naikana, Post: Bhanar,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3468 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kedar Singh S/o Mr. Daulat Singh**, Toli, Post: Fulwari Kapkote, District: Bageshwar - 263632, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kedar Singh
- (B) **Address** : Mr. Kedar Singh,
S/o Mr. Daulat Singh,
Toli, Post: Fulwari Kapkote,
District: Bageshwar - 263632,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3469 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bhaskar Chandra Mishra S/o Mr. Suresh Chandra Mishra**, Bamsera, Post: Bharari, District: Bageshwar - 263679, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhaskar Chandra Mishra
- (B) **Address** : Mr. Bhaskar Chandra Mishra,
S/o Mr. Suresh Chandra Mishra,
Bamsera, Post: Bharari,
District: Bageshwar - 263679,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3470 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Hareesh Singh S/o Mr. Jaman Singh**, Village: Dhansena, Post: Charson, District: Bageshwar - 263635, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hareesh Singh
- (B) **Address** : Mr. Hareesh Singh,
S/o Mr. Jaman Singh,
Village: Dhansena, Post: Charson,
District: Bageshwar - 263635,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3471 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Ganga Singh S/o Mr. Bahadur Singh**, Bhanar, Post: Bhanar, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Singh
- (B) **Address** : Mr. Ganga Singh,
S/o Mr. Bahadur Singh,
Bhanar, Post: Bhanar,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3472 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bahadur Singh S/o Mr. Dan Singh**, Gewar, Post: Kausani Estate, District: Bageshwar - 263620, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahadur Singh
- (B) **Address** : Mr. Bahadur Singh,
S/o Mr. Dan Singh,
Gewar, Post: Kausani Estate,
District: Bageshwar - 263620,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3473 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Balwant Singh S/o Mr. Partap Singh**, Ramadi, Post: Shama, District: Bageshwar - 263633, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balwant Singh
- (B) **Address** : Mr. Balwant Singh,
S/o Mr. Partap Singh,
Ramadi, Post: Shama,
District: Bageshwar - 263633,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3474 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Heera Singh S/o Mr. Rajendra Singh**, Bajwar, Post: Patali, District: Bageshwar - 263641, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Heera Singh
- (B) **Address** : Mr. Heera Singh,
S/o Mr. Rajendra Singh,
Bajwar, Post: Patali,
District: Bageshwar - 263641,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3475 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Bahadur Ram S/o Mr. Devi Ram**, Wajyula, Post: Wajyula, District: Bageshwar - 263635, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahadur Ram
- (B) **Address** : Mr. Bahadur Ram,
S/o Mr. Devi Ram,
Wajyula, Post: Wajyula,
District: Bageshwar - 263635,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3476 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Dikambar Ram S/o Mr. Anup Ram**, Hararhamaulekhi, Post: Harara, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dikambar Ram
- (B) **Address** : Mr. Dikambar Ram,
S/o Mr. Anup Ram,
Hararhamaulekhi, Post: Harara,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3477 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Rewadhar S/o Mr. Radhapati**, No. 41, Machhor, Post: Machhor, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rewadhar
- (B) **Address** : Mr. Rewadhar,
S/o Mr. Radhapati,
No. 41, Machhor, Post: Machhor,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3478 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Govind Singh S/o Mr. Bhim Singh**, H. No. 76 Maan Singh Nagar, Post: Chugitti, Jalandhar, District: Almora - 144009, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Singh
- (B) **Address** : Mr. Govind Singh,
S/o Mr. Bhim Singh,
H. No. 76 Maan Singh Nagar,
Post: Chugitti, Jalandhar,
District: Almora - 144009,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3479 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Ganga Dutt S/o Mr. Durga Dutt**, H. No. 25, Dharkot, Post: Machhor, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganga Dutt
- (B) **Address** : Mr. Ganga Dutt,
S/o Mr. Durga Dutt,
H. No. 25, Dharkot, Post: Machhor,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3480 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Kamal Singh S/o Mr. Pratap Singh**, Kotali Talli, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Singh
- (B) **Address** : Mr. Kamal Singh,
S/o Mr. Pratap Singh,
Kotali Talli, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3481 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Khadak Singh S/o Mr. Jasod Singh**, Toluyun, Post: Toluyun, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khadak Singh
- (B) **Address** : Mr. Khadak Singh,
S/o Mr. Jasod Singh,
Toluyun, Post: Toluyun,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3482 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Sher Singh S/o Mr. Dev Singh**, Kotali Talli, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sher Singh
- (B) **Address** : Mr. Sher Singh,
S/o Mr. Dev Singh,
Kotali Talli, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3483 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**


Application is made by, **Mr. Tirlok Singh S/o Mr. Hayat Singh**, Kotali Talli, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tirlok Singh
- (B) **Address** : Mr. Tirlok Singh,
S/o Mr. Hayat Singh,
Kotali Talli, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3484 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Raghuvar Singh S/o Mr. Dan Singh**, Toluyun, Post: Toluyun, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raghuvar Singh
- (B) **Address** : Mr. Raghuvar Singh,
S/o Mr. Dan Singh,
Toluyun, Post: Toluyun,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3485 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Gopal Singh S/o Mr. Umed Singh**, Baudtalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Umed Singh,
Baudtalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. - 3486 in respect of Uttarakhand Tejpat
Registered GI Application No. -520**

Application is made by, **Mr. Jodha Singh S/o Mr. Chinta Singh**, No. 19, Mijhoda, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jodha Singh
- (B) **Address** : Mr. Jodha Singh,
S/o Mr. Chinta Singh,
No. 19, Mijhoda, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3487 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Jiwan Singh S/o Mr. Kamal Singh**, Mijhora, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jiwan Singh
- (B) **Address** : Mr. Jiwan Singh,
S/o Mr. Kamal Singh,
Mijhora, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3488 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Indra Singh S/o Mr. Ratan Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Indra Singh
- (B) **Address** : Mr. Indra Singh,
S/o Mr. Ratan Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3489 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. N.S. Rawat S/o Mr. L.S. Rawat**, No. 362, G-9 New Karhaira Colony Mohan Nagar Ghaziabad, District: Almora - 201007, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. N.S. Rawat
- (B) **Address** : Mr. N.S. Rawat,
S/o Mr. L.S. Rawat,
No. 362, G-9 New Karhaira Colony,
Mohan Nagar Ghaziabad,
District: Almora - 201007,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3490 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gopal Singh S/o Mr. Kamal Singh**, Saunkhati, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Kamal Singh,
Saunkhati, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3491 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Lacham Singh S/o Mr. Nar Singh**, Kothal Gaon, Post: Tolyon, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lacham Singh
- (B) **Address** : Mr. Lacham Singh,
S/o Mr. Nar Singh,
Kothal Gaon, Post: Tolyon,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3492 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mohan Chandra S/o Mr. Moti Ram**, No. 10, Khururi, Post: Dola, District: Almora - 263660, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Chandra
- (B) **Address** : Mr. Mohan Chandra,
S/o Mr. Moti Ram,
No. 10, Khururi, Post: Dola,
District: Almora - 263660,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3493 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Chandan Singh S/o Mr. Than Singh**, Kotali Talli, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandan Singh
- (B) **Address** : Mr. Chandan Singh,
S/o Mr. Than Singh,
Kotali Talli, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3494 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Uttam Singh S/o Mr. Dan Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Singh
- (B) **Address** : Mr. Uttam Singh,
S/o Mr. Dan Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3495 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Arjun Singh S/o Mr. Mohan Singh**, Bhiwani, Post: Bhiwani, District: Almora - 127021, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Arjun Singh
(B) **Address** : Mr. Arjun Singh,
S/o Mr. Mohan Singh,
Bhiwani, Post: Bhiwani,
District: Almora - 127021,
Uttarakhand, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3496 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Dhan Singh S/o Mr. Lacham Singh**, Mijhora, Post: Kotuli Malli, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhan Singh
- (B) **Address** : Mr. Dhan Singh,
S/o Mr. Lacham Singh,
Mijhora, Post: Kotuli Malli,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3497 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mrs. Pushpa Devi W/o Mr. Heera Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Pushpa Devi
- (B) **Address** : Mrs. Pushpa Devi,
W/o Mr. Heera Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3498 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Kundan Singh S/o Mr. Dhan Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundan Singh
- (B) **Address** : Mr. Kundan Singh,
S/o Mr. Dhan Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3499 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Surendra Singh S/o Mr. Dan Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surendra Singh
- (B) **Address** : Mr. Surendra Singh,
S/o Mr. Dan Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3500 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Harish Chandra Singh S/o Mr. Nandan Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Harish Chandra Singh
(B) **Address** : Mr. Harish Chandra Singh,
S/o Mr. Nandan Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3501 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Dev Ram S/o Mr. Lalu Ram**, No. 12, Ganv-Ringu, Post: Ganv-Ringu, District: Pithoragarh - 262554, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dev Ram
- (B) **Address** : Mr. Dev Ram,
S/o Mr. Lalu Ram,
No. 12, Ganv-Ringu, Post: Ganv-Ringu,
District: Pithoragarh - 262554,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3502 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Jagdish Singh Mehta S/o Mr. Dalip Singh**, Baidu Mahar, Post: Quiti, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagdish Singh Mehta
- (B) **Address** : Mr. Jagdish Singh Mehta,
S/o Mr. Dalip Singh,
Baidu Mahar, Post: Quiti,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3503 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pushkar Singh S/o Mr. Umed Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pushkar Singh
- (B) **Address** : Mr. Pushkar Singh,
S/o Mr. Umed Singh,
Quititi, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3504 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Lacham Singh S/o Mr. Maan Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lacham Singh
- (B) **Address** : Mr. Lacham Singh,
S/o Mr. Maan Singh,
Quititi, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3505 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gopal Singh S/o Mr. Nain Singh**, No. 95, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Nain Singh,
No. 95, Quiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3506 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mrs. Jamuna Devi W/o Mr. Sovan Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jamuna Devi
- (B) **Address** : Mrs. Jamuna Devi,
W/o Mr. Sovan Singh,
Quiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3507 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pan Singh S/o Mr. Kunvar Singh**, Dogra, Post: Dogara, District: Nainital - 263126, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pan Singh
- (B) **Address** : Mr. Pan Singh,
S/o Mr. Kunvar Singh,
Dogra, Post: Dogara,
District: Nainital - 263126,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3508 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Vijay Prasad Bhatt S/o Mr. Rameshwar Prasad Bhatt**, No. 456, H.R.D.I Mandal, Lower Bajar ward No. 04, Mandal, Chamoli, District: Chamoli - 246401, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Prasad Bhatt
- (B) **Address** : Mr. Vijay Prasad Bhatt,
S/o Mr. Rameshwar Prasad Bhatt,
No. 456, H.R.D.I Mandal, Lower Bajar ward,
No. 04, Mandal,
District: Chamoli - 246401,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3509 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rabindra Singh S/o Mr. Ram Singh**, Bairagana, Post: Bairagana, District: Chamoli - 246401, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rabindra Singh
- (B) **Address** : Mr. Rabindra Singh,
S/o Mr. Ram Singh,
Bairagana, Post: Bairagana,
District: Chamoli - 246401,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3510 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Netra Singh S/o Mr. Hayat Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Netra Singh
- (B) **Address** : Mr. Netra Singh,
S/o Mr. Hayat Singh,
Quititi, Post: Quititi Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3511 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhagat Singh S/o Mr. Dhan Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagat Singh
- (B) **Address** : Mr. Bhagat Singh,
S/o Mr. Dhan Singh,
Quititi, Post: Quititi Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3512 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mahednra Singh S/o Mr. Raghuwar Singh**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahednra Singh
- (B) **Address** : Mr. Mahednra Singh,
S/o Mr. Raghuwar Singh,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3513 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Shyam Ram S/o Mr. Bachchi Ram**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shyam Ram
- (B) **Address** : Mr. Shyam Ram,
S/o Mr. Bachchi Ram,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3514 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Narayan Singh S/o Mr. Pan Singh**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Singh
- (B) **Address** : Mr. Narayan Singh,
S/o Mr. Pan Singh,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3515 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Narendra Joshi S/o Mr. Jeevanand Josh**, Jaul, Post: Shyamtal, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narendra Joshi
- (B) **Address** : Mr. Narendra Joshi,
S/o Mr. Jeevanand Josh,
Jaul, Post: Shyamtal,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3516 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Kundan Singh S/o Mr. Narayan Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundan Singh
- (B) **Address** : Mr. Kundan Singh,
S/o Mr. Narayan Singh,
Quitit, Post: Quitit Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3517 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Mohan Singh S/o Mr. Daleep Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh
- (B) **Address** : Mr. Mohan Singh,
S/o Mr. Daleep Singh,
Quiti, Post: Quiti Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3518 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Laxman Ram S/o Mr. Fakir Ram**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Ram
- (B) **Address** : Mr. Laxman Ram,
S/o Mr. Fakir Ram,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3519 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mohan Singh S/o Mr. Nath Singh**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Singh
- (B) **Address** : Mr. Mohan Singh,
S/o Mr. Nath Singh,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3520 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Kailash Singh S/o Mr. Dayal Singh**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kailash Singh
- (B) **Address** : Mr. Kailash Singh,
S/o Mr. Dayal Singh,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3521 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajendra Singh S/o Mr. Aan Singh**, Dhura, Post: Sukhidhang, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Singh
- (B) **Address** : Mr. Rajendra Singh,
S/o Mr. Aan Singh,
Dhura, Post: Sukhidhang,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3522 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Anil Kumar Chaurakoti S/o Mr. Narayan Datt**, Jaul, Post: Shyamtal, District: Champawat - 262523, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Kumar Chaurakoti
- (B) **Address** : Mr. Anil Kumar Chaurakoti,
S/o Mr. Narayan Datt,
Jaul, Post: Shyamtal,
District: Champawat - 262523,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3523 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Bhagat Singh S/o Mr. Harachan Singh**, Quiti, Post: Quiti Gds, District: Pithoragarh - 262553, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagat Singh
- (B) **Address** : Mr. Bhagat Singh,
S/o Mr. Harachan Singh,
Quitit, Post: Quitit Gds,
District: Pithoragarh - 262553,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3524 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Lal Singh Negi S/o Mr. Pan Singh**, No. 03, Phapha, Post: Uchhaiti, District: Pithoragarh - 262554, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lal Singh Negi
- (B) **Address** : Mr. Lal Singh Negi,
S/o Mr. Pan Singh,
No. 03, Phapha, Post: Uchhaiti,
District: Pithoragarh - 262554,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3525 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Kamal Lal S/o Mr. Radhe Lal**, Dewal, Post: Askote, District: Pithoragarh - 262543, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Lal
- (B) **Address** : Mr. Kamal Lal,
S/o Mr. Radhe Lal,
Dewal, Post: Askote,
District: Pithoragarh - 262543,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3526 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajender Singh S/o Mr. Chandra Singh**, Bourmalla, Post: Bhaunkhal, District: Almora - 263646, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajender Singh
(B) **Address** : Mr. Rajender Singh,
S/o Mr. Chandra Singh,
Bourmalla, Post: Bhaunkhal,
District: Almora - 263646,
Uttarakhand, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3527 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gopal Singh S/o Mr. Hayat Singh**, Chamdungri, Post: Chainpur, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Hayat Singh,
Chamdungri, Post: Chainpur,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3528 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Diwan Singh S/o Mr. Jauhar Singh**, Dhamigoan, Chauki, Post: Govarsa, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diwan Singh
- (B) **Address** : Mr. Diwan Singh,
S/o Mr. Jauhar Singh,
Dhamigoan, Chauki, Post: Govarsa,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3529 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Naresh Chand S/o Mr. Shyam Chand**, Sirkuch ,Post: Sirkuch, District: Pithoragarh - 262521, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Naresh Chand
- (B) **Address** : Mr. Naresh Chand,
S/o Mr. Shyam Chand,
Sirkuch ,Post: Sirkuch,
District: Pithoragarh - 262521,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3530 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pushkar Singh S/o Mr. Sher Singh**, No. 67, Baramau, Post: Baramau, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pushkar Singh
- (B) **Address** : Mr. Pushkar Singh,
S/o Mr. Sher Singh,
No. 67, Baramau, Post: Baramau,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3531 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Kishan Singh S/o Mr. Narayan Singh**, Dhurchu, Post: Gaunchh, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kishan Singh
- (B) **Address** : Mr. Kishan Singh,
S/o Mr. Narayan Singh,
Dhurchu, Post: Gaunchh,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3532 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Suresh Singh S/o Mr. Shoban Singh**, Dhurchu, Post: Gaunchh, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Singh
- (B) **Address** : Mr. Suresh Singh,
S/o Mr. Shoban Singh,
Dhurchu, Post: Gaunchh,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3533 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Surendra Singh Gurung S/o Mr. Narayan Singh**, Doli, Post: Pandeygaon, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surendra Singh Gurung
- (B) **Address** : Mr. Surendra Singh Gurung,
S/o Mr. Narayan Singh,
Doli, Post: Pandeygaon,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**




- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3534 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Kharak Singh S/o Mr. Bhawan Singh**, No. 51, Barmau, Post: Barmau, District: Pithoragarh - 262501, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kharak Singh
- (B) **Address** : Mr. Kharak Singh,
S/o Mr. Bhawan Singh,
No. 51, Barmau, Post: Barmau,
District: Pithoragarh - 262501,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3535 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mrs. Aanandi Devi W/o Mr. Sundar Singh Samant**, Chamdungri, Post: Chainpur, District: Pithoragarh - 262541, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Aanandi Devi
- (B) **Address** : Mrs. Aanandi Devi,
W/o Mr. Sundar Singh Samant,
Chamdungri, Post: Chainpur,
District: Pithoragarh - 262541,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3536 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pramod Singh S/o Mr. Jagat Singh**, Pali, Jamunachatti, District: Uttarkashi - 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Singh
- (B) **Address** : Mr. Pramod Singh,
S/o Mr. Jagat Singh,
Pali, Jamunachatti,
District: Uttarkashi - 249141,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3537 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Virendra Singh S/o Mr. Gabbar Singh**, Chakragaon, Post: Burkot, District: Uttarkashi - 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Virendra Singh
- (B) **Address** : Mr. Virendra Singh,
S/o Mr. Gabbar Singh,
Chakragaon, Post: Burkot,
District: Uttarkashi - 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3538 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Chaman Lal S/o Mr. Fakeera Lal**, No. 62, Deharadun Road, Tunalka, Post: Nougaoon, District: Uttarkashi - 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chaman Lal
- (B) **Address** : Mr. Chaman Lal,
S/o Mr. Fakeera Lal,
No. 62, Deharadun Road, Tunalka,
Post: Nougaoon,
District: Uttarkashi - 249141,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3539 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Pyare Lal S/o Mr. Ratan Das**, Seku, Post: Bhankoli, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pyare Lal
- (B) **Address** : Mr. Pyare Lal,
S/o Mr. Ratan Das,
Seku, Post: Bhankoli,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3540 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pratap Singh S/o Mr. Tikaram**, Seku, Post: Bhankoli, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pratap Singh
- (B) **Address** : Mr. Pratap Singh,
S/o Mr. Tikaram,
Seku, Post: Bhankoli,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo consists of the text 'UTTARAKHAND TEJPAT' in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3541 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Suresh Lal S/o Mr. Barfiya Lal**, No. 20, Purola Road, Post: Nangaon, District: Uttarkashi - 249171, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Lal
- (B) **Address** : Mr. Suresh Lal,
S/o Mr. Barfiya Lal,
No. 20, Purola Road, Post: Nangaon,
District: Uttarkashi - 249171,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3542 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Soban Lal S/o Mr. Heenga**, No. 43, Rajgarhi Road, Koti Manpa, Post: Gangtadi, District: Uttarkashi - 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Soban Lal
- (B) **Address** : Mr. Soban Lal,
S/o Mr. Heenga,
No. 43, Rajgarhi Road, Koti Manpa,
Post: Gangtadi,
District: Uttarkashi - 249141,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3543 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhagwan Singh S/o Mr. Fulak Singh**, Paletha, Post: Bagasu, District: Uttarkashi - 249171, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagwan Singh
- (B) **Address** : Mr. Bhagwan Singh,
S/o Mr. Fulak Singh,
Paletha, Post: Bagasu,
District: Uttarkashi - 249171,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains and a light blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3544 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mahadev Singh S/o Mr. Jagendra Singh**, No. 25, Koti Manpa, Post: Gangtari, District: Uttarkashi - 249141, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Singh
- (B) **Address** : Mr. Mahadev Singh,
S/o Mr. Jagendra Singh,
No. 25, Koti Manpa, Post: Gangtari,
District: Uttarkashi - 249141,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3545 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Balmiya S/o Mr. Tota**, No. 12, 12, Tunalka, Post: Naugaon, District: Uttarkashi - 249171, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balmiya
- (B) **Address** : Mr. Balmiya,
S/o Mr. Tota,
No. 12, 12, Tunalka, Post: Naugaon,
District: Uttarkashi - 249171,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3546 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Matvar Singh S/o Mr. Bachan Singh**, Panjyala, Post: Boun Dunda, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Matvar Singh
- (B) **Address** : Mr. Matvar Singh,
S/o Mr. Bachan Singh,
Panjyala, Post: Boun Dunda,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3547 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Brajpal Singh S/o Mr. Jaya Singh**, No. 52, Genwala, Post: Raturisera, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Brajpal Singh
- (B) **Address** : Mr. Brajpal Singh,
S/o Mr. Jaya Singh,
No. 52, Genwala, Post: Raturisera,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a prominent vein, set against a background of a mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3548 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Chandra Mani S/o Mr. Jagat Ram**, Barethi, Post: Matli, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandra Mani
- (B) **Address** : Mr. Chandra Mani,
S/o Mr. Jagat Ram,
Barethi, Post: Matli,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3549 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rambharosha S/o Mr. Sher Singh**, Seku, Post: Bhankoli, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rambharosha
- (B) **Address** : Mr. Rambharosha,
S/o Mr. Sher Singh,
Seku, Post: Bhankoli,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3550 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Narendra Singh S/o Mr. Kedar Singh**, Kuroli, Mustik-Saur, Seku, Post: Bhankoli, District: Uttarkashi - 249193, State: Uttarakhand, India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narendra Singh
- (B) **Address** : Mr. Narendra Singh,
S/o Mr. Kedar Singh,
Kuroli, Mustik-Saur, Seku,
Post: Bhankoli,
District: Uttarkashi - 249193,
Uttarakhand, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3551 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Divan Ram S/o Mr. Joga Ram**, Kamajyoola, Post: Raigaon, Dist: Champawat, State: Uttarakhand – 262527. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Divan Ram
- (B) **Address** : Mr. Divan Ram,
S/o Mr. Joga Ram,
Kamajyoola, Post: Raigaon,
Dist: Champawat,
Uttarakhand – 262527, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3552 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajendar Singh S/o Mr. Ram Singh**, Tarag, Post: Gallagaon, Dist: Champawat, State: Uttarakhand – 262524. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendar Singh
- (B) **Address** : Mr. Rajendar Singh,
S/o Mr. Ram Singh,
Tarag, Post: Gallagaon,
Dist: Champawat,
Uttarakhand – 262524, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3553 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Khiland S/o Mr. Roopadev**, H. No. 47, Nandola, Dist: Champawat, State: Uttarakhand – 262523. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khiland
- (B) **Address** : Mr. Khiland,
S/o Mr. Roopadev,
H. No. 47, Nandola,
Dist: Champawat,
Uttarakhand – 262523, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3554 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Keshav Dutt Joshi S/o Mr. Nandaballabh**, Kajeena, Post: Mulakot, Dist: Champawat, State: Uttarakhand – 262580. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Keshav Dutt Joshi
- (B) **Address** : Mr. Keshav Dutt Joshi,
S/o Mr. Nandaballabh,
Kajeena, Post: Mulakot,
Dist: Champawat,
Uttarakhand – 262580, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3555 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Deepak Chandra S/o Mr. Khimanand**, Kimwari, Post: Jhudeli, Dist: Champawat, State: Uttarakhand – 262580. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Chandra
- (B) **Address** : Mr. Deepak Chandra,
S/o Mr. Khimanand,
Kimwari, Post: Jhudeli,
Dist: Champawat,
Uttarakhand – 262580, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3556 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bachu Ram S/o Mr. Jay Datt**, No. 47, Amori, Post: Amori, Dist: Champawat, State: Uttarakhand – 262523. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bachu Ram
- (B) **Address** : Mr. Bachu Ram,
S/o Mr. Jay Datt,
No. 47, Amori, Post: Amori,
Dist: Champawat,
Uttarakhand – 262523, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3557 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Ishwari Datt Bhatt S/o Mr. Mahadev Bhatt**, Bhumwari, Post: Bhumwari Pati, Dist: Champawat, State: Uttarakhand – 262528. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ishwari Datt Bhatt
- (B) **Address** : Mr. Ishwari Datt Bhatt,
S/o Mr. Mahadev Bhatt,
Bhumwari, Post: Bhumwari Pati,
Dist: Champawat,
Uttarakhand – 262528, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3558 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Daya Krishan S/o Mr. Narayan Datt**, Bhigarada, Post: Bhigarada, Dist: Champawat, State: Uttarakhand – 262528. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Daya Krishan
- (B) **Address** : Mr. Daya Krishan,
S/o Mr. Narayan Datt,
Bhigarada, Post: Bhigarada,
Dist: Champawat,
Uttarakhand – 262528, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3559 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gopal Datt S/o Mr. Het Ram**, Kot Amori, Post: Amori, Dist: Champawat, State: Uttarakhand – 262523. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Datt
- (B) **Address** : Mr. Gopal Datt,
S/o Mr. Het Ram,
Kot Amori, Post: Amori,
Dist: Champawat,
Uttarakhand – 262523, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3560 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Devaki Nandan Bhatt S/o Mr. Durga Datt**, Bhigarada, Post: Bhigarada, Dist: Champawat, State: Uttarakhand – 262528. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Devaki Nandan Bhatt
(B) **Address** : Mr. Devaki Nandan Bhatt,
S/o Mr. Durga Datt,
Bhigarada, Post: Bhigarada,
Dist: Champawat,
Uttarakhand – 262528, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**




(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3561 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Shivraj Singh S/o Mr. Laxman Singh Mehta**, Pati, Post: Pati, Dist: Champawat, State: Uttarakhand – 262528. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivraj Singh
- (B) **Address** : Mr. Shivraj Singh,
S/o Mr. Laxman Singh Mehta,
Pati, Post: Pati,
Dist: Champawat,
Uttarakhand – 262528, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3562 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Jay Prakash S/o Mr. Jeet Ram Uniyal**, Juspur Chak, Post: Sarot, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jay Prakash
(B) **Address** : Mr. Jay Prakash,
S/o Mr. Jeet Ram Uniyal,
Juspur Chak, Post: Sarot,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**




(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3563 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Kedar Singh Padiyar S/o Mr. Madan Singh Padiyar**, Doban, Post: Sarot, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kedar Singh Padiyar
- (B) **Address** : Mr. Kedar Singh Padiyar,
S/o Mr. Madan Singh Padiyar,
Doban, Post: Sarot,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3564 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Tika Singh Chauhan S/o Mr. Jeet Singh Chauhan**, Sarot, Post: Sarot, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tika Singh Chauhan
(B) **Address** : Mr. Tika Singh Chauhan,
S/o Mr. Jeet Singh Chauhan,
Sarot, Post: Sarot,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3565 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gattu Ram S/o Mr. Harku Ram**, Gojmer, Post: Cheniyali, Sera, Dist: Tehri Garhwal, State: Uttarakhand – 249196. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gattu Ram
- (B) **Address** : Mr. Gattu Ram,
S/o Mr. Harku Ram,
Gojmer, Post: Cheniyali, Sera,
Dist: Tehri Garhwal,
Uttarakhand – 249196, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3566 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Buddhi Singh S/o Mr. Jeet Singh**, Pawkhal, Post: Nagrajadhar, Dist: Tehri Garhwal, State: Uttarakhand – 249196. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Buddhi Singh
- (B) **Address** : Mr. Buddhi Singh,
S/o Mr. Jeet Singh,
Pawkhal, Post: Nagrajadhar,
Dist: Tehri Garhwal,
Uttarakhand – 249196, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3567 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajaneesh Kant S/o Mr. Mahidhar Prasad**, Panchur, Post: Panchur, Dist: Tehri Garhwal, State: Uttarakhand – 249121. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajaneesh Kant
- (B) **Address** : Mr. Rajaneesh Kant,
S/o Mr. Mahidhar Prasad,
Panchur, Post: Panchur,
Dist: Tehri Garhwal,
Uttarakhand – 249121, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3568 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Rajpal Singh Panwar S/o Mr. Sher Singh**, Dharwalgaon, Post: Kandi Saud, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajpal Singh Panwar
- (B) **Address** : Mr. Rajpal Singh Panwar,
S/o Mr. Sher Singh,
Dharwalgaon, Post: Kandi Saud,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3569 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Jot Singh S/o Mr. Nattha Singh**, Panchur, Post: Panchur, Dist: Tehri Garhwal, State: Uttarakhand – 249121. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jot Singh
- (B) **Address** : Mr. Jot Singh,
S/o Mr. Nattha Singh,
Panchur, Post: Panchur,
Dist: Tehri Garhwal,
Uttarakhand – 249121, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3570 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Dhiraj Singh Rana S/o Mr. Fagan Singh Rana**, Sarot, Post: Sarot, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhiraj Singh Rana
- (B) **Address** : Mr. Dhiraj Singh Rana,
S/o Mr. Fagan Singh Rana,
Sarot, Post: Sarot,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3571 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhagwan Singh Negi S/o Mr. Kundan Singh Negi**, Bagi, Post: Nagani Sera, Dist: Tehri Garhwal, State: Uttarakhand – 249175. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagwan Singh Negi
- (B) **Address** : Mr. Bhagwan Singh Negi,
S/o Mr. Kundan Singh,
Bagi, Post: Nagani Sera,
Dist: Tehri Garhwal,
Uttarakhand – 249175, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3572 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Purusottam Datt S/o Mr. Mukand Ram**, Jijli, Post: Nagiri, Dist: Tehri Garhwal, State: Uttarakhand – 249175. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Purusottam Datt
- (B) **Address** : Mr. Purusottam Datt,
S/o Mr. Mukand Ram,
Jijli, Post: Nagiri,
Dist: Tehri Garhwal,
Uttarakhand – 249175, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3573 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Keshva Nand Maithani S/o Mr. Jyoti Prasad Maithani**, Jijli, Post: Nagiri, Dist: Tehri Garhwal, State: Uttarakhand – 249175. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Keshva Nand Maithani
- (B) **Address** : Mr. Keshva Nand Maithani,
S/o Mr. Jyoti Prasad Maithani,
Jijli, Post: Nagiri,
Dist: Tehri Garhwal,
Uttarakhand – 249175, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3574 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mrs. Rekha Bhatt W/o Mr. Gopal Ram Bhatt**, No. 8A333, Cowerd Market, Post: Garhwal, Dist: Tehri Garhwal, State: Uttarakhand – 249001. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Rekha Bhatt
- (B) **Address** : Mrs. Rekha Bhatt,
W/o Mr. Gopal Ram Bhatt,
No. 8A333, Cowerd Market, Post: Garhwal,
Dist: Tehri Garhwal,
Uttarakhand – 249001, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3575 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Vijaypal Singh Chauhan S/o Mr. Sundar Singh**, Sarot, Post: Sarot, Dist: Tehri Garhwal, State: Uttarakhand – 249132. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijaypal Singh Chauhan
- (B) **Address** : Mr. Vijaypal Singh Chauhan,
S/o Mr. Sundar Singh,
Sarot, Post: Sarot,
Dist: Tehri Garhwal,
Uttarakhand – 249132, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3576 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Shoban Singh Bhoj S/o Mr. Narayan Singh**, Bhatuli, Post: Ayarpani, Dist: Almora, State: Uttarakhand – 263601. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shoban Singh Bhoj
- (B) **Address** : Mr. Shoban Singh Bhoj,
S/o Mr. Narayan Singh,
Bhatuli, Post: Ayarpani,
Dist: Almora,
Uttarakhand – 263601, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3577 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Gopal Singh S/o Mr. Bahadur Singh**, Someshwar, Post: Someshwar, Dist: Almora, State: Uttarakhand – 263601. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Singh
- (B) **Address** : Mr. Gopal Singh,
S/o Mr. Bahadur Singh,
Someshwar, Post: Someshwar,
Dist: Almora,
Uttarakhand – 263601, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3578 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mohan Ram S/o Mr. Bheem Ram**, Mujhali, Post: Goluchhina, Dist: Almora, State: Uttarakhand – 263601. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Ram
- (B) **Address** : Mr. Mohan Ram,
S/o Mr. Bheem Ram,
Mujhali, Post: Goluchhina,
Dist: Almora,
Uttarakhand – 263601, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3579 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Harish Singh S/o Mr. Trilok Singh**, No. 75, Chitar, Post: Chitar, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Singh
- (B) **Address** : Mr. Harish Singh,
S/o Mr. Trilok Singh,
No. 75, Chitar, Post: Chitar,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3580 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhopal Singh S/o Mr. Madhav Singh**, Paili, Post: Taragtal, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhopal Singh
- (B) **Address** : Mr. Bhopal Singh,
S/o Mr. Madhav Singh,
Paili, Post: Taragtal,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for 'Uttarakhand Tejpat' consists of the text 'UTTARAKHAND TEJPAT' in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3581 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Har Singh S/o Mr. Anand Singh**, Todhara, Post: Dunagiri, Dist: Almora, State: Uttarakhand – 263653. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Har Singh
- (B) **Address** : Mr. Har Singh,
S/o Mr. Anand Singh,
Todhara, Post: Dunagiri,
Dist: Almora,
Uttarakhand – 263653, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3582 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Navin Singh S/o Mr. Bhawan Singh**, Bhandargaon, Post: Bagwalipokhar, Dist: Almora, State: Uttarakhand – 263621. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navin Singh
- (B) **Address** : Mr. Navin Singh,
S/o Mr. Bhawan Singh,
Bhandargaon, Post: Bagwalipokhar,
Dist: Almora,
Uttarakhand – 263621, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3583 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhupal Singh S/o Mr. Ranjeet Singh**, No. 13, Nyauni, Post: Taragtal, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupal Singh
- (B) **Address** : Mr. Bhupal Singh,
S/o Mr. Ranjeet Singh,
No. 13, Nyauni, Post: Taragtal,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3584 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Bache Singh S/o Mr. Nar Singh**, No. 23,Paili, Post: Taragtal, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bache Singh
- (B) **Address** : Mr. Bache Singh,
S/o Mr. Nar Singh,
No. 23,Paili, Post: Taragtal,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3585 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Shiv Singh S/o Mr. Keshar Singh**, Korní, Post: Chhitar, Paili, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shiv Singh
- (B) **Address** : Mr. Shiv Singh,
S/o Mr. Keshar Singh,
Korní, Post: Chhitar, Paili,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3586 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Ram Singh S/o Mr. Keshar Singh**, No. 94, Post: Chhitar, Paili, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Singh
- (B) **Address** : Mr. Ram Singh,
S/o Mr. Keshar Singh,
No. 94, Post: Chhitar, Paili,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3587 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Chandan Singh S/o Mr. Gopal Singh**, Korn, Post: Chhitar, Paili, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandan Singh
- (B) **Address** : Mr. Chandan Singh,
S/o Mr. Gopal Singh,
Korn, Post: Chhitar, Paili,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3588 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bache Singh S/o Mr. Anand Singh**, Chhitar, Post: Chhitar, Paili, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bache Singh
- (B) **Address** : Mr. Bache Singh,
S/o Mr. Anand Singh,
Chhitar, Post: Chhitar, Paili,
Dist: Almora,
Uttarakhand – 263656, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3589 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Prabhat Singh Bisht S/o Mr. Keshar Singh Bisht**, ChhaniLwesal, Post: Chhani, Dist: Almora, State: Uttarakhand – 263629. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prabhat Singh Bisht
- (B) **Address** : Mr. Prabhat Singh Bisht,
S/o Mr. Keshar Singh Bisht,
ChhaniLwesal, Post: Chhani,
Dist: Almora,
Uttarakhand – 263629, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3590 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Pankaj Bhakuni S/o Mr. Kundan Singh Bhakuni**, Bhaisori, Post: Bhaisori, Dist: Almora, State: Uttarakhand – 263601. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pankaj Bhakuni
- (B) **Address** : Mr. Pankaj Bhakuni,
S/o Mr. Kundan Singh Bhakuni,
Bhaisori, Post: Bhaisori,
Dist: Almora,
Uttarakhand – 263601, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black rectangular border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3591 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Nand Kishor S/o Mr. Hari Ram**, Malyalgoan, Post: Kulsebi, Dist: Almora, State: Uttarakhand – 263652. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nand Kishor
- (B) **Address** : Mr. Nand Kishor,
S/o Mr. Hari Ram,
Malyalgoan, Post: Kulsebi,
Dist: Almora,
Uttarakhand – 263652, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3592 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pradeep Verma S/o Mr. Dharma Chandra Verma**, Ratkhal, Post: Dunagiri, Dist: Almora, State: Uttarakhand – 263653. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradeep Verma
- (B) **Address** : Mr. Pradeep Verma,
S/o Mr. Dharma Chandra Verma,
Ratkhal, Post: Dunagiri,
Dist: Almora,
Uttarakhand – 263653, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3593 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Harish Nath S/o Mr. Dhan Nath**, Todhara, Post: Dunagiri, Dist: Almora, State: Uttarakhand – 263653. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harish Nath
- (B) **Address** : Mr. Harish Nath,
S/o Mr. Dhan Nath,
Todhara, Post: Dunagiri,
Dist: Almora,
Uttarakhand – 263653, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3594 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Bishan Singh S/o Mr. Pan Singh**, Chari, Post: Dunagiri, Dist: Almora, State: Uttarakhand – 263653. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bishan Singh
- (B) **Address** : Mr. Bishan Singh,
S/o Mr. Pan Singh,
Chari, Post: Dunagiri,
Dist: Almora,
Uttarakhand – 263653, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3595 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mahendra Singh S/o Mr. Govind Singh**, Syal Suna, Post: Masar, Dist: Almora, State: Uttarakhand – 263645. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahendra Singh
- (B) **Address** : Mr. Mahendra Singh,
S/o Mr. Govind Singh,
Syal Suna, Post: Masar,
Dist: Almora,
Uttarakhand – 263645, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3596 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Girish Ram S/o Mr. Dhani Ram**, Gewar, Post: Gewar, Dist: Almora, State: Uttarakhand – 263653. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girish Ram
- (B) **Address** : Mr. Girish Ram,
S/o Mr. Dhani Ram,
Gewar, Post: Gewar,
Dist: Almora,
Uttarakhand – 263653, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for 'Uttarakhand Tejpat' consists of the text 'UTTARAKHAND TEJPAT' in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3597 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Madan Mohan S/o Mr. Bishan Dutt**, Talli Mirai, Post: Malli Mirai, Dist: Almora, State: Uttarakhand – 263645. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madan Mohan
- (B) **Address** : Mr. Madan Mohan,
S/o Mr. Bishan Dutt,
Talli Mirai, Post: Malli Mirai,
Dist: Almora,
Uttarakhand – 263645, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3598 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Govind Singh S/o Mr. Prem Singh**, No. 110, Paili, Post: Taragtal, Dist: Almora, State: Uttarakhand – 263656. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Govind Singh
(B) **Address** : Mr. Govind Singh,
S/o Mr. Prem Singh,
No. 110, Paili, Post: Taragtal,
Dist: Almora,
Uttarakhand – 263656, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3599 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Mohan Chandra Joshi S/o Mr. Tara Dutt Joshi**, Talli Mirai, Post: Malli Mirai, Dist: Almora, State: Uttarakhand – 263645. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mohan Chandra Joshi
(B) **Address** : Mr. Mohan Chandra Joshi,
S/o Mr. Tara Dutt Joshi,
Talli Mirai, Post: Malli Mirai,
Dist: Almora,
Uttarakhand – 263645, India.

(C) **Date of Authorised User Application** : November 29, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3600 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Ram Datt Sati S/o Mr. Dikar Dev Sati**, Naugoun, Post: Kaphara, Talli Mirai, Post: Malli Mirai, Dist: Almora, State: Uttarakhand – 263645. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Datt Sati
- (B) **Address** : Mr. Ram Datt Sati,
S/o Mr. Dikar Dev Sati,
Naugoun, Post: Kaphara, Talli Mirai,
Post: Malli Mirai,
Dist: Almora,
Uttarakhand – 263645, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3601 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Diwan Singh S/o Mr. Gaje Singh**, Leeti, Post: Liti, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diwan Singh
- (B) **Address** : Mr. Diwan Singh,
S/o Mr. Gaje Singh,
Leeti, Post: Liti,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3602 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Surendra Singh S/o Mr. Bhawan Singh**, Leeti, Post: Liti, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surendra Singh
- (B) **Address** : Mr. Surendra Singh,
S/o Mr. Bhawan Singh,
Leeti, Post: Liti,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a yellow vein, set against a background of white mountains and a blue sky.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3603 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pan Singh S/o Mr. Chandra Singh**, Bhanar, Post: Bhanar, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pan Singh
- (B) **Address** : Mr. Pan Singh,
S/o Mr. Chandra Singh,
Bhanar, Post: Bhanar,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3604 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Hayat Singh S/o Mr. Dharam Singh**, Charooly, Post: Lathi, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hayat Singh
- (B) **Address** : Mr. Hayat Singh,
S/o Mr. Dharam Singh,
Charooly, Post: Lathi,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3605 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Kailash Chandra Kandpal S/o Mr. Umesh Chandra**, Kakra Kholi, Post: Bhatoli, Dist: Bageshwar, State: Uttarakhand – 263642. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Kailash Chandra Kandpal

(B) **Address** : Mr. Kailash Chandra Kandpal,
S/o Mr. Umesh Chandra,
Kakra Kholi, Post: Bhatoli,
Dist: Bageshwar,
Uttarakhand – 263642, India.

(C) **Date of Authorised
User Application** : November 29, 2016

(D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti

(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.


(G) **Class** : 30

(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3606 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Dugar Singh S/o Mr. Nandan Singh**, Ramadi, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dugar Singh
- (B) **Address** : Mr. Dugar Singh,
S/o Mr. Nandan Singh,
Ramadi, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3607 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Sher Singh S/o Mr. Gopal Singh**, Ramadi, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sher Singh
- (B) **Address** : Mr. Sher Singh,
S/o Mr. Gopal Singh,
Ramadi, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for 'Uttarakhand Tejpat' consists of the text 'UTTARAKHAND TEJPAT' in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3608 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Lakshman Singh S/o Mr. Ram Singh**, Aithan, Post: Bharani, Dist: Bageshwar, State: Uttarakhand – 263679. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lakshman Singh
- (B) **Address** : Mr. Lakshman Singh,
S/o Mr. Ram Singh,
Aithan, Post: Bharani,
Dist: Bageshwar,
Uttarakhand – 263679, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3609 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Ratan Singh S/o Mr. Diwan Singh**, Bhanar, Post: Liti, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ratan Singh
- (B) **Address** : Mr. Ratan Singh,
S/o Mr. Diwan Singh,
Bhanar, Post: Liti,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3610 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhupal Singh S/o Mr. Alam Singh**, Joli, Post: Phoolwari, Dist: Bageshwar, State: Uttarakhand – 263632. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupal Singh
- (B) **Address** : Mr. Bhupal Singh,
S/o Mr. Alam Singh,
Joli, Post: Phoolwari,
Dist: Bageshwar,
Uttarakhand – 263632, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3611 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Surendra Singh S/o Mr. Umed Singh**, Ramadi, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surendra Singh
- (B) **Address** : Mr. Surendra Singh,
S/o Mr. Umed Singh,
Ramadi, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3612 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Balwant Singh S/o Mr. Kedar Singh**, Toli, Post: Fulwari Kapkote, Dist: Bageshwar, State: Uttarakhand – 263632. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balwant Singh
- (B) **Address** : Mr. Balwant Singh,
S/o Mr. Kedar Singh,
Toli, Post: Fulwari Kapkote,
Dist: Bageshwar,
Uttarakhand – 263632, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3613 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Lal Singh S/o Mr. Gopal Singh**, No. 72, Ramadi, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lal Singh
- (B) **Address** : Mr. Lal Singh,
S/o Mr. Gopal Singh,
No. 72, Ramadi, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3614 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Sudan Singh S/o Mr. Narayan Singh**, Ramadi, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudan Singh
- (B) **Address** : Mr. Sudan Singh,
S/o Mr. Narayan Singh,
Ramadi, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a range of grey mountains. The entire logo is enclosed in a thin black border.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3615 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**


Application is made by, **Mr. Prem Singh S/o Mr. Lal Singh**, Dangoli, Post: Salani, Dist: Bageshwar, State: Uttarakhand – 263635. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prem Singh
- (B) **Address** : Mr. Prem Singh,
S/o Mr. Lal Singh,
Dangoli, Post: Salani,
Dist: Bageshwar,
Uttarakhand – 263635, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3616 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Nanda Ballabh Bhatt S/o Mr. Vishan Datt**, Gram-m Anigaon, Post: Sinayal, Dist: Bageshwar, State: Uttarakhand – 263635. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nanda Ballabh Bhatt
- (B) **Address** : Mr. Nanda Ballabh Bhatt,
S/o Mr. Vishan Datt,
Gram-m Anigaon, Post: Sinayal,
Dist: Bageshwar,
Uttarakhand – 263635, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3617 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Pan Singh S/o Mr. Kishan Singh**, Liti, Post: Liti, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pan Singh
- (B) **Address** : Mr. Pan Singh,
S/o Mr. Kishan Singh,
Liti, Post: Liti,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with jagged peaks. The entire logo is set against a light blue background.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3618 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Sher Singh S/o Mr. Bhawan Singh**, Liti, Post: Liti, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sher Singh
- (B) **Address** : Mr. Sher Singh,
S/o Mr. Bhawan Singh,
Liti, Post: Liti,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised User Application** : November 29, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3619 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhawan Singh Koranga S/o Mr. Deewan Singh**, Badi Panyali, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhawan Singh Koranga
- (B) **Address** : Mr. Bhawan Singh Koranga,
S/o Mr. Deewan Singh,
Badi Panyali, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3620 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Rajendra Singh Koranga S/o Mr. Gaja Singh**, Badi Panyali, Post: Shama, Dist: Bageshwar, State: Uttarakhand – 263633. India, dated November 29, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Singh Koranga
- (B) **Address** : Mr. Rajendra Singh Koranga,
S/o Mr. Gaja Singh,
Badi Panyali, Post: Shama,
Dist: Bageshwar,
Uttarakhand – 263633, India.
- (C) **Date of Authorised
User Application** : November 29, 2016
- (D) **Registered Geographical
Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3621 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Vachan Singh Panwar S/o Mr. Natthi Singh Panwar**, Bogadi, Post: Mustik-Saur, Dist: Uttarkashi, State: Uttarakhand – 249193. India, dated December 07, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vachan Singh Panwar
- (B) **Address** : Mr. Vachan Singh Panwar,
S/o Mr. Natthi Singh Panwar,
Bogadi, Post: Mustik-Saur,
Dist: Uttarkashi,
Uttarakhand – 249193, India.
- (C) **Date of Authorised User Application** : December 07, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3622 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Anil Badoni S/o Mr. Parshuram Badoni**, Jijli, Post: Nagiri, Dist: Tehri Garhwal, State: Uttarakhand – 249175. India, dated December 07, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Anil Badoni
(B) **Address** : Mr. Anil Badoni,
S/o Mr. Parshuram Badoni,
Jijli, Post: Nagiri,
Dist: Tehri Garhwal,
Uttarakhand – 249175, India.

(C) **Date of Authorised User Application** : December 07, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3623 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Bhagchand S/o Mr. Keshar Singh**, Kankrari, Post: Mustik-Saur, Dist: Uttarkashi, State: Uttarakhand – 249193. India, dated December 07, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagchand
- (B) **Address** : Mr. Bhagchand,
S/o Mr. Keshar Singh,
Kankrari, Post: Mustik-Saur,
Dist: Uttarkashi,
Uttarakhand – 249193, India.
- (C) **Date of Authorised User Application** : December 07, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, positioned in front of a white mountain range with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3624 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Aan Singh S/o Mr. Har Singh**, Dhurasangroli, Post: Chaykhan, Lamgara, Dist: Almora, State: Uttarakhand – 263625. India, dated December 07, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Aan Singh
(B) **Address** : Mr. Aan Singh,
S/o Mr. Har Singh,
Dhurasangroli,
Post: Chaykhan, Lamgara,
Dist: Almora,
Uttarakhand – 263625, India.

(C) **Date of Authorised User Application** : December 07, 2016

(D) **Registered Geographical Indication** : **Uttarakhand Tejpat**



(E) **Registered Proprietor** : Tejpat Utpadak Samiti
(F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
(G) **Class** : 30
(H) **Goods** : Class 30 - Tejpat

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**G.I. Authorised User Application No. – 3625 in respect of Uttarakhand Tejpat
Registered GI Application No. –520**

Application is made by, **Mr. Neeraj Singh Koranga S/o Mr. Praveen Singh**, Gram, Post: Tejam, Dist: Pithoragarh, State: Uttarakhand – 262553. India, dated December 07, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Uttarakhand Tejpat** under Application No - 520 in respect of Tejpat falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Neeraj Singh Koranga
- (B) **Address** : Mr. Neeraj Singh Koranga,
S/o Mr. Praveen Singh,
Gram, Post: Tejam,
Dist: Pithoragarh,
Uttarakhand – 262553, India.
- (C) **Date of Authorised User Application** : December 07, 2016
- (D) **Registered Geographical Indication** : **Uttarakhand Tejpat**
- The logo for Uttarakhand Tejpat consists of the text "UTTARAKHAND TEJPAT" in a blue, sans-serif font at the top. Below the text is a stylized illustration of a green leaf with a central vein, set against a background of white mountains with black outlines.
- (E) **Registered Proprietor** : Tejpat Utpadak Samiti
- (F) **Address** : Tejpat Utpadak Samiti,
Parmar Bhawan, Mandir Marg, Gopeshwar,
District: Chamoli - 246401,
Uttarakhand, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tejpat

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

